

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
O.A. NO. 680 OF 2023**

**IN THE MATTER OF: -**

SRI RAMAN

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

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PLACE: NOIDA

DATE: 06.05.2025.

FILED BY: -



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**BEFORE HON'BLE NATIONAL GREEN  
TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Affidavit on behalf of Respondents no. 6**

**Original Application No. 680 of 2023**

**(Under section 14 read with section 15 and 18(1) of the National  
Green Tribunal Act, 2010)**

**In the matter of**

**Sri Raman**

**....APPLICANT**

**VERSUS**

**Union of India and others**

**....RESPONDENTS**

**AFFIDAVIT**

I, Aravind Bangari S/o Shri Mallappa, aged about 43 years working as District Magistrate, Agra having an office at Agra (U.P.) do hereby state on solemn affirmation as under :

1. That the Deponent is currently posted as District Magistrate, Agra and is authorized and competent to sign the captioned affidavit. That the Deponent is the Respondent No. 6 in the present above stated matter and is being well conversant with the facts of the present case and is deposing herein below.

That the Deponent has read the contents of the Original Application, and he is thereafter giving the reply to the averments made in the Application, however before giving the reply to the contents of the Original Application, the factual matrix is stated below:-



**BEFORE HON'BLE NATIONAL GREEN  
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**Affidavit on behalf of Respondents no. 6**

**Original Application No. 680 of 2023**

**(Under section 14 read with section 15 and 18(1) of the National  
Green Tribunal Act, 2010)**

**In the matter of**

**Sri Raman**

**....APPLICANT**

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**Union of India and others**

**....RESPONDENTS**

**REPLY OF BEHALF OF RESPONDENT NO. 06 TO THE  
ORIGINAL APPLICATION NO. 680 OF 2023**

**MOST RESPECTFULLY SHOWETH:**

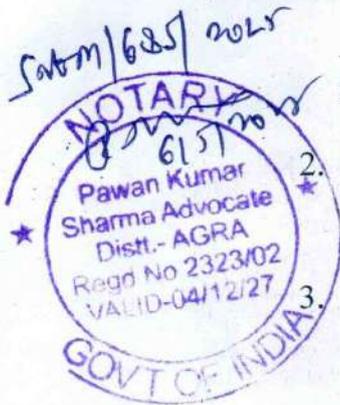
1. That the contents of Para No. 1 of the Original Application it is submitted that efforts are being made to mitigate the Air Pollution in Agra city within the TTZ Area. Regular meetings of Taj Trapezium Zone Pollution (Prevention and Control) Authority are being conducted with all the concerned department's head under the Chairmanship of Chairman, TTZ Authority/ Divisional Commissioner, Agra. Directions are issued to concerned authorities viz. Municipal Corporations, Development Authorities, Public Works Departments, NHAI, Transport Departments, Forest Departments and Pollution Control Boards to take necessary actions regarding removal of



road dust, solid waste burning, compliance of C&D Waste Management Rules, enforcement to stop 15 years old vehicles, traffic management, tree plantation and restriction of coal/coke in the air polluting industries as per the Hon'ble Supreme Court order dated 30.12.1996 in W.P.(C) No. 13381/1984 (M.C. Mehta Vs. Union of India and Others). In compliance of the said order presently all the air polluting industries in Agra are operational with cleaner fuel (natural gas/electricity). Presently 06 Continuous Ambient Air Quality Monitoring Station (CAAQMS) are operational in Agra city. Last Five years Air Quality data is as below :-

**AQI Trend in Agra**

<b>Agra AQI Status 2019-2024</b>													
Category	Year	2019	2020	2021	2022	2023	2024	No. of Good & Bad Days					
	No. of days	338	366	365	365	365	366	2019	2020	2021	2022	2023	2024
Good (0-50)		38	29	44	88	55	105						
Satisfactory (51-100)		109	117	85	86	218	174	269	259	222	344	364	362
Moderate (101-200)		122	113	90	169	91	83						
Poor (201-300)		45	67	92	17	1	04						
Very Poor (301-400)		20	37	26	4	0	0	69	107	143	21	1	04
Severe (>401)		4	3	6	0	0	0						



**Data Source: CPCB Website**

2. That the contents of Para No. 2 of the Original Application are matters of records, hence, need no comments.
3. That the contents of Para No. 3 of the Original Application are matters of records, hence, need no comments.
4. That the contents of Para No. 4 of the Original Application are matters of records. It is submitted that as per the order passed

by the Hon'ble Supreme Court of India in W.P.(C) No. 13381/1984 (M.C. Mehta Vs. Union of India and Others) on dated 30.12.1996, all the air polluting industries in Agra are operational with cleaner fuel (natural gas/electricity).

It is to pertinent to mention here that in I.A. No.42482/2020 (Application no. for modification of order dt. 06.12.2019 on behalf of State of U.P.) in W.P.(C) No. 13381/1984 (M.C. Mehta Vs. Union of India and Others) Hon'ble Supreme Court of India passed an order dated 08.12.2021 regarding establishment of MSME industries in TTZ Area. The relevant part of the order is as below :-

*“In respect of industrial units where the Air Pollution Score as per CPCB and UPPCB is between 11 to 20, sectorial guidelines shall be obtained from NEERI. No industrial units shall be cleared by the State till sectorial guidelines are obtained from NEERI. For those industrial units having Air Pollution more than 20, the concurrence/opinion of NEERI will have to be obtained.”*

During the hearing in I.A No.-20616 and 20617 of 2020 in W.P.(C) No. 13381/1984 (M.C. Mehta Vs. Union of India and Others) Hon'ble Supreme Court has passed an order on dated 14.10.2024 that “Till further order are passed by this court, TTZ Authority shall not permit setting-up of new industries or expansion of existing industries without leave of this court”. In compliance of the above direction no permission is being granted to any new industry.

5. That the contents of Para No. 5 of the Original Application are matter of records, hence, needs no comment.



6. That the contents of Para No. 6 of the Original Application are matter of records; hence, needs no comment.
7. That the contents of Para No. 7 of the Original Application it is submitted that the Taj Trapezium Zone Pollution (Prevention and Control) Authority has been constituted by the Ministry of Environment and Forests, Government of India under sub-section-(1) and (3) of section-3 of the Environment (Protection) Act-1986 under the Chairmanship of Divisional Commissioner, Agra, hence, decisions regarding special body like CPCB and UPPCB can be taken up by the MoEF&CC, Govt. of India.
8. That the contents of Para No. 8 of the Original Application it is submitted that in compliance of the various orders and main order in Writ Petition (Civil) No. 13381/ 1984 (M.C. Mehta Vs Union of India and Ors.) passed by the Hon'ble Supreme Court on dated 30.12.1996, all the air polluting industries are operational with natural gas/electricity in Agra. Green belts are being developing around Taj and in Agra, Southern bypass and Inner ring road Phase-1 and 2 have been started for plying non destined heavy vehicles, which earlier passes through the city while Phase-3 work is likely to be completed soon. Construction of Northern bypass work is in progress by the NHAI (PIU), Agra. To provide pollution free mass transport for the daily commuters Agra Metro Rail Project in under progress by the U.P. Metro Rail Corporation Ltd.
9. That the contents of Para No. 9 of the Original Application are matter of record. It is submitted that as per the recommendation of the Hota Committee, MoEF&CC, Govt.



of India has taken the decisions to develop an Action Plan addressing the issues raised in the report and a Source Apportionment Study may be initiated. U.P. Pollution Control Board has made the Action Plan for the control of air pollution in Agra city and Air Quality Assessment, Trend Analysis, Emission Inventory and Source Apportionment Study in the city of Agra has been awarded by U.P. Pollution Control Board to Department of Civil Engineering, Centre for Environmental, Science and Engineering, Indian Institute of Technology, Kanpur.

10. That the contents of Para No. 10 of the Original Application it is submitted that to mitigate the air pollution in Agra city. Action Plan for the control of air pollution in Agra city was prepared and regular review is being done in District Environment Committee Meetings Action taken reports are submitted regularly by the concerned departments as per the control options and action plan suggested in the report by IIT Kanpur. Latest compliance report is attached as **Annexure-1**.
11. That the contents of Para No. 11 of the Original Application it is submitted that for the implementation of the Action Plan for the control of Air pollution in Agra city regular District Environment Committee meeting are being done. As Agra is one of the non-attainment cities and GRAP is also being implemented in every winter season from 01 October till 28th February **Annexure-2**.
12. That the contents of Para No. 12 of the Original Application it is submitted that 6.5% forest cover is reported by Forest Survey of India in 2021. To increase the green cover massive

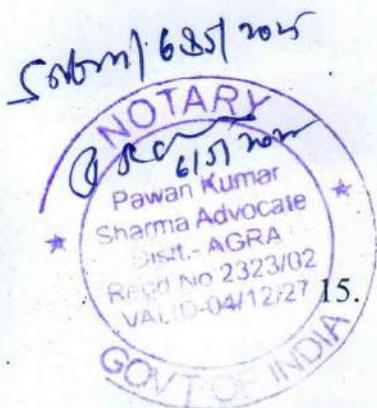


tree plantation is being done by forest department with the contribution of other departments and general public is also being motivated to plant samplings and protect them. The results of plantation are likely to be reflected in future. It is stated that patch work, filling and repair of potholes is being done on regular basis too.

13. That the contents of Para No. 13 of the Original Application it is submitted that efforts are being made by regular monitoring in the meetings of TTZ Authority regarding control of air pollution in and around Taj precinct area and in Agra. Mechanized sweeping is being done through 07 mechanized sweeping machines in the city and around Taj Mahal to minimize the road dust by Municipal Corporation Agra. Ban on illegal fuel such as coal/coke, wood has been done in eateries, restaurant etc and if foun, challan and seizure action is being done by Municipal Corporation Agra. Solid waste/ garbage / bio-mass burning have been prohibited in Agra. If anyone found being done, challan and FIR is done by Municipal Corporation Agra.

14. That the contents of Para No. 14 of the Original Application it is submitted that conventional crematorium is operational behind the Taj Mahal. However, to discourage conventional crematorium, electric crematorium has been developed and presently operational having 04 platforms.

15. That the contents of Para No. 15 of the Original Application it is submitted that to maintain the air quality as per National Ambient Air Quality Standards efforts are being made for removal of road dust, solid waste burning, compliance of



C&D waste management rules, enforcement/restriction of 15 years old vehicles, traffic management, tree plantation, restriction of coal/coke in the air polluting industries as per the Hon'ble Supreme Court of India's order dated 30.12.1996 in W.P.(C) No. 13381/1984 (M.C. Mehta Vs. Union of India and Others). In compliance of the orders all the air polluting industries in Agra are operational with cleaner fuel (natural gas/electricity).

Green belts is being developing around Taj and in Agra, Southern bypass and Inner ring road Phase-1 and 2 have been started for plying non destined heavy vehicles, which earlier passes through the city while Phase-3 work is likely to be completed soon. Construction of Northern bypass work is in progress by the NHAI (PIU), Agra. Mechanized sweeping is being done through 07 mechanized sweeping machines in the city and around Taj Mahal to minimize the road dust by Municipal Corporation Agra. Ban on illegal fuel such as coal/coke, wood been done in eateries, restaurant etc. If found challan and seizure action is taken by Municipal Corporation Agra. Solid waste/ garbage / bio-mass burning have been prohibited in Agra. If anyone found being done challan and FIR is done by Municipal Corporation Agra. 100 electric buses for public transport are operational in and around Agra city. To provide pollution free mass transport for the daily commuters Agra Metro Rail Project in under progress by the U.P. Metro Rail Corporation Ltd.



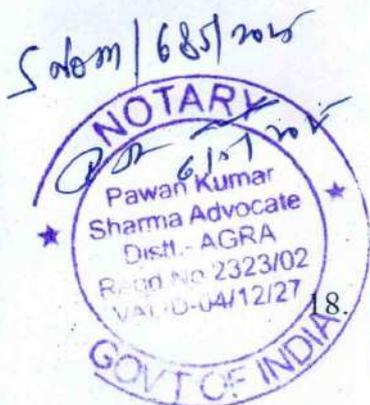
16. That the contents of Para No. 16 of the Original Application it is submitted that as per the data published by CPCB for 04 manual monitoring stations, the annual average are not

meeting the norms, but annual data clearly indicates that the PM10 concentration has not been drastically increased as compared from 2002 to 2022. It is an achievement of TTZ Authority and all concerned departments for making their efforts to maintain the Air Quality levels in Agra city from 2002 to 2023 even after increase in the population, vehicular load, construction activities and other activities within the city limit.

17. That the contents of Para No. 17 of the Original Application it is submitted that Air Quality levels in Agra city from 2002 to 2022 are not meeting the (Annual) National Ambient Air Quality Standards but it is pertinent to mention here that the air quality levels are maintained from 2002 to 2022, even after increase in the population, vehicular load, construction activities and other activities in Agra city.

U.P. Pollution Control Board awarded Air Quality Assessment, Trend Analysis, Emission Inventory and Source Apportionment Study in Agra city to IIT, Kanpur. In the study Control Options and Action Plan has been suggested to control the Air Pollution in Agra City by the responsible Authorities/Agencies. Control Options and Action Plan has been circulated to all concerned Departments. Action Taken Report is provided monthly by the concerned Departments which is being reviewed in the District Environment Committee meeting for further improvement earlier.

18. That the contents of Para No. 18 of the Original Application it is submitted that in Agra, Southern bypass and Inner ring road Phase-1 and 2 have been started for plying non destined heavy



vehicles, which earlier passes through the city while Phase-3 work is likely to be completed soon. Construction of Northern bypass work is in progress by the NHAI (PIU), Agra. To provide pollution free mass transport for the daily commuters Agra Metro Rail Project is under progress by the U.P. Metro Rail Corporation Ltd. 100 electric buses for public transport are operational in and around Agra city. Facility of multilevel parking has been started in Sanjay Place market. One multilevel parking is proposed at Shilpgram premises by U.P. Tourism Department. Currently Uro-VI fuel is being supplied by oil companies in Agra city.

19. That the contents of Para No. 19 of the Original Application it is submitted that to mitigate vehicular pollution due to congestion on roads regular enforcement is being done by traffic police. Apart from this action under section 34 of police act and in IPC 290 is being taken by the concerned police stations against encroachment on the roads.
20. That the contents of Para No. 20 of the Original Application are denied. It is submitted that efforts are being made by the TTZ Authority to control Air pollution. Environment compensation has been imposed by UPPCB to the concerned Departments / Agencies which were not following the C & D Waste Management Rule, 2016 during construction **Annexure-3**. It is pertinent to mention here that as per the Hon'ble Supreme Court Order dated 06.12.2019 and 08.12.2021 in Writ Petition (Civil) No. 13381/1984 (M.C. Mehta Vs Union of India and Ors.) MSME industries which are both non-polluting and eco-friendly industries can be

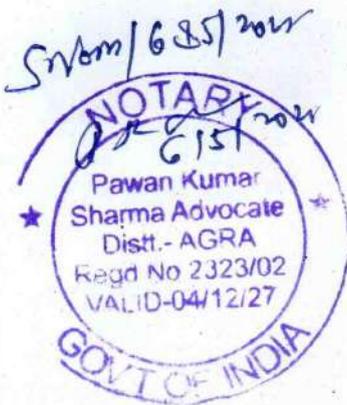


setup in the notified industrial area. The relevant part of the order is as below :-

*“In respect of industrial units where the Air Pollution Score as per CPCB and UPPCB is between 11 to 20, sectorial guidelines shall be obtained from NEERI. No industrial units shall be cleared by the State till sectorial guidelines are obtained from NEERI. For those industrial units having Air Pollution more than 20, the concurrence/opinion of NEERI will have to be obtained.*

*In case of the need for felling trees to set up industrial units/projects, the matter shall be referred to the CEC for its opinion/concurrence. Where there is no need for felling of trees, a declaration shall be obtained from the industrial units/projects to that effect. The declaration shall be accompanied by an affidavit and photograph of the site along with the Key Plan of the site. The said declaration along with the other documents shall be forwarded to the concerned District Forest Officer. In case, incorrect information has been given by the declarant, suitable legal action shall be taken.”*

During the hearing in I.A No.-20616 and 20617 of 2020 in W.P.(C) No. 13381/1984 (M.C. Mehta Vs. Union of India and Others) Hon'ble Supreme Court has passed an order on dated 14.10.2024 that “Till further order are passed by this court, TTZ Authority shall not permit setting-up of new industries or expansion of existing industries without leave of this court”. In compliance of the above direction no permission is being granted to any new industry.



21. That the contents of Para No. 21 of the Original Application are not related with the answering respondent.
22. That the contents of Para No. 22 of the Original Application it is submitted that –

a) A significant improvement is seen in the air quality of Agra within last two years. As per the report of Central Pollution Control Board (CPCB), the no. of good days (AQI is less than or equal to 200) in the year 2022 was 222, while in the year 2023 and 2024 good days are 344 and 364 respectively.

b) Agra has secured 2<sup>nd</sup> rank and has received award in Swachh Vayu Surveysah 2023, conducted by MoEFCC (Ministry of Environment, Forest and Climate Change) and ranked 3<sup>rd</sup> in the population category-1 (more than 10Lacs) under Swachh Vayu Surveysah 2024.

c) A complete ban has been imposed on burning of garbage in urban areas. Special surveillance is carried out at 12 hot spot locations identified by UPPCB. On any information regarding fire in biomass, immediate actions are taken along with FIR and fine.

23. That the contents of Para No. 23 of the Original Application It is submitted that regular 'District Environment Committee' meetings are being conducted and compliance is being done by the concerned departments. In the Air Quality Assessment, Trend Analysis, Emission Inventory and Source Apportionment Study in Agra city report provided by the IIT, Kanpur, Control Options and Action Plan has been suggested to control the Air Pollution in Agra. Control Options and



Action Plan has been circulated to all concerned Departments. Action Taken Report is provided monthly by the concerned Departments, which is reviewed in the 'District Environment Committee' meeting for further improvement **Annexure-4**.

24. That the contents of Para No. 24 of the Original Application it is submitted that in earlier years *prosopis juliflora* (Vilayati Babool) was planted to improvement to soil conditions but now days species like Neem, Sheesham, Arjun, Imli, Dhak, Arru, Amrud, Nimbu, Anar etc. local species are being planted to increase green area and moreover species, which are suitable for ravines areas as per approved working plan of forest are being planted.
25. That the contents of Para No. 25 of the Original Application it is submitted that as per the direction issued by the Member-Secretary, CPCB to Principal Secretary, Environment, Government of U.P. Action plans for the control air pollution in 15 non-attainment cities of Uttar Pradesh has been made and circulated on 11.04.2019 to the concerned departments, Government of U.P. for implementation **Annexure-5**.
26. That the contents of Para No. 26 and 27 of the Original Application are denied. It is submitted that to maintain the air quality as per National Ambient Air Quality Standards efforts are being made for removal of road dust, solid waste burning, compliance of C&D waste management rules, enforcement/restriction of 15 years old vehicles, traffic management, tree plantation, restriction of coal/coke in the industries as per the Hon'ble Supreme Court of India's order dated 30.12.1996 in



W.P.(C) No. 13381/1984 (M.C. Mehta Vs. Union of India and Others).

In compliance of the orders all the air polluting industries in Agra are operational with cleaner fuel (natural gas/ electricity). Green belts is being developing around Taj and in Agra, Southern bypass and Inner ring road Phase-1 and 2 have been started for plying non destined heavy vehicles, which earlier passes through the city while Phase-3 work is likely to be completed soon. To provide pollution free mass transport for the daily commuters Agra Metro Rail Project in under progress by the U.P. Metro Rail Corporation Ltd. Construction of Northern bypass work is in progress by the NHAI (PIU) Agra, mechanized sweeping is being done through 07 mechanized sweeping machines in the city and around Taj Mahal to minimize the road dust by Municipal Corporation Agra.

Ban on illegal fuel such as coal/coke, wood in eateries, restaurant etc. If found challan and seizure action is being done by Municipal Corporation Agra. Solid waste/ garbage / bio-mass burning have been prohibited in Agra. If anyone found being done challan and FIR is being done by Municipal Corporation Agra. 100 electric buses for public transport are operational in and around Agra city.

27. That the contents of Para No. 28 of the Original Application are not related with the answering respondent.

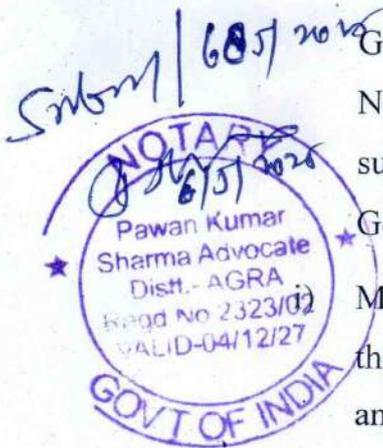
28. That the contents of Para No. 29 of the Original Application it is submitted that the reply has being given in the earlier paras.



**GROUND**

- a. That the contents of point no. a of the grounds are denied. It is submitted that to maintain the air quality as per National Ambient Air Quality Standards efforts are being made by the concerned departments.
- b. That the contents of point no. b of the grounds are matter of record.
- c. That the contents of point no. c of the grounds are denied and the reply has been given in para no. 26.
- d. That the contents of point no. d of the grounds are denied. It is submitted that in exercise of the powers conferred by sub sections (1) and (3) of Section 3 of the Environment (Protection) Act, 1986 (29) of 1986, the Central Govt. constituted Taj Trapezium Zone Pollution (Prevention & Control) Authority under the Chairmanship of Divisional Commissioner, Agra w.e.f. 17th May, 1999 as published in the Gazette of India vide clause No. 3 of the aforesaid Gazette Notification the powers and functions of TTZ Authority are subject to overall supervision and control of the Central Government. TTZ Authority have the power to —  
 Monitor the progress of implementation of various schemes for the protection of the Taj Mahal and programmes for protection and improvement of the environment in Taj Trapezium Zone.

- ii) Exercise powers under section 5 of the said Act.



- iii) Take all necessary steps to ensure compliance of specified emission standards by motor vehicles and ensuring compliance of fuel quality standards.
- iv) Deal with any environmental issue which may be referred to it by the Central Government or the State Governments of Uttar Pradesh and Rajasthan relating to the Taj Trapezium Zone.
- e. That the contents of point no. e of the grounds are denied and the reply has been given in para no. 20.
- f. That the contents of point no. f of the grounds are denied and the reply has been given in para no. 26.
- g. That the contents of point no. g of the grounds are denied and the reply has been given in para no. 8.
- h. That the contents of point no. h of the grounds are denied and the reply has been given in para no. 24.
- i. That the contents of point no. i of the grounds are matter of record.
- j. That the contents of point no. j of the grounds, it is submitted that regular monitoring is being done to complete the ongoing projects in a time bound manner.

The application thus is devoid of law and facts both and as such deserves to be dismissed with costs as against the answering

Respondents no. 6.



A blue ink signature of the deponent, consisting of a stylized 'A' shape with a horizontal line extending to the right.

DEPONENT

**VERIFICATION**

I, the above-mentioned Deponent, do hereby verify that the contents of the above Affidavit and the Annexure herewith are true and correct to the best of knowledge, no part of its false and nothing material has been concealed therefrom.

Verified at AGRA on this day of 06 May of 2025.

  
**DEPONENT**

Explained to Shri. Aravind Sangari  
Read by Dr. Pawan D. Sharma  
Who understood the contents  
Solemnly affirmed & declare on  
Oath on 06/05/2025  
At Agra  
Identified by [Signature]



A-1

## ANNEXURE 1

बैठक

जिलाधिकारी महोदय, आगरा की अध्यक्षता में जिला पर्यावरण समिति/जिला वृक्षारोपण समिति/जिला वेटलैण्ड समिति/जिला गंगा समिति की बैठक दिनांक 18.03.2025 को अपरान्ह 1:00 बजे कलेक्ट्रेट सभागार, आगरा में आयोजित की जायेगी।

*A.K.*  
(आदर्श कुमार)  
प्रभागीय निदेशक,  
सामाजिक वानिकी प्रभाग, आगरा।

कार्यालय प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, आगरा  
पत्रांक १०११ / 29-1 आगरा, दिनांक, 11/3/2025

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. जिलाधिकारी महोदय को अवलोकनार्थ प्रेषित।
2. पुलिस आयुक्त, कमिश्नरेट-आगरा।
3. मुख्य विकास अधिकारी, आगरा।
4. डी०आर०एम० रेलवे, आगरा कैंट।
5. नगर आयुक्त नगर निगम, आगरा।
6. उपाध्यक्ष, आगरा विकास प्राधिकरण, आगरा।
7. सी०ई०ओ० छावनीबोर्ड, आगरा
8. अपर जिलाधिकारी, (वि०/रा०) आगरा (नोडल नगर निकाय)
9. अपर जिलाधिकारी, (प्रशासन) आगरा (नोडल राजस्व)
10. मुख्य चिकित्सा अधिकारी, आगरा।
11. उप श्रमायुक्त, आगरा।
12. उपायुक्त (श्रम रोजगार), संयुक्त जिला कार्यक्रम समन्वयक, आगरा।
13. मुख्य पशु चिकित्सा अधिकारी, आगरा
14. जिला उद्यान अधिकारी, आगरा।
15. जिला विद्यालय निरीक्षक, आगरा।
16. जिला बेसिक शिक्षा अधिकारी, आगरा।
17. जिला प्राविधिक शिक्षा अधिकारी, आगरा (प्रधानाचार्य, राजकीय चर्म संस्थान, आगरा)
18. उपायुक्त जिला उद्योग एवं उद्यम प्रोत्साहन केन्द्र, आगरा।
19. अधिशासी अभियन्ता, निर्माण खण्ड द्वितीय, उ०प्र० जल निगम (नगरीय), आगरा।
20. मुख्य परियोजना प्रबन्धक, उ०प्र० राज्य सेतु निगम लि०, आगरा।
21. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा।
22. जिला पंचायतराज अधिकारी, आगरा
23. उप निदेशक कृषि, आगरा।
24. जिला विकास अधिकारी, आगरा।
25. जिला अर्थ एवं संख्याधिकारी, आगरा।
26. अधिशासी अभियन्ता जल निगम, आगरा (ग्रामीण )।

*JA*  
*Pratap Singh*  
*17/3/25*  
*ASG*

27. अधिशासी अभियन्ता जल निगम आगरा (शहरी)।
28. अधिशासी अभियन्ता, प्रान्तीय खण्ड, लोक निर्माण विभाग, आगरा।
29. अधिशासी अभियन्ता, लोअर खण्ड, आगरा नहर,, आगरा
30. अधिशासी अभियन्ता, लघु सिंचाई खण्ड, आगरा
31. महाप्रबन्धक, टोरेन्ट पावर लि० आगरा।
32. जिला मत्स्य अधिकारी, आगरा।
33. रेशम विकास अधिकारी, आगरा।
34. अपर पुलिस उपायुक्त (यातायात), आगरा
35. सम्भागीय परिवहन अधिकारी, आगरा
36. मुख्य कार्यकारी अधिकारी, आगरा स्मार्ट सिटी प्रोजेक्ट, आगरा।
37. क्षेत्रीय प्रबन्धक, यू०पी०एस०आई०डी०सी०, आगरा
38. जिला खनन अधिकारी, आगरा।
39. महाप्रबन्धक, जिला उद्योग केन्द्र, आगरा।
40. प्रोजेक्ट डायरेक्टर, मेट्रो रेल कार्पोरेशन, आगरा।
41. समस्त अधिशासी अधिकारी, नगरपालिका/नगरपंचायत, आगरा।
42. सहायक निबन्धक, सहकारिता, आगरा।
43. परियोजना निदेशक, एन०एच०ए०आई० आगरा
44. श्री जितेन्द्र शर्मा, मुख्य कार्यकारी अधिकारी, जे०आर०आर० मैनेजमेन्ट प्रा०लि०,संयुक्त जैव चिकित्सा व्यवस्था, आगरा।
45. जिला युवा अधिकारी, नेहरू युवा केन्द्र, आगरा।
46. सचिव, आगरा डवलपमेन्ट फाउण्डेशन, आगरा।
47. सचिव, टर्टिल सर्वाइवल एलाइन्स, आगरा।
48. सचिव, स्पीहा, आगरा।
49. परियोजना प्रबन्धक, यमुना प्रदूषण नियंत्रण इकाई, आगरा।
50. श्री दीपक ढल निवासी कमलानगर, आगरा।
51. श्री विश्वजीत सिंह निवासी मोहल्ला ठाकुरान, एत्मादपुर, आगरा।
52. क्षेत्रीय उच्च शिक्षाधिकारी, आगरा।
53. निदेशक, राष्ट्रीय जालमा कुष्ठ रोग संस्थान, आगरा।

  
 (आदर्श कुमार)  
 प्रभागीय निदेशक,  
 सामाजिक वानिकी प्रभाग, आगरा।



जिलाधिकारी महोदय, आगरा की  
अध्यक्षता में जिला पर्यावरण समिति  
/ जिला वृक्षारोपण समिति / जिला  
वेटलैंड समिति एवं जिला गंगा  
समिति की बैठक



दिनांक : 18.03.2025

सामाजिक वानिकी प्रभाग, आगरा।

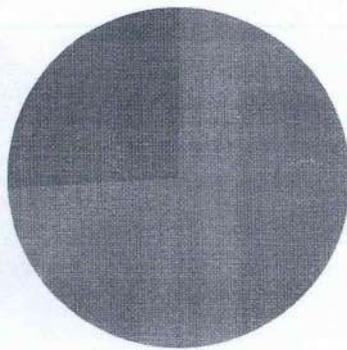
# जिला पर्यावरण समिति



क्र०सं	कार्यवाही बिन्दु	कार्यवाही से सम्बन्धित विभाग वियत बैठक में दिए गए निर्देश	अनुपालन की स्थिति
1. अ	<p><b>वायु प्रदूषण के प्रभावी नियंत्रण की समीक्षा:-</b></p> <p>शीतकाल के दृष्टिगत प्रदेश के नॉन अटेनमेण्ट शहरों में वायु प्रदूषण में सम्भावित वृद्धि के नियंत्रण हेतु ग्रेडेड रैस्पॉन्स एक्शन प्लान (GRAP) के अनुरूप प्रस्तावित कार्ययोजना का अनुपालन सुनिश्चित किये जाने के सम्बन्ध में।</p>	<ol style="list-style-type: none"> <li>1. क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण बोर्ड, आगरा</li> <li>2. प्रबन्ध निदेशक, दक्षिणाञ्चल विद्युत वितरण निगम, आगरा।</li> <li>3. उपाध्यक्ष, आगरा विकास प्राधिकरण, आगरा।</li> <li>4. नगर आयुक्त, नगर निगम, आगरा।</li> <li>5. अपर पुलिस आयुक्त (यातायात), आगरा।</li> <li>6. अपर जिलाधिकारी (नगर), आगरा एवं अपर जिलाधिकारी (ना०/आ०), आगरा।</li> <li>7. उप आवास आयुक्त, आवास विकास परिषद, आगरा।</li> <li>8. सम्भागीय परिवहन अधिकारी, आगरा।</li> <li>9. मुख्य अभियन्ता, लोक निर्माण विभाग, आगरा।</li> <li>10. मुख्य अभियन्ता, उ०प्र० जल निगम, आगरा।</li> <li>11. मुख्य अग्निशमन अधिकारी, आगरा।</li> <li>12. जिला खान अधिकारी, आगरा।</li> <li>13. उप निदेशक कृषि, आगरा।</li> <li>14. क्षेत्रीय प्रबन्धक, उ०प्र० राज्य सड़क परिवहन निगम, आगरा।</li> <li>15. प्रोजेक्ट डायरेक्टर (आगरा-फरीदाबाद खण्ड), भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, आगरा।</li> <li>16. प्रोजेक्ट डायरेक्टर (आगरा-इटावा खण्ड), भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, आगरा।</li> <li>17. प्रोजेक्ट डायरेक्टर, उ०प्र० मेट्रो रेल कार्पोरेशन प्रा०लि०, आगरा।</li> <li>18. महाप्रबन्धक, टोरेण्ट पावर लि०, आगरा।</li> <li>19. समस्त आवास कल्याण संघ (RWA) द्वारा आगरा विकास प्राधिकरण/नगर निगम, आगरा।</li> </ol>	<p>वायु गुणवत्ता की स्थिति का अद्यतन डेटा (AQI)- शहर में वायु प्रदूषण के मुख्य कारण आई०आई०टी० कानपुर द्वारा आगरा भाहर के Source Apportionment Study के अनुसार भाहर में मुख्य वायु प्रदूषण के श्रोत रोड डस्ट तथा वाहन प्रदूषण चिन्हित हैं।</p> <p>उपाध्यक्ष, आगरा विकास प्राधिकरण, आगरा। नगर आयुक्त, नगर निगम, आगरा। अपर पुलिस आयुक्त (यातायात), आगरा। अपर जिलाधिकारी (नगर), आगरा एवं अपर जिलाधिकारी (ना०/आ०), आगरा। सम्भागीय परिवहन अधिकारी, आगरा। मुख्य अभियन्ता, लोक निर्माण विभाग, आगरा। मुख्य अभियन्ता, उ०प्र० जल निगम, आगरा। प्रोजेक्ट डायरेक्टर (आगरा-फरीदाबाद खण्ड), भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, आगरा। प्रोजेक्ट डायरेक्टर (आगरा-इटावा खण्ड), भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, आगरा। प्रोजेक्ट डायरेक्टर, उ०प्र० मेट्रो रेल कार्पोरेशन प्रा०लि०, आगरा। महाप्रबन्धक, टोरेण्ट पावर लि०, आगरा। द्वारा नियमित रूप से Daily Action Taken Report प्रेषित की जा रही है। जिन्हें संकलित कर बोर्ड मुख्यालय प्रेषित किया जा रहा है। माह जनवरी, 2025 की Daily Action Taken Report संलग्न है।</p>

<p>ब) राष्ट्रीय स्वच्छ वायु कार्यक्रम के अन्तर्गत आगरा शहर में वायु प्रदूषण नियन्त्रण एवं सुधार हेतु आई०आई०टी० कानपुर से करायी गई Air Quality Assessment, Trend Analysis, Emission Inventory and Source Apportionment Study in the city of Agra दिये गये Control option एवं Action Plan के अनुपालन के सम्बन्ध में।</p>	<ol style="list-style-type: none"> <li>1. उ०प्र० प्रदूषण नियंत्रण बोर्ड आगरा</li> <li>2. संभागीय परिवहन अधिकारी,</li> <li>3. ट्रैफिक पुलिस</li> <li>4. नगर निगम</li> <li>5-जल निगम (नगरीय)</li> <li>6-आगरा मेट्रो रेल कार्पोरेशन, आगरा</li> <li>7-लोक निर्माण विभाग</li> <li>8-गंगाजल इकाई यूपी जल निगम</li> <li>9-एन.एच.ए.आई.</li> <li>10-यू०पी०एस०आर०टी०सी०</li> <li>11-यू०पी०एस०आई०डी०सी०</li> <li>12-उद्योग विभाग</li> <li>13-आगरा विकास प्राधिकरण</li> </ol>	<p>शहर में होटस्पॉटों की कुल संख्या -</p> <ol style="list-style-type: none"> <li>1. Major Vehicular Traffic Congestion Hotspots-24</li> <li>2. Road Dust Hotspots-16</li> <li>3. Solid and Other Waste Burning Hotspots-12</li> </ol> <p>राष्ट्रीय स्वच्छ वायु कार्यक्रम के अन्तर्गत आगरा शहर के वायु प्रदूषण के नियन्त्रण एवं सुधार हेतु आई०आई०टी० कानपुर से करायी गई Air Quality Assessment] Trend Analysis] Emission Inventory and Source Apportionment Study in the city of Agra में दिये गये Control Options ,oa Action Plan के अनुसार सम्बन्धित विभागों द्वारा कार्यवाही किये जाने एवं एक्शन टेकन रिपोर्ट प्रेषित किये जाने के सम्बन्ध में कार्यालय द्वारा समय-समय पर सभी सम्बन्धित विभागों को पत्र प्रेषित किया गया है। निम्नलिखित विभागों</p> <p>संभागीय परिवहन अधिकारी, ट्रैफिक पुलिस नगर निगम आगरा मेट्रो रेल कार्पोरेशन, आगरा। लोक निर्माण विभाग एन.एच.ए.आई. यू०पी०एस०आर०टी०सी० आगरा विकास प्राधिकरण</p> <p>द्वारा कृत कार्यवाही की एक्शन टेकन रिपोर्ट प्रेषित की जा रही है।</p>
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(स)	आगरा के अपविन्ड में स्थित ईट भट्टों के क्लस्टर से जनित प्रदूषण की रोकथाम हेतु कार्यवाही ।	क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण बोर्ड, आगरा	जनपद में कुल ईट भट्टे	जिग-जैग तकनीक में परिवर्तित ईट भट्टे
			113	43 (36 भट्टे टी0टी0जेड0 के बाहर +07 भट्टे टी0टी0जेड0 के अन्दर)



- जनपद में कुल ईट भट्टे
- जिग-जैग तकनीक में परिवर्तित ईट भट्टे

2-	मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-806 /2018 <b>Compliance of Municipal Solid Waste Management Rules, 2016 के पारित आदेश दिनांक 12.10.2018 के अनुपालन कराये जाने के सम्बन्ध में।</b>	समस्त स्थानीय निकाय	<p><b>Solid waste-</b></p> <table border="1"> <thead> <tr> <th>Category</th> <th>नगर निगम (%)</th> <th>नगर परिषद / पंचायत (%)</th> </tr> </thead> <tbody> <tr> <td>SEGREGATION OF WASTE AT SOURCE (PERCENTAGE)</td> <td>46%</td> <td>50.51%</td> </tr> <tr> <td>COLLECTION OF SOLID WASTE (PERCENTAGE)</td> <td>100%</td> <td>100%</td> </tr> <tr> <td>DOOR TO DOOR COLLECTION (PERCENTAGE)</td> <td>70%</td> <td>100%</td> </tr> </tbody> </table> <table border="1"> <thead> <tr> <th></th> <th>नगर निगम</th> <th>नगर परिषद / पंचायत</th> </tr> </thead> <tbody> <tr> <td><b>निस्तारण व्यवस्था</b></td> <td>500×2 टी.पी.डी. वेस्ट टू कम्पोस्ट कुबेरपुर (02 संयंत्र), 100 टी.पी.डी. गोबर से कम्पोस्ट कुबेरपुर, 04 टी.पी.डी. फ्लोवर टू कम्पोस्ट, राजनगर, 01 टी.पी.डी. ऑर्गेनिक वेस्ट टू कम्पोस्ट, ट्रांसपोर्ट नगर, 02 टी.पी.डी. ऑर्गेनिक वेस्ट टू कम्पोस्ट, राजनगर, 05 टी.पी.डी. सी. एण्ड.डी. वेस्ट, कुबेरपुर, 04 टी.पी.डी. बल्क वेस्ट जनरेटर, धाघपुरा, 20 टी.पी.डी. आर्गेनिक वेस्ट टू कम्पोस्ट बाबरपुर</td> <td>सॉलिड वेस्ट प्रोसेसिंग प्लांट तथा कम्पोस्ट प्लांट द्वारा</td> </tr> </tbody> </table>	Category	नगर निगम (%)	नगर परिषद / पंचायत (%)	SEGREGATION OF WASTE AT SOURCE (PERCENTAGE)	46%	50.51%	COLLECTION OF SOLID WASTE (PERCENTAGE)	100%	100%	DOOR TO DOOR COLLECTION (PERCENTAGE)	70%	100%		नगर निगम	नगर परिषद / पंचायत	<b>निस्तारण व्यवस्था</b>	500×2 टी.पी.डी. वेस्ट टू कम्पोस्ट कुबेरपुर (02 संयंत्र), 100 टी.पी.डी. गोबर से कम्पोस्ट कुबेरपुर, 04 टी.पी.डी. फ्लोवर टू कम्पोस्ट, राजनगर, 01 टी.पी.डी. ऑर्गेनिक वेस्ट टू कम्पोस्ट, ट्रांसपोर्ट नगर, 02 टी.पी.डी. ऑर्गेनिक वेस्ट टू कम्पोस्ट, राजनगर, 05 टी.पी.डी. सी. एण्ड.डी. वेस्ट, कुबेरपुर, 04 टी.पी.डी. बल्क वेस्ट जनरेटर, धाघपुरा, 20 टी.पी.डी. आर्गेनिक वेस्ट टू कम्पोस्ट बाबरपुर	सॉलिड वेस्ट प्रोसेसिंग प्लांट तथा कम्पोस्ट प्लांट द्वारा
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DOOR TO DOOR COLLECTION (PERCENTAGE)	70%	100%																			
	नगर निगम	नगर परिषद / पंचायत																			
<b>निस्तारण व्यवस्था</b>	500×2 टी.पी.डी. वेस्ट टू कम्पोस्ट कुबेरपुर (02 संयंत्र), 100 टी.पी.डी. गोबर से कम्पोस्ट कुबेरपुर, 04 टी.पी.डी. फ्लोवर टू कम्पोस्ट, राजनगर, 01 टी.पी.डी. ऑर्गेनिक वेस्ट टू कम्पोस्ट, ट्रांसपोर्ट नगर, 02 टी.पी.डी. ऑर्गेनिक वेस्ट टू कम्पोस्ट, राजनगर, 05 टी.पी.डी. सी. एण्ड.डी. वेस्ट, कुबेरपुर, 04 टी.पी.डी. बल्क वेस्ट जनरेटर, धाघपुरा, 20 टी.पी.डी. आर्गेनिक वेस्ट टू कम्पोस्ट बाबरपुर	सॉलिड वेस्ट प्रोसेसिंग प्लांट तथा कम्पोस्ट प्लांट द्वारा																			

नगर निगम

• Separate processing facilities for Wet and Dry waste (List Attached with capacity)

Ward Number	Plant Name	Capacity (TPD)	Plant Type
55	Vegetable Waste to Compost , Kuberpur	5	Waste to Compost
17	Flower & Vegetable Waste To Compost , Rajnagar	4	Waste to Compost
55	Waste to Compost- Kuberpur	2x500	Waste to Compost
55	Cowdung To Compost- Kuberpur	100	Waste to Compost
29	Waste To Compost ( for Bulk Waste Generators), Dhandhupura	4	Waste to Compost
88	Pit Composting, Babarpur	30	Waste to Compost
88	MRF Maharshipuram, Babarpur	65	MRF
55	MRF Kuberpur	50	MRF
43	MRF Rambagh	20	MRF
17	MRF Rajnagar	20	MRF
82	MRF Tedi Bagiya	120	MRF
55	C&D Waste Recycling Plant, Kuberpur <b>By-products:</b> 1. 60 mm Thickness Dumble (I) Shape 2. 80 mm Thickness Dumble (I) Shape 3. 80 Thickness ZigZag Shape 4. Kerb Stone 5. Concrete Bricks 6. Solid Concrete Block	5 (Operational at 20 TPD)	C & D Waste Processing Facility

Pastic Waste-	समस्त स्थानीय निकाय	विभाग का नाम	प्लास्टिक कचरे का दैनिक उत्पादन (टन में)	निस्तारण व्यवस्था (प्लास्टिक कचरे का संग्रहण, पृथक्करण, और पुनर्चक्रण की स्थिति)
		नगर निगम	5.24 MT	Through MRF (6 No)
नगर परिषद / पंचायत	5.14 टन	5 टी०पी०डी० एम०आर०एफ० प्लांट द्वारा		

C & D Waste-	समस्त स्थानीय निकाय	विभाग का नाम	निस्तारण व्यवस्था
		नगर निगम	05 टी०पी०डी० संयंत्र संचालित है। 150 टी०पी०डी० संयंत्र कार्य प्रगति पर है।
नगर परिषद / पंचायत	एम०आर०एफ० / प्रोसेसिंग प्लांट के पास कलैक्शन सेंटर स्थापित है।		

E-waste-

क्षेत्रीय अधिकारी,  
प्रदूषण नियंत्रण  
बोर्ड, आगरा

**निस्तारण व्यवस्था:-** ई-वेस्ट मैनेजमेन्ट रूल्स, 2016 के अन्तर्गत आगरा में 03 डिस्मेन्टिलिंग की इकाईयाँ स्थापित है, जिसमें (1) प्रकाश मेटल हाउस, 39/223, करवन आलमगंज, लोहामण्डी, आगरा क्षमता 1500 मीट्रिक टन/वर्ष (2) एस०आर० मेटाकास्ट प्रा०लि०, आगरा-मथुरा रोड, आगरा क्षमता 600 मीट्रिक टन/वर्ष (3) श्री महावीर जी ट्रेडिंग कम्पनी, 30/127, छीपीटोला, आगरा क्षमता 4500 मीट्रिक टन/वर्ष है। क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा द्वारा ई-वेस्ट मैनेजमेन्ट रूल्स, 2016 के अनुपालन हेतु दिनांक 04.07.2024 को संजय प्लेस, आगरा, दिनांक 05.07.2024 को आवास विकास कालोनी के विभिन्न मार्ग, दिनांक 16.07.2024 को संजय प्लेस, दिनांक 18.07.2024 को आई०एस०बी०टी०, दिनांक 16.09.2024 को पालीवाल पार्क, आगरा एवं दिनांक 02.12.2024 को नारायण इण्टर कालेज, अटूस, आगरा पर में जन-जागरूकता कार्यक्रम आयोजित किये गये हैं।

Legacy Waste	छावनी बोर्ड  नगर निगम  नगर परिषद /पंचायत	छावनी बोर्ड द्वारा लेगीसी वेस्ट का निस्तारण कर दिया गया है। ख़ता घर पर अभी 300-400 मैट्रिक टन आर०डी०एफ शेष है। जिसका निस्तारण अगस्त 2024 तक कर दिया जाएगा। नगर निगम द्वारा स्थल पर एकत्रित सम्पूर्ण 19.00 लाख Legacy Waste का निस्तारण किया जा चुका है। वर्तमान में स्थल पर लेगीसी वेस्ट एकत्रित नहीं है।  निकायों में लेगीसी वेस्ट के निस्तारण हेतु फतेहपुर सीकरी, अछनेरा, जगनेर, किरावली, स्वामीबाग में प्रोसेसिंग प्लांट लगाये गये हैं।
Waste to Energy plants-	नगर निगम  समस्त स्थानीय निकाय	कुबेरपुर लैण्डफिल साईट पर 15 मेगावाट वेस्ट टू एनर्जी प्लांट का कार्य जनवरी-2025 से प्रगति पर है। मिट्टी भराई प्रगति पर है। समस्त NOC प्राप्त/PPA सम्पादित किया जा चुका है। बोरिंग का कार्य पूर्ण है। मिट्टी की टेस्टिंग का कार्य पूर्ण। समस्त ड्राइंग व डिजाइन फाइनल किए जा चुके हैं।  आगरा जनपद के किसी भी स्थानीय निकाय में वेस्ट टू एनर्जी प्लांट स्थापित नहीं है।
3- Biomedical waste management rules-2016 के अनुपालन के सम्बन्ध में।	मुख्य चिकित्साधिकारी आगरा	मुख्य चिकित्साधिकारी के अनुसार जनपद आगरा में कुल 1251 चिकित्सा संस्थान पंजीकृत है। जिसमें हास्पिटल/पैथलोजी लैब/डाईग्नोस्टिक सेन्टर व क्लीनिक सम्मिलित है। इसमें से 328 क्लीनिक है। जिसमें बारकोडिंग की आवश्यकता नहीं है। अभी तक समस्त हास्पिटल/पैथलोजी लैब में बारकोडिंग हो चुकी है।

4	जिला अर्थ एवं सख्याधिकारी, आगरा द्वारा पोर्टल <a href="http://www.upecp.in">www.upecp.in</a> पर प्रदर्शित टेम्पलेट्स की अभावधिक सूचना पोर्टल पर अपलोड कराना।	जिला अर्थ एवं सख्याधिकारी, आगरा।	फरवरी , 2025 की सभी सम्बंधित विभाग की मासिक प्रगति सूचना पोर्टल पर अपलोड करायी गयी है ।
5-	जनपद में यमुना नदी में सीधे मिल रहे नालों के सम्बन्ध में।	जल निगम एवं नगर निगम	आगरा नगर में कुल 90 नाले है। जिनका कुल श्राव 286 एम0एल0डी0 है। वर्तमान में 29 नाले टेप कर अशोधित श्राव STPs के माध्यम से शोधित किया जा रहा है। 29 नग नालों में से 21 नग नाले पूर्णतः टेप एवं 8 नग नाले आंशिक टेप है। अवशेष 61 नग नालों में से 23 नग नालें टेप करने एवं तत्सम्बन्धी कार्यों को नामामि गंगे कार्यक्रम के अन्तर्गत आगरा सीवरेज योजना (आई0 एण्ड डी0 एण्ड एस0टी0पी0 वर्क्स) के अन्तर्गत Hybrid Annuity Mode (HAM) पर निर्माण किया जा रहा है। उ0प्र0 जल निगम (नगरीय) द्वारा अवशेष नालों की टेपिंग हेतु प्राक्कलन अनुमानित लागत रू0 136.41 करोड तैयार कर दिनांक 25.09.2023 द्वारा एस0एम0सी0जी0 लखनऊ को प्रेषित किया गया था। तदोपरान्त एस0एन0सी0जी0 द्वारा अपने पत्रांक 1214/07/75&T/SMCG&UP/05 दिनांक 16.10.2023 को स्वीकृति हेतु एन0एन0सी0जी0 नई दिल्ली प्रेषित किया गया है। कुल 67 नालों पर बायोरेमिडियेशन/फाइटोरेमिडियेशन का कार्य करायी जा रहा है।
6-	<ul style="list-style-type: none"> <li>मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं० 360/2018 श्रीनाथ शर्मा बनाम यूनियन ऑफ इंडिया व अन्य में पारित आदेश दिनांक 17.01.2023 के अनुपालन में तैयार कराये गये डिस्ट्रिक्ट मैनेजमेंट प्लान के निरूपण के संबंध में।</li> </ul>	<ol style="list-style-type: none"> <li>1 क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण बोर्ड, आगरा</li> <li>2 मुख्य चिकित्साधिकारी, आगरा।</li> <li>3 समस्त स्थानीय निकाय।</li> <li>4 जल निगम</li> </ol>	मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं० 360/2018 श्रीनाथ शर्मा बनाम यूनियन ऑफ इंडिया व अन्य में पारित आदेश दिनांक 17.01.2023 के अनुपालन में जल निगम व उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा हस्ताक्षरित रिपोर्ट प्राप्त की गयी है आदि सभी से रिपोर्ट लंबित है।

7-	300 वर्ग मीटर या उससे अधिक क्षेत्र में स्थापित वाली इमारतों एवं कार्यालयों में रेन वाटर हार्वेस्टिंग प्लांट	लघु सिंचाई विभाग एवं सम्बंधित विभाग	सभी इमारतें जो 300 वर्गमीटर या उससे अधिक क्षेत्र में स्थापित हैं शासकीय/ अर्धशासकीय कार्यालयों में रेनवाटर हार्वेस्टिंग प्लांट होना आवश्यक है। <table border="1" data-bbox="877 784 1276 1025"> <thead> <tr> <th>मवनों की संख्या</th> <th>(R.T.R.W. H) रूफ टॉप स्थापित मवनों की संख्या</th> <th>(R.T.R .W.H) अवशेष मवनों की संख्या</th> </tr> </thead> <tbody> <tr> <td>3371</td> <td>810</td> <td>2561</td> </tr> </tbody> </table>	मवनों की संख्या	(R.T.R.W. H) रूफ टॉप स्थापित मवनों की संख्या	(R.T.R .W.H) अवशेष मवनों की संख्या	3371	810	2561
मवनों की संख्या	(R.T.R.W. H) रूफ टॉप स्थापित मवनों की संख्या	(R.T.R .W.H) अवशेष मवनों की संख्या							
3371	810	2561							
8- अन्य बिंदु	a- राष्ट्रीय जलमा कुष्ठ रोग संस्थान, ताजगंज, आगरा में स्थापित सीवेज ट्रीटमेंट प्लांट (एस0टी0पी0) के वस्तुस्थिति से स्पष्ट करने के सम्बन्ध में।	- राष्ट्रीय जलमा कुष्ठ रोग संस्थान, आगरा	राष्ट्रीय जलमा कुष्ठ रोग संस्थान ,आगरा द्वारा अवगत कराया गया है की संस्थान में स्थित एस टी पी वर्तमान में संचालित नहीं है जिसे पुनः संचालित करने के लिए आवश्यक प्रशासनिक प्रतिक्रियाएं चल रही हैं , और जल्द से जल्द इस कार्य को पूरा करने हेतु सम्बंधित विभाग द्वारा कार्यवाही की जा रही है। SEWAGE WATER वाटर की निम्न मापदंडों (BOD, COD, TSS आदि ) की जांच की जा चुकी है।						
	b- मार्गों के किनारे स्थित पेड़ों पर लगी लाइट्स को हटाने सम्बन्ध में आगरा विकास प्राधिकरण , नगर निगम	-आगरा विकास प्राधिकरण , -नगर निगम	---						

**Action Taken Report in IIT Source Appointment Study**  
**Control Options and Action Plan for City of Agra**  
**Updated upto March - 2025**

Source	Control Action	Responsible authorities/agencies	Time Frame	Observation	Compliances
Hotels/ Restaurants	Restaurants of sitting capacity more than 10 should not use coal and shift to electric or gas-based appliances.	Agra Municipal Corporation	1 year	Penalty imposed and coal sized information not provided by Nagar Nigam. Provide the monthly data penalty imposed and coal seized.	NN:- Random checking is done by enforcement team of Nagar Nigam, if coal found, penalty is imposed and coal is seized. NN:- Informed by letter number -369/D/EE/2024-25 Dated 15.04.2025 Action is taken by a joint team of ACM, Pollution Control Board and ANN. Rs. 5000.00 has been collected as penalty. <b>UPPCB Remarks:-</b> No complaint regarding use of coal has been received so far in the office.
	Link Commercial license to clean fuel	Agra Municipal Corporation, Department of Food, Civil Supplies and Consumer Affairs and Oil Companies (Indian Oil/HP, etc.)	1 year	Penalty imposed and coal sized information not provided by Nagar Nigam.	NN:- Random checking is done by enforcement team of Nagar Nigam, if coal found, penalty is imposed and coal is seized. They are advised to use clean fuel like LPG.
	Ash/residue from the tandoor and other activities should not be disposed near the road side.	Agra Municipal Corporations	1 year	No information regarding Random checking and penalty imposed by Nagar Nigam has been provided. Provide the monthly data of random checking of restaurants/Dhabas.	NN:- Ash/residue not found near the road side, as restaurants/dhabas are using gas tandoor. Random checking is done by enforcement team of Nagar Nigam, if Ash/residue found penalty is imposed and coal is seized. NN:- Informed by letter number -369/D/EE/2024-25 Dated 15.04.2025 Action is taken by a joint team of ACM, Pollution Control Board and ANN. Rs. 5000.00 has been collected as penalty.
Domestic Sector	LPG to all. Slums are using wood as cooking fuel.	Department of Food, Civil Supplies and Consumer Affairs and Oil Companies (Indian Oil/HP, etc.)	2 years	Provide the target of ujjawala gas connections in Agra. Provide the monthly data of Gas connection in slum areas.	<b>DSO:-</b> पत्रांक सं-77/जि०१०३०-एस०टी०/2025 दिनांक 17.03.2025. In agra total 323416 Ujjawala Gas Connection are provide to Slums for cooking fuel.
	By 2030, city may plan to shift to electric cooking or PNG.	Department of Food, Civil Supplies and Consumer Affairs and Oil Companies (Indian Oil/HP, etc.)	2 years	Provide the monthly data of PNG connections.	<b>DSO:-</b> पत्रांक सं-77/जि०१०३०-एस०टी०/2025 दिनांक 17.03.2025. In agra total 80409 PNG connections are provided.

				Provide the Number of PNG Connections Connected upto 30.07.2024 and in how much time 100% pipeline will be layed in the city. Provide the monthly data of PNG connections.	<b>Green Gas:-</b> Green gas Ltd has layed piped natural gas (PNG) line in 80% area of the city. Rest pipe line laying is in process. Process of house hold connections are in progress. <b>UPPCB Remarks:- Pls Provide the Number of PNG Connections Connected till date and in how much time 100% pipeline will be layed.</b>
<b>Municipal Solid Waste (MSW) Burning</b>	Any type of garbage burning should be strictly stopped.	Agra Municipal Corporation	Immediate	Provide the information where garbage burning has been found in the month of October along with Photographs with GPS Cordinates. Also provide information if penalty imposed.	<b>NN:-</b> नगर निगम आगरा द्वारा पत्र सं०-369/D/EE/2024-25 दिनांक 15.04.2025 में अवगत कराया गया। 1. कूड़े को जलने से रोके जाने हेतु समस्त सफाई एवं खाद्य निरीक्षकों को निर्देश दिये गये है एवं किसी भी प्रकार की कोई सूचना प्राप्त होने पर आग बुझाने की त्वरित कार्यवाही की जाती है।
	Surveillance is required that hazardous waste goes to TSDF.	Agra Municipal Corporation, UPPCB			<b>UPPCB:-</b> 1. Random inspections of identified 29 SSI units generating hazardous waste is being done. Hazardous waste is being sent by the units to TSDF for disposal. 2 Regular Monitoring is being done in industrial areas. No evidence has been observed illegal dumping of Hazardous waste in industrial areas and other locations.
	Desilting and cleaning of municipal drains	Agra Municipal Corporation		Provide information where the sludge is being disposed after desilting and cleaning of municipal drain.	<b>NN:-</b> नगर निगम आगरा द्वारा पत्र सं०-369/D/EE/2024-25 दिनांक 15.04.2025 में अवगत कराया गया। 2. समस्त नालों की सफाई का कार्य पूर्ण कराया जा चुका है। Sludge is disposed to Kuberper site after desilting the drains.

	Waste burning in Industrial area should be stopped.	UPSIDC, UPPCB			No industrial waste burning has been observed in the designated industrial areas and no complaint has been received through different platforms. However burning of shoe manufacturing waste material generated by cottage industries operating in the residential areas are major threat. Whenever complaint regarding burning received in this office, Nagar Nigam, Agra sent their water sprinklers for extinguishing such burning incident.
	Daily, Monthly mass balance of MSW generation and disposal	Agra Municipal Corporation		Please provide Current status of MSW generation and disposal.	NN:- Informed by letter number - 369/D/EE/2024-25 Dated 15.04.2025 Approx 1150 metric ton solid waste is being generated in the city and is being disposed daily through solid waste processing plant. There is no legacy waste at site.
	Sensitize people and media through workshops and literature distribution.	Agra Municipal Corporation, UPPCB and NGO		More awareness is required in the city for segregation of municipal waste on source through LED Digital Screens installed by Nagar Nigam on the crossings.	NN:- Informed by letter number - 369/D/EE/2024-25 Dated 15.04.2025 Awareness activities are being conducted in the city for segregation of municipal waste on source through LED Digital Screens installed by Nagar Nigam on the crossing and Person to Person contact.
					UPPCB:- Public awareness programme through debates, workshops and literature distribution on various aspects regarding abatement of pollution is being done in schools/colleges on different occasion.
<b>Construction and Demolition</b>	Wet suppression	Agra Development Authority, Agra Housing Board / ADA, Agra Municipal Corporation, Urban Development Department, PWD	Immediate	Please provide the detail information.	ADA:- Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. Done as per norms. PWD:- Informed letter Dated 04.04.2025. Being Following.
				Please provide the list of construction sites.	NN:- Informed by letter number - 369/D/EE/2024-25 Dated 15.04.2025. 13 water sprinklers are being used for water sprinkling daily on major roads to suppress the dust particles.

Wind speed reduction (for large construction site)	Agra Development Authority, Agra Housing Board / ADA, Agra Municipal Corporation, Urban Development Department, PWD	Immediate	Please provide the list of construction sites.  Please provide the list of construction sites.	<p><b>ADA-</b> Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. No such large construction sites.</p> <p><b>PWD-</b> Informed letter Dated 04.04.2025. Being Following.</p> <p><b>UPMRC-</b> द्वारा पत्र सं०-यूडीओएचआरसीएलओ/आगरा मेट्रो/2025/07 दिनांक 07.04.2025 द्वारा अवगत कराया गया है कि यूडीओएचआरसीएलओ, आगरा मेट्रो द्वारा यह सुनिश्चित किया गया है कि मासिक एवम वार्षिक रिपोर्टों की डाटा वलिडिफिके प्रति माह क्षेत्रीय कार्यालय, प्रदूषण नियंत्रण बोर्ड को प्रेषित की जाती है। क्षेत्रीय कार्यालय, प्रदूषण नियंत्रण बोर्ड द्वारा प्राप्त रिपोर्टिंग ब्रिडजिनिंग (बाय माह के रिपोर्ट) अनुक्रमक-2 में आगके साइर अवलोकन हेतु सलन करते हुये प्रेषित है। यूडीओएचआरसीएलओ, आगरा मेट्रो द्वारा मेट्रो कार्यालय में वायु गुणवत्ता (एयुजिडिबल डस्ट एनिमन) को बरकौत रखने के लिए किये गये प्रयास निम्नलिखित हैं-</p> <ol style="list-style-type: none"> <li>1- मेट्रो कार्य स्थल में वाटर सिस्डिनिंग।</li> <li>2- मेट्रो कार्य स्थल में रॉ मटेरियल को ढककर रखना।</li> <li>3- मेट्रो निर्माण क्षेत्र में प्रयुक्त वाहनों को कवर्ड कर संवलिड करण तथा सीट एण्ड डीओ समुचित निस्तारण।</li> </ol> <p>यूडीओएचआरसीएलओ, आगरा मेट्रो डस्ट मिटिनिंगन के माध्य से पूर्णत अवगत है एव इसके अन्तर्गत सभी आवश्यक कार्य किये गये तथा मरिथ में भी सुनिश्चित किये जायेगे ताकि आगरा मेट्रो निर्माण क्षेत्र में परिवेशीय वायु गुणवत्ता संरक्षित रहे। इस विषय पर आगका साइर सहयोग एवं समर्थन सराहना योग्य है।</p> <p><b>UPPCB Remarks - Random Dust inspection of UPMRC Stations and surroundings is done by UPPCB. Instruction/notices issued if compliance not found.</b></p>
Enforcement of C&D Waste Management Rules. The waste should be sent to construction and demolition processing facility	Agra Development Authority, Agra Housing Board / ADA, Agra Municipal Corporation, Urban Development Department, PWD, UPMRC		Please provide the completion period of 150TPD C&D Waste processing Plant.	<p><b>NN-</b> नगर निगम आगरा द्वारा पत्र सं०-369/D/EE/2024-25 दिनांक 15.04.2025 द्वारा अवगत कराया गया है कि सड़क पर मलबा डालने वाले लोगों के विरुद्ध जुर्माना वसूलने की कार्यवाही की जाती है। माह मार्च 2025 में ₹० 98000.00 का जुर्माना वसूला गया। नगर निगम द्वारा कुबेरपुर स्थल पर 5 टीपीडी क्षमता का सी एण्ड डी वेस्ट प्रोसेसिंग संयंत्र संचालित है। इसके साथ ही 150 टीपीडी क्षमता के प्रोसेसिंग संयंत्र हेतु भी स्थल पर निर्माण कार्य प्रगति पर है।</p> <p><b>NN-</b> Informed by letter number - 369/D/EE/2024-25 Dated 15.04.2025. Tentative date of completion for 150 TPD C&amp;D Waste processing plants is March 2025.</p> <p><b>PWD-</b> Informed letter Dated 04.04.2025. No C&amp;D work is going on but instructions being following.</p> <p><b>ADA-</b> Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. Done as per norms.</p>

Proper handling and storage of raw material: covered the storage and provide the wind breakers.	Agra Development Authority, Agra Housing Board / ADA, Agra Municipal Corporation, Urban Development Department, PWD	Immediate	Please provide the list of construction sites.	<p>ADA:- Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. All the loose material is covered by green net at site and sprinkled regularly by tankers.</p> <p>PWD:- Informed letter Dated 04.04.2025. No C&amp;D work is going on but instructions being following.</p> <p>NN:- Informed by letter number 369/D/EE/2024-25 Dated 15.04.2025. Instructions has been given to all stakeholders.</p>
Vehicle cleaning and specific fixed wheel washing on leaving the site and damping down of haul routes.	Agra Development Authority, Agra Housing Board / ADA, Agra Municipal Corporation, Urban Development Department, PWD	Immediate	Please provide the details of construction sites, where wheel washing facility is available.	<p>ADA:- Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. The vehicles carrying building material to the site the tyres and the storage cabin are properly washed.</p> <p>PWD:- Informed letter Dated 04.04.2025. No C&amp;D work is going on but instructions being following.</p>
Actual construction area should be covered by a fine screen.	Agra Development Authority, Agra Housing Board / ADA, Agra Municipal Corporation, Urban Development Department, PWD	Immediate	Please provide the details of construction sites, where construction area has been covered by fine screen.	<p>ADA:- Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. Green net and fine screen coverage done at applicable sites.</p> <p>PWD:- Informed letter Dated 04.04.2025. No C&amp;D work is going on but instructions being following.</p> <p>NN:- Informed by letter number 369/D/EE/2024-25 Dated 15.04.2025. Instructions has been given to all stakeholders.</p>
No storage (no matter how small) of construction material near road side (up to 10 m from the edge of the road)	Agra Development Authority, Agra Housing Board / ADA, Agra Municipal Corporation, Urban Development Department, PWD		Nagar Nigam- Please provide the current status of construction material shops within the Municipal limits	<p>ADA:- Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. No storage is collected by the road side.</p> <p>PWD:- Informed letter Dated 04.04.2025. No C&amp;D work is going on but instructions being following.</p> <p>NN:- Informed by letter number - 369/D/EE/2024-25 Dated 15.04.2025. Instructions have been issued to all shopkeepers through SFIs and concerned JEs as well as through IEC activities.</p>

	Builders should leave 25% area for green belt in residential colonies to be made mandatory.	Agra Development Authority, Agra Housing Board / ADA, Agra Municipal Corporation, Urban Development Department, PWD		ADA- Please provide the details of construction sites.	ADA- Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. Done as per applicable approved layouts. PWD- informed letter Dated 04.04.2025. No C&D work is going on but instructions being following.
	Sensitize construction workers and contract agency through workshops.	Agra Development Authority, Agra Housing Board / ADA, Agra Municipal Corporation, Urban Development Department, PWD, UPPCB and NGO		ADA- Please provide the details where construction workers were sensitize through workshops.	ADA- Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. Done regularly at applicable sites. PWD- Informed letter Dated 04.04.2025. No C&D work is going on but instructions being following.
<b>Source</b>	<b>Control Action</b>	<b>Responsible authorities/agencies</b>	<b>Time Frame</b>	<b>Observation</b>	<b>Compliances</b>
<b>Road Dust</b>	The silt load in Agra varies from 7.4 to 55.1 g/m <sup>2</sup> . The silt load on each road should be reduced under 3 gm/m <sup>2</sup> . Regular vacuum sweeping should be done on the road having silt load above 3 gm/m <sup>2</sup> .	Agra Development Authority, Agra Housing Board / ADA, Agra Municipal Corporation, Authority, PWD National Highway Authority of India	Immediate	Please mention the site and area in which Road side cleaning and water sprinkling is being done to remove road dust.	ADA- Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. Around the site all the roads are being cleaned by manual sweeping and the water sprinkling is done by tankers. The Anti smog gun is regularly operated at site.  PWD- Informed letter Dated 04.04.2025. The silt load has been done and its volume is under 3 gm/m <sup>2</sup> .
				Please mention how the disposal of road dust is being done collected through mechanical sweeper and also provide the route chart of mechanical sweeping	NN- Informed by letter number - 369/D/EE/2024-25 Dated 15.04.2025 10 MRS are deployed for road sweeping work to collect the road dust daily. 02 MRS are working around 02 Km periphery of Tajmahal and 08 on other roads of the city as per daily roster.
				Please mention how the disposal of road dust is being done collected through mechanical sweeper.	NHAI- Informed by letter number - AEBOI/NHAI/PO/2025/4843 Dated 07.03.2025 Noted for Compliance. Sweeping on Agra to Etawah bypass section of NH-02 (New NH-19) especially in ITZ area is being done by Concessionaire with Hydraulic Vacuum Sweeper as per requirements. Photographs are attached herewith for your ready reference please.
	Convert unpaved roads to paved roads. Maintain Pathole Free Roads.	Agra Development Authority, Agra Housing Board / ADA, Agra Municipal Corporation, Authority, PWD National Highway Authority of India	Immediate	Please mention the details of patch work.	PWD- Informed letter Dated 04.04.2025. Patch work have been done.

				<p>Please mention the details of paved roads and or grass turfing.</p> <p>ADA:- Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. Around the site all the footpaths are paved by CC either the paved by CC or by grass turfing to maintain pothole free roads.  <b>PWD</b>:- Informed letter Dated 04.04.2025. Patch work have been done.</p>
				<p>Please mention the details of the 46.23Km completed roads.</p> <p>NN:- Informed by letter number -369/D/EE/2024-25 Dated 15.04.2025, 96 roads of 56.042 Km have been converted from unpaved to paved roads. 26 Roads of 15875 m. are under repair thru' Hotmix plant, out of which 9115 m. has been repaired till March.</p>
				<p>Please provide the monthly progress report of repair of potholes.</p> <p><b>NHAI</b>:- Informed by letter number - AEBOT/NHAI/PO/2025/4843 Dated 07.03.2025. The highway is being maintained as per site requirements. Repair and rectification of pavement / potholes remain in progress under routine maintenance. Photographs are attached.</p>
Implementation of truck loading guidelines, use appropriate enclosures for haul trucks and gravel paving for all haul routes.	Agra Development Authority, Agra Housing Board / ADA, Agra Municipal Corporation, Authority, PWD National Highway Authority of India National Highway Authority of India	Immediate	Please provide the name of the sites.	<p>ADA:- Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. All the guidelines are being complied related to all truck routes to the site. No dust spreads into the atmosphere.</p> <p><b>NHAI</b>:- Informed by letter number - AEBOT/NHAI/PO/2025/4843 Dated 07.03.2025. Truck loading guidelines are strictly followed as per directions in letter under reference.</p>
Increase green cover and plantation. Undertake greening of open areas, community places, schools and housing societies.	Agra Development Authority, Agra Housing Board / ADA, Agra Municipal Corporation, Authority, State Forest Department, PWD National Highway Authority of India	Immediate	Please provide the identified sites of plantation.	<p>NN:- Informed by letter number - 369/D/EE/2024-25 Dated 15.04.2025 Plantation is being done as per the target (211800 plants). The road stretches and other areas for plantation has already been identified and approx 8.0 Km of footpath has been covered by plantation.</p>

			<p>Please provide the plantation sites. Where plantation has been done .</p>	<p>ADA- Informed by letter number - 445/D/AIRR-II/2024-25 Dated 17.04.2025. Plantation has been done as per norms. PWD:- Informed letter Dated 04.04.2025. Instructions Being Following.</p>
<p>vacuum assisted sweeping carried out four times in a month, this will reduce road dust emission by 71%</p>	<p>Agra Development Authority, Agra Housing Board/ADA, Agra Municipal Corporation, National Highway Authority, PWD</p>			<p>प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, आगरा के पत्र सं-6905/29-1/2024 दिनांक 04.04.2025 द्वारा अवगत कराया गया है। जनपद के अन्तर्गत हरिद्वारा में बड़ोत्तरी के लिये वन विभाग एवं अन्य विभाग द्वारा वर्ष 2024-25 के अन्तर्गत आगरा जनपद में वन विभाग 1530034 एवं अन्य विभाग 3926345 कुल 5456379 पौधों का रोपण किया गया है। यह वृक्षारोपण कार्य Community places, Schools and housing societies etc में भी कराया गया है। UPPCB Remarks:- UPPCB is involved in plantation drive as per the target provided by Department of forest. bichpuri crossing- sunari -shroff crossing and near electric crematorium at tajganj in year 24-25</p>
			<p>Please provide the data of plantation done.</p>	<p>NHAI- Informed by letter number - N.H.A.I- Informed by letter number AEBOT/NHAI/PO/2025/4843 Dated 07.03.2025. Plantation on Project Highway was/is being done by Concessionaire as per provisions in Concession Agreement and maintenance of same is in progress.</p>
			<p>Please mention how the disposal of road dust is being done collected through mechanical sweeper and also provide the route chart of mechanical sweeping monthly report.</p>	<p>PWD:- Informed letter Dated 04.04.2025. not related to PWD.</p>
				<p>NN:- Informed by letter number - 369/D/EE/2024-25 Dated 15.04.2025 by Nagar Nigam, Agra. 10 MRS are deployed for road sweeping work to collect the road dust daily. 02 MRS are working around 02 Km periphery of Tajmahal and 08 on other roads of the city as per daily roster.</p>

				<p>Please mention how the disposal of road dust is being done collected through mechanical sweeper and the route chart of machanical sweeper in monthly report.</p>	<p><b>NHAI-</b> Informed by letter number - N.H.A.I.- informed by letter number -AEBOT/NHAI/PO/2025/4843 Dated 07.03.2025. Concessionaire is using hydraulic Vacuum sweeper for sweeping of road, water sprinkling to control dust and watering in median / median plants. Photographs are enclosed herewith</p>
<b>Vehicles</b>	<p>Diesel vehicle entering the city should be equipped with DPF which will bring a reduction of 40 in emmisions (This option must be explored once Bharat stage VI fule is available)</p>	<p>State Transportation Department</p>		<p>Please provide the details that how many diesel Vehicles entring in the city per day. Ans: Information to be provided by Toll Plaza.</p>	<p><b>RTO-</b> Informed letter Dated 12.06.2024. Although registration of vehicles having emission norms below BS VI has been stopped in transport office Agra from 01-04-2022. Whereas use of DPF (Diesel Particulate Filter) is a policy matter which can be decided at State Level Authority. In addition, it would be evident that all commercial passenger vehicles plying in Agra district have been converted to green fuel which includes (Auto Rickshaws, school buses, school vans and city buses) and good loaders below 3000 kg have also been converted to green fuel. Major traffic of Heavy goods and passenger vehicles which are non-destined Agra and are operated by diesel pass through outskirts of Agra district. <b>RTO-</b> Informed letter Dated 04.02.2025. Information to be provide by toll plaza.</p>

Restriction on plying and phasing out of 10 years old commercial diesel driven vehicles.	State Transportation Department Industrial Associations	3 years		<p>UPSRTC- ३०१० राज्य सड़क परिवहन निगम, आगरा द्वारा पत्र सं०-से०१०/संसा/वायु प्रदूषण/२०२५-४०० दिनांक ०८.०४.२०२५ द्वारा अवगत कराया गया है कि १. आगरा क्षेत्र को प्रदूषण मुक्त करने के लिए बी०एस०-६ की बसें प्रोत्साहित की रही हैं, विगत माहों में बी०एस०-६ की प्रति बसें का विवरण निम्नवत है और आगे भी बी०एस०-६ बसें लगातार मिलने की सम्भावना है। माह-अप्रैल, २०२५ प्राप्त बसें-०० कुल पसीट-६३७, इस प्रकार अब तक आगरा क्षेत्र में बी०एस० ०६ की कुल बसें २६० हैं। आगामी माहों में और भी बसें मिलने की सम्भावना है।</p> <p>आगरा क्षेत्र की समस्त बसें का संभालन प्रदूषण मुक्त करने के उपरान्त मानक अनुरूप ही कराया जा रहा है एवं जिसका प्रमाण बसें के अन्दर चरया भी किया जाता है।</p> <p>२. चालकों की नियमित रूप से काउंसलिंग की जाती है कि वाहन को नियमित रूप से चैक करते रहे यदि वाहन में मानक के विपरीत प्रदूषण प्रतीत होता है तो कार्यशाला में तकनीकी कार्मिकों के द्वारा तत्काल ठीक कराकर भार्य पर संभालन हेतु भेजा जाता है।</p> <p>३. कार्यशाला में चालकों व अन्य कार्मिकों की नियमित रूप से काउंसलिंग की जाती है जिसमें अवगत कराया जाता है कि अपने आस-पास कार्यशाला या घरों में कोई ऐसी प्रतिक्रिया होती दिखाई देती है जो वायु प्रदूषण को इंगित करे, की स्थिति में तुरन्त रोके जाने की कार्यवाही कर सम्बन्धित विभाग को सूचित करे। उचित के अनिश्चित समस्त अधिकारियों, उपधिकारियों व कर्मचारियों को पोस्टिबल के उपयोग न करने के लिए जागरूक किया जाता है।</p> <p>४. ३०१० परिवहन निगम के परिक्षेत्र अन्तर्गत आगरा नगर में किसी भी प्रकार का भवन निर्माण कार्य नहीं चल रहा है।</p>
			Please provide the 15 year phased out Vehicles last three monthly.	<p><b>RTO:-</b> Informed letter Dated 04.02.2025. It is policy matter which can be decided by TTZ Authority. Whereas Transport department Agra is not registering diesel vehicles which are coming with NOC and are 10 Years old.</p> <p><b>RTO:-</b> Informed letter Dated 04.02.2025. Vehicle upto UP80AY series have been phased out. In total near about 2.54 Lakhs.</p>
Industries must be encouraged to use Bharat stage VI vehicles for transportation of raw and finished products	Transport Department, Factory owner's Association	Immediate		<p>Factory owner's association- Informed by letter number - FOA/25/2023-24 Dated 14.09.2023 informed that most of Factories seek services of outside commercial vehicles for such transportation, this is in Government hand to ban commercial vehicles below BS-VI category and promote battery or electrical operated commercial vehicles for transportation within Agra.</p>

Source	Control Action	Responsible authorities/agencies	Time Frame	Observation	Compliances
	Restriction on plying and phasing out of 10 years old commercial diesel driven vehicles.	Transport Department	03 Years		Policy to be decided at State level Authority
	Introduction of cleaner fuels (CNG/ LPG) for vehicles.	Department of Food, Civil Supplies and Consumer Affairs and Oil Companies (Indian Oil/HP, etc.)	2 years	Please provide the details of retail outlets of CNG station's and proposed station's.	<b>DSO:-</b> पत्रांक सं०-77/जि०गु०अ०-ए०स०टी०/2025 दिनांक 17.03.2025. In Agra 24 retail outlet are providing CNG as a clean fuel.
				Please provide the monthly of three wheeler school buses commercial vehicles operated by CNG/LPG/Electric.	<b>RTO:-</b> Informed letter Dated 04.02.2025. in month of Jan-25 Rto office Agra has 43 e-rikshaw, 16 ecart, 4 three wheeler goods, 270 three wheeler passenger in Electric and 8 Three wheeler goods, 13 three wheeler passenger, 1 bus, 63 goods carrier and 61 motor cab in CNG were registered. <b>RTO:-</b> Informed letter Dated 04.02.2025. Cleaner fuels (CNG/ LPG) for vehicles are available in Agra all three wheelers, school buses and commercials vehicles are running by natural gas.
	Check overloading: Expedited installation of weigh-in-motion bridges and machines at all entry points to Agra.	Transport Department, Traffic Police, Agra, NHAI, Toll agencies	Immediate		<b>RTO:-</b> Informed letter Dated 04.02.2025. • In Agra four toll plaza have been installed with weight motion bridge. 1. Korai Toll Plaza 2. Saiyan Toll Plaza 3. Raibha Toll Plaza 4. Fatehabad Toll Plaza • Establishment of new toll plaza with weight motion bridge will be took down by concerned authority like NHAI, UPEDA etc. • Overload vehicles list is being provided to Transport department from above toll plazas based on which challan is being done by the enforcement officers. • In 24-25 till 31-Jan-25 overload vehicles 2329 challans have been done and 627.66 lakhs CF Collected.

				Please provide the details of penalty imposed on over loading vehicles in monthly compliance report.	अपर पुलिस उपयुक्त यातायात कमिश्नरेट जनपद अमरस के पत्र सं-आर/एडीसीपी-22/2024 (Action Plan) दिनांक-06.04.2025 द्वारा अवगत कराया गया है कि यातायात पुलिस द्वारा आरटीओओ विभाग के साथ समय-समय पर ओवर लोडिंग वाहनों के विरुद्ध अभियान चलाकर कार्यवाही की जाती है।
Electric/Hybrid Vehicles should be encouraged; New residential and commercial buildings to have charging facilities. Buses should be CNG or Electric.	Transport Department, Agra City Transport Services Pvt. Ltd	1 year	Please provide the details of Electric Vehicles registered in financial year 2023-24.	Government has given subsidy on electric vehicles as 1. Private 2 wheelers and 4 wheelers: Average subsidy on sale amount for 2 wheelers is 5000 and 4 wheelers is 1 lakh. Also these vehicles have been exempted from Road Tax 2. Electric E-rickshaw and Auto if manufactured in UP Road Tax Up to 2+3 years exempted. If manufactured outside UP two years exemption. ANS: Transport Department has registered in apr 24-Jan -25 electric vehicles till date E-rickshaw 797, E-auto (P) 3667, E-Auto (G) 50 , E-Cart 332, Goods Carrier 15, Motor Car 192 and motor cycle 2623	
				RTO:- Informed Transport Department has registered electric vehicles till date Buses 101, E-rickshaw 12663, E-auto (P) 8521, E-Auto (G) 203, E-Cart 897, Goods Carrier 18, Motor Car 524 and motor cycle 11256 UP Government has given relaxation in road tax on the e-vehicles manufactured in UP. Agra City Transport services pvt ltd is running on electric and CNG buses only.	
Make a time-bound plan for dipper penetration of electric vehicles (EVs), parallelly effort must be made for charging infrastructure including facilities for swiping the batteries. As a first step, two and three-wheeler should be considered for EVs.	The state of Uttar Pradesh and Agra administration	1 year	Please provide the details of EV Charging Station's in Agra.	Transport Department - EV Dealers are establishing Station at their dealership. also ADA and UPSRTC is also establishing charging Station	

	Depot spaces should be rationalized to ensure more efficient utilization. Multi-modal, multi-use bus depots to be developed to provide high-class bus services and terminal experience to passengers. Should include well- equipped maintenance workshops. Charging stations shall be set-up.	Transport Department, Agra City Transport Services Pvt. Ltd	1year	Agra City Transport Services Pvt. Ltd should provide the information.	RTO:- Informed letter Dated 04.02.2025.Nagar Nigam and Agra Development Authority is concern for promoting battery operated vehicles including establishment of Depot and Bus terminals with Charging Point and charging stations.
	Enforcement of bus lanes and keeping them free from obstruction and encroachment.	Agra Development Authority, Agra Municipal Corporation, Agra City Transport Services Pvt. Ltd	1 year	Agra City Transport Services Pvt. Ltd should provide the information.	ADA:- Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. Not Applicable.
	Insure integration of existing metro system with bus services.	Agra Metro Rail Corporation, Agra Development Authority, Agra Municipal Corporation, Agra City Transport Services Pvt. Ltd, Traffic Police, Agra	1 year		ADA:- Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. Not Applicable.
				Agra City Transport Services Pvt. Ltd should provide the information.	अपर पुलिस उपयुक्त यातायात कमिश्नरेट जनपद आगरा के पत्र सं०-आर/एडीसीपी-22/2024 (Action Plan) दिनांक-06.04.2025 द्वारा अवगत कराया गया है कि जनपद में कमिश्नरेट में मेट्रो रेल परियोजना का कार्य प्रचलित है। यातायात पुलिस द्वारा बाहर क्षेत्र में आम जनमानस को निजी वाहन के अपेक्षा शिटी बसों का अधिक से अधिक प्रयोग करने के सम्बन्ध में जागरूक किया जाता है।
<b>Source</b>	<b>Control Action</b>	<b>Responsible authorities/agencies</b>	<b>Time Frame</b>	<b>Observation</b>	<b>Compliances</b>
	Route rationalization: Improvement of availability by rationalizing routes and fleet enhancement with requisite modification.	Agra Development Authority, Agra City Transport Services Pvt. Ltd, Traffic Police, Agra	1 year		ADA:- Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. Not Applicable.
				Agra City Transport Services Pvt. Ltd should provide the information.	अपर पुलिस उपयुक्त यातायात कमिश्नरेट जनपद आगरा के पत्र सं०-आर/एडीसीपी-22/2024 (Action Plan) दिनांक-06.04.2025 द्वारा अवगत कराया गया है कि शहर क्षेत्र में मार्गों के सुधार हेतु समय-समय पर सम्बन्धित विभागों को कार्यवाही हेतु अवगत कराया जाता है।

	IT systems in buses, bus stops and control centre and passenger information systems for reliability of bus services and monitoring.	Agra Development Authority, Agra City Transport Services Pvt. Ltd, Traffic Police, Agra	1 year	Agra City Transport Services Pvt. Ltd should provide the information.	अपर पुलिस उपपुस्त यातायात कमिश्नरेट जनपद अग्रा के पत्र सं०-आर/एडीसीपी-22/2024 (Action Plan) दिनांक-06.04.2025 द्वारा अवगत कराया गया है कि शहर क्षेत्र में यातायात पुलिस द्वारा बस स्टॉप पर ही बसों को रोक कर सवारी बैठाने एवं उतारने हेतु समय-समय पर परिवहन विभाग के वालक/परिचालकों को जागरूक किया जाता है। परिवहन विभाग को भी वालक/परिचालकों को निर्धारित बस स्टॉप पर ही बस को रोक कर सवारी चढ़ाने व उतारने हेतु निर्देशित किये जाने के सम्बन्ध में पत्राचार किया गया है।
	Movement of materials (raw and product) should be allowed between 10 PM to 5 AM.	Transport Department, Agra Development Authority, Agra City Transport Services Pvt. Ltd, Traffic Police, Agra	1 year	-	<b>RTO:-</b> Informed letter Dated 12.06.2024. No-Entry restrictions are to be imposed by Traffic Police.  <b>ADA -</b> Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. Not Applicable.
					अपर पुलिस उपपुस्त यातायात कमिश्नरेट जनपद अग्रा के पत्र सं०-आर/एडीसीपी-22/2024 (Action Plan) दिनांक-06.04.2025 द्वारा अवगत कराया गया है कि शहर क्षेत्र में भारी माल वाहक वाहनों, लोडिंग आदि वाहनों के लिये प्रातः 5:00 बजे से रात्रि 11:00 बजे नो एंट्री व्यवस्था लागू की गयी है।
<b>Industries and DG Sets</b>	Ensuring emission standards in industries. Shifling of polluting industries.	UPPCB, Industries Department	1 year	-	As per the Hon'ble Supreme Court Order dt. 30.12.1996 in W.P(c) 13381/84 (M.C Mehta Vs Union of India, All the Air Polluting Industries are operational with natural gas/electricity. Random monitoring is being done by UPPCB.
	Strict action to stop unscientific disposal of hazardous waste in the surrounding area	Municipal council and UPPCB	1 year	-	In Agra 29 industries are identified which generate hazardous waste during process. All units are disposing their hazardous waste through TSDF. Total Quantity of hazardous waste is 64.039 MT (Landfillable is 50.239 MT, Incinerable is 0.8 MT and recyclable is 13 MT). Regular inspections is being carried out in Industrial areas. No unscientific disposal of Hazardous Waste has been observed.

<p>There should be separate Treatment, Storage, and Disposal Facilities (TSDFs) for hazardous waste.</p>	<p>Industrial Associations, UPSIDC, Industries Department, UPPCB</p>	<p>2 years</p>		<p><b>UPPCB-</b> There is no major Hazardous Waste generating industries operational in Agra however 29 SSI industries which generate Hazardous waste, agreement has been done by TSDF facilities to for disposal of used engine oil and other components. No complaints regarding dumping of Hazardous Waste has been received in this office. As per the information Dated 14.09.2023 by Factory owner's association, Nunhai. There are no Hazardous Waste units in Industrial Estate, Nunhai most of them are listed under white &amp; green category. However as per PCB records orange &amp; red category industries are also operational in Industrial area, Nunhai. Orange category industries are using Natural Gas &amp; Electricity, as fuel and does not generate Hazardous waste. Red category industries (electro plating units) has done agreement with TSDF for the disposal of Hazardous waste.</p>
<p>Industrial waste burning should be stopped immediately</p>	<p>Industrial Associations, UPSIDC, UPPCB</p>	<p>Immediate</p>		<p><b>UPPCB-</b> No industrial waste burning has been observed in the designated industrial areas and no complaint has been received through different platforms. However burning of shoe manufacturing waste material generated by cottage industries operating in the residential areas are major threat. Whenever complaint regarding burning received in this office, Nagar Nigam, Agra sent their water sprinklers for extinguishing such burning incident.  There are no such factories burning any industrial waste within Industrial Estate, Nunhai. No information has been received, reg. industrial Waste buring in industrial areas.</p>
<p>Follow best practices to minimize fugitive emission with in the industry premises, all leakage within the industry should be controlled</p>	<p>Industrial Associations, UPSIDC, UPPCB</p>	<p>Immediate</p>		<p>Yes all factories are strongly following best methods to control such emission and leakages. UPPCB. All air polluting industries are operational with Natural gas/electricity. Efforts are being made by industries to control fugitive emission.</p>

	Area & road in front of the industry should be the responsibility of the industry.	Industrial Associations, UPSIDC		-	Yes all factories are well maintaining such area & road.
	Industries (Induction Furnace) Recommended Fume gas capturing hood followed by Baghouse should be used to control air pollution	Industrial Associations, UPPCB	2 years	-	Directions has been given to the Foundry Association to install fume gas capturing hood followed by bag house to control air pollution. Fume hood along with APCs has been installed by foundries.
	Source - industries & DG Sets Diesel Generator Sets	Factory owner's association, Nunhai.		-	Factory owner's association:- Informed by letter number - FOA/25/2023-24 Dated 14.09.2023 Yes will ensure all industrial DG set which have gas connections are shifted to gas-based generators. As per the Hon'ble Supreme Court Order dated 30.12.1996, uninterrupted power supply is being provided by M/s Torrent Power Ltd. There is no power break down or any short supply of electricity within industrial Estate, Nunhai it is being well taken care of by Torrent Power Ltd and usage of DG set is almost negligible.
<b>Source</b>	<b>Control Action</b>	<b>Responsible authorities/agencies</b>	<b>Time Frame</b>	<b>Observation</b>	<b>Compliances</b>
	Strengthening of grid power supply, uninterrupted power supply to the industries	State Energy Department, DVVNL	2 years	Please provide details regarding supply of electricity form DVVNL in industrial areas.	As per the Hon'ble Supreme Court Order dt. 30.12.1996 in W.P(c) 13381/84 (M.C Mehta Vs Union of India uninterrupted power supply is being provided by DVVNL/Torrent Power Ltd in Agra.
	The stand by power from DG sets should also be on clean fuel. All industrial DG sets which have gas connections should shift to gas-based generators. The battery-backed UPS/inverters should be considered for other commercial places and hospitals. Renewable energy-based generation should be encouraged.	Industrial Associations, Agra Municipal Corporation, Agra.	2 years	-	The use of DG sets in Agra is negligible, As uninterrupted power supply is being provided by DVVNL/Torrent Power Ltd in Agra, battery-backed UPS/inverters are installed at commercial places and in residential areas. Renewable energy sources such as: solar power is also being encouraged. <b>In foundries cupola are operational by using natural gas and induction furnace are operational by electricity.</b>
<b>Decongestion of Roads at high traffic areas</b>	Strict action on road side encroachment.	Agra Development Authority, Agra Municipal Corporations, Agra City Transport Services Pvt. Ltd, Traffic Police, Agra	6 months	-	ADA:- Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. Not Applicable.

Disciplined Public transport (designate one lane stop).	Agra City Transport Services Pvt. Ltd., Traffic Police, Agra
Removal of free parking zone	Agra Development Authority, Agra Municipal Corporation, Agra City Transport Services Pvt. Ltd, Traffic Police, Agra

Please provide the information regarding removal of encroachment of last 03 months and all so provide monthly information in compliance report	<b>NN:-</b> नगर निगम आगरा द्वारा पत्र सं०-369/D/EE/2024-25 दिनांक 15.04.2025 में अवगत कराया गया। नगर निगम प्रवर्तन दल द्वारा प्रतिदिन सैरटस्वार/प्राप्त सूचना के आधार पर अतिक्रमण हटायें जाने की कार्यवाही की जाती है।
	अपर पुलिस उपयुक्त यातायात कमिश्नरेट जनपद आगरा के पत्र सं०-आर/एडीसीपी-22/2024 (Action Plan) दिनांक-06.04.2025 द्वारा अवगत कराया गया है कि यातायात पुलिस द्वारा नगर निगम एवं स्थानीय पुलिस के साथ मिलकर चौराहा/तिराहा, मार्गों एवं बाजारों में अतिक्रमण करने वाले टैल-डकैल, ऑटो रिक्शा एवं दुकानदारों के विरुद्ध अभियान चलाकर कार्यवाही की जाती है। यातायात पुलिस द्वारा नौ पार्किंग में खड़े पाये गये वाहनों के विरुद्ध कार्यवाही कर 2879 वाहनों के चालान किये गये एवं कुल 00/ रुपये शमनशुल्क वसूल किया गया।
Agra City Transport Services Pvt. Ltd should provide the information.	अपर पुलिस उपयुक्त यातायात कमिश्नरेट जनपद आगरा के पत्र सं०-आर/एडीसीपी-22/2024 (Action Plan) दिनांक-06.04.2025 द्वारा अवगत कराया गया है कि शहर क्षेत्र में वाहनों के अनुशासित एवं सुगम संचालन हेतु चौराहों/तिराहों पर यातायात कमियों की इयूटी लगायी जाती है। यातायात नियमों का उल्लंघन करने वाले वाहन चालकों के विरुद्ध एम0वी0 एकट के अन्तर्गत कार्यवाही की जाती है। यातायात पुलिस द्वारा रेड लाइट जम्प करने वाले वाहन चालकों के विरुद्ध एम0वी0 एकट के अन्तर्गत कुल 1191 वाहनों के चालान किये गये एवं कुल 00/ रुपये शमनशुल्क वसूल किया गया।
Municipal Corporation, Agra should provide the information monthly in compliance report.	<b>ADA:-</b> Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. Not Applicable.

Examine existing framework for removing broken vehicles from roads and create a system for speedy removal and ensure minimal disruption to traffic.	Agra Development Authority, City Transport Services Pvt. Ltd, NHAI, Traffic Police, Agra.
Synchronize traffic movements or introduce intelligent traffic systems for lane-driving.	Agra Development Authority, City Transport Services Pvt. Ltd, NHAI, Traffic Police, Agra

	अपर पुलिस उपयुक्त यातायात कमिश्नरेट जनपद आगरा के पत्र सं०-आर/एडीसीपी-22/2024 (Action Plan) दिनांक-06.04.2025 द्वारा अवगत कराया गया है कि बाहर क्षेत्र में सड़क किनारे अवैध रूप से पार्क वाहनों के विरुद्ध यातायात पुलिस द्वारा मोटर वाहन अधिनियम के अन्तर्गत एवं कर्मियों के माध्यम से वैधानिक कार्यवाही की जा रही है। यातायात पुलिस द्वारा नौ पार्किंग में खड़े पाये गये वाहनों के विरुद्ध कार्यवाही कर 2879 वाहनों के चालान किये गये एवं कुल 0/- रुपये शमनशुल्क वसूल किया गया। कर्मियों द्वारा 40 वाहनों के विरुद्ध कार्यवाही कर कुल 31,200 रुपये शमनशुल्क वसूल किया गया।
Agra City Transport Services Pvt. Ltd should provide the information.	अपर पुलिस उपयुक्त यातायात कमिश्नरेट जनपद आगरा के पत्र सं०-आर/एडीसीपी-22/2024 (Action Plan) दिनांक-06.04.2025 द्वारा अवगत कराया गया है कि यातायात पुलिस द्वारा बाहरी क्षेत्र में संचालित फिटनेस समाप्त वाहनों के विरुद्ध मोटर वाहन अधिनियम के अन्तर्गत वैधानिक कार्यवाही की जा रही है। यातायात पुलिस द्वारा फिटनेस समाप्त वाहनों के विरुद्ध कार्यवाही कर 204 वाहनों के चालान किये गये एवं कुल 0/- रुपये शमनशुल्क वसूल किया गया तथा 15 वर्ष पुराने वाहनों के विरुद्ध कार्यवाही कर कुल 03 वाहनों को सीज कर यातायात पुलिस लाइन में दाखिल किया गया है।
Agra Smart City Ltd, Agra should provide the information regarding intelligent traffic system maintained by ICC.	अपर पुलिस उपयुक्त यातायात कमिश्नरेट जनपद आगरा के पत्र सं०-आर/एडीसीपी-22/2024 (Action Plan) दिनांक-06.04.2025 द्वारा अवगत कराया गया है कि यातायात कर्मियों को झूठी लगाकर वाहनों को लेन में ही चलाने जाने के सम्बन्ध में वाहन चालक/स्वामियों को जागरूक किया जाता है।

	Mechanized multi storey parking at bus stands, railway stations and big commercial areas.	Agra Development Corporations, NHAI, Traffic Police, Agra		Agra Development Authority, Municipal Corporation, Agra should provide the information regarding Mechanized multi storey parking.	अपर पुलिस उपायुक्त यातायात कमिश्नर जनपद आगरा के पत्र सं०-आर/एडीसीपी-22/2024 (Action Plan) दिनांक-06.04.2025 द्वारा अवगत कराया गया है कि मल्टीलेवल पार्किंग के निर्माण कराये जाने की शहर क्षेत्र में आवश्यकता है।
					NN:- Informed by letter number - 369/D/EE/2024-25 Dated 15.04.2025 A multilevel parking is established in sanjay place area which is operational. One other MSP is proposed in sanjay place.
<b>Source</b>	<b>Control Action</b>	<b>Responsible authorities/agencies</b>	<b>Time Frame</b>	<b>Observation</b>	<b>Compliances</b>
	Identify traffic bottleneck intersections and develop smooth traffic plan. For example, Loha mandi, Rakabganj, Kotwali, Tajganj, Hari-parvat are the main bottlenecks for traffic.	Agra Development Authority, Agra City Transport Services Pvt. Ltd, Agra Municipal Corporations, Traffic Police, Agra	2-3years		अपर पुलिस उपायुक्त यातायात कमिश्नर जनपद आगरा के पत्र सं०-आर/एडीसीपी-22/2024 (Action Plan) दिनांक-06.04.2025 द्वारा अवगत कराया गया है कि बाहर क्षेत्र में बोटलनेक को चिन्हित कर उन स्थानों पर यातायात के सुगम संचालन हेतु यातायात कर्मियों की इम्पूटी लगाकर यातायात संसाधनों का प्रयोग कर यातायात को सुव्यवस्थित संचालित कराया जाता है।
	Parking policy in congestion area (high parking cost, at city centers, only parking is limited for physically challenged people, etc).	Agra Development Authority, Agra City Transport Services Pvt. Ltd, Agra Municipal Corporations, NHAI, Traffic Police, Agra		Agra Development Authority, Municipal Corporation, Agra should provide the information regarding Parking policy in congestion area.	अपर पुलिस उपायुक्त यातायात कमिश्नर जनपद आगरा के पत्र सं०-आर/एडीसीपी-22/2024 (Action Plan) दिनांक-06.04.2025 द्वारा अवगत कराया गया है कि अधिक भीड़-भाड़ वाले बाजारों में यातायात पुलिस द्वारा फ्लाइंग रफवाइड कैंनो आदि को प्रमत्तरीत रखकर यातायात व्यवस्था सुनिश्चित करायी जाती है। निर्धारित पार्किंग स्थान के बाहर खड़े वाहनों के विरुद्ध वैधानिक कार्यवाही की जाती है।
	Bijli Ghar and Idgah Bus Stand causes extreme congestion and increased emissions and should be decongested at priority. It is recommended that the city should relocate these bus stations to outskirts of the city (Bijli Ghar may be shifted to trans Yamuna and Idgah may be shifted to near to Patholi Village, Jaipur Road).	Agra Development Authority, Agra City Transport Services Pvt. Ltd, Agra Municipal Corporations, Traffic Police, Agra		Agra Development Authority, Agra should provide the information regarding proposal of shifting of Bijli ghar and Idgah Bus Stations, which are within the city.	अपर पुलिस उपायुक्त यातायात कमिश्नर जनपद आगरा के पत्र सं०-आर/एडीसीपी-22/2024 (Action Plan) दिनांक-06.04.2025 द्वारा अवगत कराया गया है कि यातायात पुलिस कर्मियों की इम्पूटी बिजली घर चौराहा एवं रैदगाह चौराहा पर लगाकर यातायात व्यवस्था सुनिश्चित करायी जाती है।

	An outer road from Keetham connects to Gwalior Road. This road may be connected to Agra ring road (connecting Yamuna Expressway and Agra-Lucknow express way); this will restrict the movement (within Agra city) of those vehicles destined to Jaipur or Gwalior. The ring road should further extend to the Agra-Jaipur highway.	Agra Development Authority, Agra City Transport Services Pvt. Ltd, NHAI		Agra Development Authority, Agra should provide the information regarding construction of Agra ring road phase-III, which will be connected to Gwalior road. Timebound plan of completing phase-III ring road work.	ADA:- Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. Not Applicable.
	There should be a bypass for heavy vehicles and major godowns should be shifted away from the city at outside areas to prevent the movement of heavy vehicles in the city.	Agra Development Authority, Agra City Transport Services Pvt. Ltd, NHAI	2-3years	Agra Development Authority, Agra should provide the information regarding shifting of godowns from the city at outside areas to prevent the movement of heavy vehicles in the city.	ADA:- Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. Not Applicable.
<b>Mantola and other major Drains</b>	The major drains of city (Mantola Drain, Taj East Drain/Kolhai Nala, Water Works Drain, Naraich Nala, Bhairo Nala, Nagla Budhi Nala, Anurag Nagar Nala, Peelakhar Nala) should be covered, diverted fully to waste water treatment plant of tertiary level and then only discharge in river Yamuna or perhaps recycled. This will remove the problem NH3, H2S and smell in the city and Taj Mahal area.	Municipal Corporation and Agra Development Authority	2-3years		ADA:- Informed by letter number - 445/D/EE/AIRR-II/2024-25 Dated 17.04.2025. Not Applicable.
					NN:- Informed by letter number - 369/D/EE/2024-25 Dated 15.04.2025 that Bio- remediation work is going on 61 untapped and 06 tapped drains. Whose overflow is discharging into river Yamuna is being done by Nagar Nigam.
					At present 8 major drains of city i.e. (Mantola Drain, Taj East Drain, Kolhai Drain, Water Works Drain, Naraich Drain, Bhairo Drain, Nagla Budhi Drain, Anurag Nagar Drain, Peelakhar Drain) are Partially tapped. For tapping of Partially tapped drains and untapped drains construction work of 31 mld STP, 35 mld STP & 100 mld STP is under construction at 14MLD STP Jagarpur, 10 MLD STP Peelakhar and 78 MLD STP Dhandupura respectively. 10DSTP's are also under construction in different areas which are likely to be completed by March, 2025.



क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
भवन सं० 14, सेक्टर 3बी, आवास विकास सिकन्दरा योजना, आगरा।

पत्रांक -401/ओजी-633/2024

दिनांक -29/07/2024

महत्वपूर्ण

सेवा में,

1. प्रबन्ध निदेशक, दक्षिणान्चल विद्युत वितरण निगम, आगरा।
2. उपाध्यक्ष, आगरा विकास प्राधिकरण, आगरा।
3. नगर आयुक्त, नगर निगम, आगरा।
4. अपर पुलिस आयुक्त (यातायात), आगरा।
5. अपर जिलाधिकारी (नगर), आगरा।
6. अपर जिलाधिकारी (ना०/आ०), आगरा।
7. उप आवास आयुक्त, आवास विकास परिषद, आगरा।
8. सम्भागीय परिवहन अधिकारी, आगरा।
9. मुख्य अभियन्ता, लोक निर्माण विभाग, आगरा।
10. मुख्य अभियन्ता, उ०प्र० जल निगम, आगरा।
11. मुख्य अग्निशमन अधिकारी, आगरा।
12. जिला खान अधिकारी, आगरा।
13. उप निदेशक कृषि, आगरा।
14. क्षेत्रीय प्रबन्धक, उ०प्र० राज्य सड़क परिवहन निगम, आगरा।
15. प्रोजेक्ट डायरेक्टर (आगरा-फरीदाबाद खण्ड), भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, आगरा।
16. प्रोजेक्ट डायरेक्टर (आगरा-इटावा खण्ड), भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, आगरा।
17. प्रोजेक्ट डायरेक्टर, उ०प्र० मेट्रो रेल कार्पोरेशन प्रा० लि०, आगरा।
18. चीफ प्रोजेक्ट मैनेजर, यू०पी० ब्रिज कार्पोरेशन, आगरा।
19. महाप्रबन्धक, टोरेण्ट पावर लि०, आगरा।

विषय : प्रदेश के नॉन अटैनमेण्ट शहरों के अन्तर्गत आगरा शहर में बढ़ते वायु प्रदूषण के नियंत्रण हेतु वर्ष भर ग्रेडेड रैस्पॉन्स एक्शन प्लान (GRAP) के अनुरूप अनुपालन सुनिश्चित किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मुख्य सचिव महोदय, उ०प्र० शासन के पूर्व प्रेषित पत्रांक 1014/81-7-2021-09 (रिट)/2016 टी०सी० दिनांक 20.10.2021 के क्रम में शीतकाल के दौरान मौसम सम्बन्धित परिस्थितियों जैसे कम तापमान, अत्याधिक आर्द्रता, हवा की कम गति एवं कृषि अपशिष्टों के जलाये जाने आदि के कारण परिवेशीय वायुगुणता में अत्याधिक गिरवाट आने तथा शीतकाल के दौरान (माह अक्टूबर से माह फरवरी तक) वायु प्रदूषण नियंत्रण के दृष्टिगत प्रदेश के नॉन अटैनमेण्ट शहरों यथा लखनऊ, कानपुर, प्रयागराज, वाराणसी, आगरा, नोएडा (गीतमबुद्धनगर), गाजियाबाद, बरेली, फिरोजाबाद, झांसी, खुर्जा (बुलन्दशहर), मुसादाबाद, रायबरेली, गजरीला (अमरोहा), अनपरा (सोनभद्र), गोरखपुर एवं मेरठ में ग्रेडेड रैस्पॉन्स एक्शन प्लान (GRAP) लागू किये जाने के सम्बन्ध में निर्देश दिये गये थे, जिसके अनुपालन में समस्त सम्बन्धित कार्यदायी विभागों द्वारा प्रत्येक वर्ष शीतकाल ऋतु में वायुगुणता सूचकांक (AQI) के अनुसार वायु प्रदूषण का स्तर 48 घंटे तक यथास्थिति होने पर एक्शन प्लान के अनुसार तत्काल कार्यवाही की जा रही थी।

अवगत कराना है कि दिनांक 25.07.2024 को मण्डलायुक्त महोदय, आगरा मण्डल, आगरा/अध्यक्ष, ताज ट्रेपेजियम जोन प्राधिकरण, आगरा की अध्यक्षता में सम्पन्न ताज ट्रेपेजियम जोन प्रदूषण (निवारण तथा नियंत्रण) प्राधिकरण की 62वीं बैठक में निर्देश दिये गये हैं कि नॉन अटैनमेण्ट शहरों के अन्तर्गत आच्छादित आगरा शहर में बढ़ते वायु प्रदूषण के दृष्टिगत वर्ष भर ग्रेडेड रैस्पॉन्स एक्शन प्लान (GRAP) लागू किया जाना है।

क०प०उ०

वायुगुणता सूचकांक (Air Quality Index-AQI) का विवरण निम्नवत् है:-

Category	Air Quality Index-AQI	Level of PM <sub>2.5</sub> or PM <sub>10</sub> concentration
Severe+ or Emergency	More than 500	When PM <sub>2.5</sub> Level cross 300 µg/m <sup>3</sup> or PM <sub>10</sub> level cross 500 µg/m <sup>3</sup> persist for 48 hours or more.
Severe	401-500	When PM <sub>2.5</sub> Level are above 200µg/m <sup>3</sup> or PM <sub>10</sub> levels are above 430 µg/m <sup>3</sup> .
Very Poor	301-400	When PM <sub>2.5</sub> Levels are between 121-250µg/m <sup>3</sup> or PM <sub>10</sub> levels are between 351-430 µg/m <sup>3</sup> .
Moderate to Poor	201-300	<b>Poor-</b> When PM <sub>2.5</sub> Levels are between 91-120 µg/m <sup>3</sup> or PM <sub>10</sub> levels are between 251-350 µg/m <sup>3</sup> .
	101-200	<b>Moderate-</b> When PM <sub>2.5</sub> is between 61-90µg/m <sup>3</sup> or PM <sub>10</sub> is between 101-250 µg/m <sup>3</sup> .

केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा बनाये गये SAMEER APP पर जनपद आगरा की परिवेशीय वायुगुणता (Air Quality Index(AQI) उपलब्ध है, जिसका अनुश्रवण आप द्वारा अपने मोबाइल पर डाउनलोड कर किया जा सकता है।

प्राप्त निर्देशों के कम में वायु प्रदूषण एवं स्मॉग की रोकथाम हेतु Graded Response Action Plan (GRAP) का प्रभावी क्रियान्वयन वर्ष भर किया जाना है तथा समस्त सम्बन्धित विभागों द्वारा वायु प्रदूषण के स्तर के अनुसार स्वतः कार्यवाही सुनिश्चित करते हुये कृत कार्यवाही की दैनिक आख्या (Daily Action Taken Report) क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड के E-Mail- roagra@uppcb.in पर सॉफ्ट एवं हार्ड कॉपी में प्रेषित की जानी है।

अतः उपरोक्त के कम में अनुरोध है कि दैनिक रूप से की जाने वाली कृत कार्यवाही की आख्या (Daily Action Taken Report) प्रत्येक दिन सांय 04:00 बजे तक निर्धारित प्रारूप पर संकलित कर ई-मेल के माध्यम से इस कार्यालय को उपलब्ध कराये जाने का कष्ट करें जिससे कि विभागों से प्राप्त Daily Action Taken Report संकलित कर अग्रिम आवश्यक कार्यवाही हेतु प्रस्तुत की जा सके।

भवदीय

संलग्नक:-उपरोक्तानुसार।

(डा० विश्वनाथ शर्मा)  
क्षेत्रीय अधिकारी

प्रतिलिपि-

1. आयुक्त महोदय, आगरा मण्डल, आगरा को सादर अवलोकनार्थ प्रेषित।
2. जिलाधिकारी महोदय, आगरा को सादर अवलोकनार्थ प्रेषित।
3. मुख्य पर्यावरण अधिकारी (वृत्त-4), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

dc  
क्षेत्रीय अधिकारी



क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
भवन सं० 14, सेक्टर 3बी, आवास विकास सिकन्दरा योजना, आगरा।

पत्रांक -617/ओजी-633/2024

दिनांक -25/09/2024

महत्वपूर्ण

सेवा में,

1. प्रबन्ध निदेशक, दक्षिणान्चल विद्युत वितरण निगम, आगरा।
2. उपाध्यक्ष, आगरा विकास प्राधिकरण, आगरा।
3. नगर आयुक्त, नगर निगम, आगरा।
4. अपर पुलिस आयुक्त (यातायात), आगरा।
5. अपर जिलाधिकारी (नगर), आगरा।
6. अपर जिलाधिकारी (ना०/आ०), आगरा।
7. उप आवास आयुक्त, आवास विकास परिषद, आगरा।
8. सम्भागीय परिवहन अधिकारी, आगरा।
9. मुख्य अभियन्ता, लोक निर्माण विभाग, आगरा।
10. मुख्य अभियन्ता, उ०प्र० जल निगम, आगरा।
11. मुख्य अग्निशमन अधिकारी, आगरा।
12. जिला खान अधिकारी, आगरा।
13. उप निदेशक कृषि, आगरा।
14. क्षेत्रीय प्रबन्धक, उ०प्र० राज्य सड़क परिवहन निगम, आगरा।
15. प्रोजेक्ट डायरेक्टर (आगरा-फरीदाबाद खण्ड), भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, आगरा।
16. प्रोजेक्ट डायरेक्टर (आगरा-इटावा खण्ड), भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, आगरा।
17. प्रोजेक्ट डायरेक्टर, उ०प्र० मेट्रो रेल कार्पोरेशन प्रा० लि०, आगरा।
18. महाप्रबन्धक, टोरेण्ट पावर लि०, आगरा।
19. समस्त आवास कल्याण संघ (RWA) द्वारा आगरा विकास प्राधिकरण/नगर निगम, आगरा।

**विषय :** आगामी शीतकाल के दृष्टिगत प्रदेश के नॉन अटैनमेण्ट शहरों में वायु प्रदूषण में सम्भावित वृद्धि के नियंत्रण हेतु ग्रेडेड रैस्पॉन्स एक्शन प्लान (GRAP) के अनुरूप प्रस्तावित कार्ययोजना का अनुपालन सुनिश्चित किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मुख्य सचिव महोदय, उ०प्र० शासन के पूर्व प्रेषित पत्रांक 1014/81-7-2021-09 (रिट)/2016 टी०सी० दिनांक 20.10.2021 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा शीतकाल के दौरान मौसम सम्बन्धित परिस्थितियों जैसे कम तापमान, अत्याधिक आर्द्रता, हवा की कम गति एवं कृषि अपशिष्टों के जलाये जाने आदि के कारण परिवेशीय वायुगुणता में अत्याधिक गिरावट आने तथा शीतकाल के दौरान (माह अक्टूबर से माह फरवरी तक) वायु प्रदूषण नियंत्रण के दृष्टिगत प्रदेश के नॉन अटैनमेण्ट शहरों यथा लखनऊ, कानपुर, प्रयागराज, वाराणसी, आगरा, नोएडा (गौतमबुद्धनगर), गाजियाबाद, बरेली, फिरोजाबाद, झांसी, खुर्जा (बुलन्दशहर), मुरादाबाद, रायबरेली, गजरौला (अमरोहा), अनपरा (सोनभद्र), गोरखपुर एवं मेरठ में ग्रेडेड रैस्पॉन्स एक्शन प्लान (GRAP) लागू किये जाने के सम्बन्ध में निर्देश दिये गये थे, जिसके अनुपालन में गत वर्षों में सभी सम्बन्धित विभागों द्वारा शीतकाल में वायुगुणता सूचकांक (AQI) के अनुसार वायु प्रदूषण का स्तर 48 घंटे तक यथास्थिति होने पर GRAP के अनुसार कार्यवाही की गई है।

आप अवगत है कि दिनांक 25.07.2024 को मण्डलायुक्त महोदय, आगरा मण्डल, आगरा/अध्यक्ष, ताज ट्रेपेजियम जोन प्राधिकरण, आगरा की अध्यक्षता में सम्पन्न ताज ट्रेपेजियम जोन प्रदूषण (निवारण तथा नियंत्रण) प्राधिकरण की 62वीं बैठक में अध्यक्ष महोदय द्वारा निर्देश दिये गये हैं कि नॉन अटैनमेण्ट शहरों के अन्तर्गत आच्छादित आगरा शहर में बढ़ते वायु प्रदूषण के दृष्टिगत वर्ष भर ग्रेडेड रैस्पॉन्स एक्शन प्लान (GRAP) लागू किया जाये। जिसके अनुपालन में कार्यालय के पत्रांक संख्या 401/ओजी-633/2024 दिनांक 29.07.2024 द्वारा उत्तरदायी विभागों को पत्र प्रेषित किया गया है (छायाप्रति संलग्न)।

कृ०प०उ०

पूर्व में भी कार्यालय आयुक्त, आगरा मण्डल, आगरा के पत्रांक संख्या 1122, ओजी-633/2022 दिनांक 02.11.2022 द्वारा ग्रेडेड रैस्पॉन्स एक्शन प्लान (GRAP) के क्रियान्वयन एवं अनुश्रवण हेतु सम्बन्धित विभागों को निर्देश जारी किये गये हैं (छायाप्रति संलग्न)।

वायुगुणता सूचकांक (Air Quality Index-AQI) का विवरण निम्नवत् है:-

Category	Air Quality Index-AQI	Level of PM <sub>2.5</sub> or PM <sub>10</sub> concentration
Severe+ or Emergency	More than 500	When PM <sub>2.5</sub> Level cross 300 µg/m <sup>3</sup> or PM <sub>10</sub> level cross 500 µg/m <sup>3</sup> persist for 48 hours or more.
Severe	401-500	When PM <sub>2.5</sub> Level are above 200µg/m <sup>3</sup> or PM <sub>10</sub> levels are above 430 µg/m <sup>3</sup> .
Very Poor	301-400	When PM <sub>2.5</sub> Levels are between 121-250µg/m <sup>3</sup> or PM <sub>10</sub> levels are between 351-430 µg/m <sup>3</sup> .
Moderate to Poor	201-300	<b>Poor-</b> When PM <sub>2.5</sub> Levels are between 91-120 µg/m <sup>3</sup> or PM <sub>10</sub> levels are between 251-350 µg/m <sup>3</sup> .
	101-200	<b>Moderate-</b> When PM <sub>2.5</sub> is between 61-90µg/m <sup>3</sup> or PM <sub>10</sub> is between 101-250 µg/m <sup>3</sup> .

केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा बनाये गये SAMEER APP पर जनपद आगरा की परिवेशीय वायुगुणता (Air Quality Index(AQI) उपलब्ध है, जिसका अनुश्रवण आप द्वारा अपने मोबाइल पर डाउनलोड कर किया जा सकता है।

उल्लेखनीय है कि National Clean Air Programme (NCAP) के अन्तर्गत Category-1 (10 lac से अधिक जनसंख्या वाले शहरों) में परिवेशीय वायुगुणता सुधार लाये जाने के क्रम में देश में गत वर्ष 2023 में आगरा को द्वितीय स्थान तथा वर्ष 2024 में तृतीय स्थान प्राप्त हुआ है जोकि उत्तरदायी विभागों की सहभागिता एवं किये गये कार्यों के परिणामस्वरूप प्राप्त हुआ है।

वायु प्रदूषण एवं स्मॉग की रोकथाम हेतु Comprehensive Action Plan For Reducing Air Pollution (CAP)/Graded Response Action Plan (GRAP) का प्रभावी क्रियान्वयन आगामी शीतकाल में भी किया जाना अति-आवश्यक है तथा समस्त सम्बन्धित विभागों द्वारा वायु प्रदूषण के स्तर के अनुसार स्वतः कार्यवाही सुनिश्चित करते हुये पूर्व की भौति कृत कार्यवाही की दैनिक आख्या (Daily Action Taken Report) क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड के E-Mail-roagra@uppcb.in पर सॉफ्ट एवं हार्ड कॉपी में प्रेषित की जानी है।

अतः उपरोक्त के क्रम में अनुरोध है कि दैनिक रूप से की जाने वाली कृत कार्यवाही की आख्या (Daily Action Taken Report) प्रत्येक दिन सांय 04:00 बजे तक निर्धारित प्रारूप पर संकलित कर ई-मेल के माध्यम से इस कार्यालय को उपलब्ध कराये जाने का कष्ट करें जिससे कि विभागों की Daily Action Taken Report संकलित कर बोर्ड मुख्यालय प्रेषित की जा सके।

संलग्नक:-उपरोक्तानुसार।

भवदीय

(डा० विश्वनाथ शर्मा)  
क्षेत्रीय अधिकारी

प्रतिलिपि-

1. आयुक्त महोदय, आगरा मण्डल, आगरा को सादर अवलोकनार्थ प्रेषित।
2. जिलाधिकारी महोदय, आगरा को सादर अवलोकनार्थ प्रेषित।
3. सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर अवलोकनार्थ प्रेषित।
4. प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, आगरा को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
5. मुख्य पर्यावरण अधिकारी (वृत्त-1/वृत्त-4), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

क्षेत्रीय अधिकारी

9C/K/ASO



क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
भवन सं० 14, सेक्टर 3बी, आवास विकास सिकन्दरा योजना, आगरा।

पत्रांक -731/ओजी-633/2024

दिनांक -23/10/2024

वर्चुअल मीटिंग/महत्वपूर्ण

सेवा में,

1. उपाध्यक्ष, आगरा विकास प्राधिकरण, आगरा।
2. नगर आयुक्त, नगर निगम, आगरा।
3. प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, आगरा।
4. अपर पुलिस आयुक्त (यातायात), आगरा।
5. अपर जिलाधिकारी (नगर), आगरा।
6. अपर जिलाधिकारी (ना०/आ०), आगरा।
7. उप आवास आयुक्त, आवास विकास परिषद, आगरा।
8. सम्भागीय परिवहन अधिकारी, आगरा।
9. मुख्य अभियन्ता, लोक निर्माण विभाग, आगरा।
10. मुख्य अभियन्ता, उ०प्र० जल निगम, आगरा।
11. मुख्य अग्निशमन अधिकारी, आगरा।
12. जिला खान अधिकारी, आगरा।
13. उप निदेशक कृषि, आगरा।
14. क्षेत्रीय प्रबन्धक, उ०प्र० राज्य सड़क परिवहन निगम, आगरा।
15. प्रोजेक्ट डायरेक्टर (आगरा-फरीदाबाद खण्ड), भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, आगरा।
16. प्रोजेक्ट डायरेक्टर (आगरा-इटावा खण्ड), भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, आगरा।
17. प्रोजेक्ट डायरेक्टर, उ०प्र० मेट्रो रेल कार्पोरेशन प्रा० लि०, आगरा।
18. महाप्रबन्धक, टोरेण्ट पावर लि०, आगरा।
19. समस्त आवास कल्याण संघ (RWA) द्वारा आगरा विकास प्राधिकरण/नगर निगम, आगरा।

**विषय :** आगामी शीतकाल के दृष्टिगत प्रदेश के नॉन अटैनमेण्ट शहरों में वायु प्रदूषण में सम्भावित वृद्धि के नियंत्रण हेतु ग्रेडेड रैस्पॉन्स एक्शन प्लान (GRAP) के अनुरूप प्रस्तावित कार्ययोजना का अनुपालन सुनिश्चित किये जाने हेतु वर्चुअल मीटिंग के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक संदर्भ ग्रहण करने का कष्ट करें। जिसके द्वारा शीतकाल के दौरान मौसम सम्बन्धित परिस्थितियों जैसे कम तापमान, अत्याधिक आर्द्रता, हवा की कम गति एवं कृषि अपशिष्टों के जलाये जाने आदि के कारण परिवेशीय वायुगुणता में अत्याधिक गिरवाट आने तथा शीतकाल के दौरान (माह अक्टूबर से माह फरवरी तक) वायु प्रदूषण नियंत्रण के दृष्टिगत आगरा में ग्रेडेड रैस्पॉन्स एक्शन प्लान (GRAP) लागू है।

आप अवगत है कि दिनांक 25.07.2024 को मण्डलायुक्त महोदय, आगरा मण्डल, आगरा/अध्यक्ष, ताज ट्रेपेजियम जोन प्राधिकरण, आगरा की अध्यक्षता में सम्पन्न ताज ट्रेपेजियम जोन प्रदूषण (निवारण तथा नियंत्रण) प्राधिकरण की 62वीं बैठक में अध्यक्ष महोदय द्वारा निर्देश दिये गये हैं कि नॉन अटैनमेण्ट शहरों के अन्तर्गत आच्छादित आगरा शहर में बढ़ते वायु प्रदूषण के दृष्टिगत वर्ष भर ग्रेडेड रैस्पॉन्स एक्शन प्लान (GRAP) लागू किया जाये। जिसके अनुपालन में कार्यालय के पत्रांक संख्या 401/ओजी-633/2024 दिनांक 29.07.2024 एवं पत्रांक संख्या 617/ओजी-633/2024 दिनांक 25.09.2024 द्वारा उत्तरदायी विभागों को पत्र प्रेषित किया गया है।

क०प०उ०

-2-

उपरोक्त के दृष्टिगत नगर आयुक्त महोदय, नगर निगम, आगरा की अध्यक्षता में ग्रेडेड रैस्पॉन्स एक्शन प्लान (GRAP) पर उत्तरदायी विभागों द्वारा किये जा रहे कार्यों की समीक्षा बैठक वर्चुअल मोड में दिनांक 24.10.2024 पूर्वान्ह 11:00 बजे आहूत की गई है। समस्त उत्तरदायी विभागों द्वारा दिनांक 01.10.2024 से 23.10.2024 तक की गई कृत कार्यवाही की अद्यतन प्रगति के साथ ससमय बैठक में प्रतिभाग किये जाने का कष्ट करें।

Meeting link:

<https://meet97.webex.com/meet97/j.php?MTID=m85385644e70a2db38f20e1089eb0a41b>

Meeting number:

2640 931 6917

भवदीय

*nyh*

(डा० विश्वनाथ शर्मा)  
क्षेत्रीय अधिकारी

प्रतिलिपि-

1. आयुक्त महोदय, आगरा मण्डल, आगरा को सादर अवलोकनार्थ प्रेषित।
2. जिलाधिकारी महोदय, आगरा को सादर अवलोकनार्थ प्रेषित।
3. मुख्य पर्यावरण अधिकारी (वृत्त-4), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

*nyh*  
23/10/24  
क्षेत्रीय अधिकारी  
*nyh*  
ASO

आगरा शहर में बढ़ते वायु प्रदूषण की रोकथाम एवं नियंत्रण के सम्बन्ध में Graded Response Action Plan (GRAP) के अनुसार आवश्यक कार्यवाही किये जाने हेतु नगर आयुक्त महोदय, नगर निगम, आगरा की अध्यक्षता में दिनांक 24.10.2024 को पूर्वाह्न 11:00 बजे वर्चुअल ऑनलाईन माध्यम से आयोजित बैठक का कार्यवृत्त।

बैठक की उपस्थिति निम्नवत् है:-

1. मुख्य अभियन्ता, आगरा विकास प्राधिकरण, आगरा।
2. नगर आयुक्त, नगर निगम, आगरा।
3. प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, आगरा।
4. सहायक, पुलिस आयुक्त (यातायात), आगरा।
5. सम्भागीय परिवहन अधिकारी, आगरा।
6. अधिशासी अभियन्ता, लोक निर्माण विभाग, आगरा।
7. अधिशासी अभियन्ता, उ०प्र० जल निगम(नगरीय), आगरा।
8. अधिशासी अभियन्ता, आवास विकास परिषद, आगरा।
9. मुख्य अग्निशमन अधिकारी, आगरा।
10. जिला खान अधिकारी, आगरा।
11. उप निदेशक कृषि, आगरा।
12. क्षेत्रीय प्रबन्धक, उ०प्र० राज्य सड़क परिवहन निगम, आगरा।
13. प्रोजेक्ट डायरेक्टर(आगरा-फरीदाबाद खण्ड), भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, आगरा।
14. प्रोजेक्ट डायरेक्टर(आगरा-इटावा खण्ड), भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, आगरा।
15. प्रोजेक्ट डायरेक्टर, उ०प्र० मेट्रो रेल कार्पोरेशन प्रा०लि०, आगरा।
16. मैनेजर सेफ्टी, टोरेण्ट पावर लि०, आगरा।

सर्वप्रथम क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा द्वारा अवगत कराया गया कि जनपद आगरा में वायु प्रदूषण के बढ़ते प्रभाव के दृष्टिगत नॉन-अटैनमेन्ट सिटीज के रूप में चिह्नित जनपदों में ग्रेडेड रेस्पॉन्स एक्शन प्लान लागू किया गया है। दिनांक 25.07.2024 को मण्डलायुक्त महोदय, आगरा मण्डल, आगरा/अध्यक्ष, ताज ट्रेपेजियम जोन प्राधिकरण, आगरा की अध्यक्षता में सम्पन्न ताज ट्रेपेजियम जोन प्रदूषण (निवारण तथा नियंत्रण) प्राधिकरण की 62वीं बैठक में अध्यक्ष महोदय द्वारा निर्देश दिये गये हैं कि नॉन अटैनमेन्ट शहरों के अन्तर्गत आच्छादित आगरा शहर में बढ़ते वायु प्रदूषण के दृष्टिगत वर्ष भर ग्रेडेड रेस्पॉन्स एक्शन प्लान (GRAP) लागू किया जाये। जिसके अनुपालन में कार्यालय के पत्रांक संख्या 401/ओजी-633/2024 दिनांक 29.07.2024 एवं पत्रांक संख्या 617/ओजी-633/2024 दिनांक 25.09.2024 द्वारा उत्तरदायी विभागों को पत्र प्रेषित किया गया है। उत्तरदायी विभागों द्वारा कृत कार्यवाही की सूचना प्रतिदिन इस कार्यालय को प्रेषित की जा रही है। वर्तमान में शीतकाल के दौरान मौसम सम्बन्धित परिस्थितियों जैसे कम तापमान, अत्याधिक आर्द्रता, हवा की कम गति एवं कृषि अपशिष्टों के जलाये जाने आदि के कारण परिवेशीय वायुगुणता में अत्याधिक गिरवाट आने के कारण उत्तरदायी विभागों को विशेष रूप से कार्य किये जाने की आवश्यकता है।

बैठक में नगर आयुक्त द्वारा निर्देश दिये गये कि सभी कार्यदायी संस्थाओं द्वारा कन्स्ट्रक्शन एक्टिविटीज पर अनवरत रूप से वाटर सिप्रगविलिंग एवं एण्टी स्मॉग गन से पानी का छिड़काव कराया जाये, जिससे कि किसी भी समय उक्त क्षेत्र सूखा न रहे तथा सभी निर्माण कार्य नियमानुसार ढककर कराये जायें। पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार द्वारा जारी सी० एण्ड डी० वेस्ट मैनेजमेन्ट रूल्स- 2016 एवं गाइडलाइन्स ऑन डस्ट मिटीगेशन मेजर्स

हेण्डलिंग कन्स्ट्रक्शन मेटेरियल एण्ड सी0 एण्ड डी0 वेस्ट का अक्षरशः अनुपालन सुनिश्चित कराया जाये।

(कार्यवाही-जल निगम/नगर निगम/आगरा स्मार्ट सिटी लि0/उ0प्र0मेट्रो रेल कॉर्पो0 लि0/आ0वि0प्र0/लो0नि0वि0, आगरा)

नगर निगम द्वारा शहर के अन्दर भ्रमण कर ऐसे मार्गों को चिन्हित किया जाये, जहाँ सड़क किनारे मोटी धूल की परत जमा हैं तथा ऐसे मार्गों से 03 कार्यदिवस के अन्दर सफाई कराकर एकत्रित मिट्टी को लो लैण्ड एरिया में निस्तारित कर सूचना प्रस्तुत की जाये।

नगर निगम द्वारा शहर के प्रमुख मार्गों एवं जहाँ अत्यधिक धूल की समस्या विद्यमान है, पर शिफ्ट वाइज वाटर स्प्रिगक्लिंग कराया जाना सुनिश्चित किया जाये एवं डेली एक्शन टेकन रिपोर्ट प्रस्तुत की जाये।

शहर के मुख्य मार्गों के अतिरिक्त अन्य मार्गों पर भी मैकेनाइज्ड स्वीपिंग करायी जाये तथा समस्त जोनल सेनेट्री आफिसर्स द्वारा अपने-अपने वार्डों में यह सुनिश्चित किया जाये कि पानी के छिड़काव के उपरान्त ही मैनुअल स्वीपिंग की जाये, जिससे कि वातावरण में धूल न उड़े।

शहर के अन्दर कूड़ा जलाने वालों को चिन्हित कर नगर निगम द्वारा पेनाल्टी अधिरोपित/एफ0आई0आर0 दर्ज करायी जाये एवं किसी भी परिस्थिति में कूड़ा जलाने की घटनायें को रोका जाये। जोनल सेनेट्री आफिसर्स द्वारा अपने वार्डों में कूड़ा न जलाये जाने के सम्बन्ध में नियमित अनुश्रवण किया जाये।

शहर में चिन्हित बिल्डिंग कन्स्ट्रक्शन मेटेरियल की दुकानों में बिल्डिंग मेटेरियल ढककर रखने, निर्माण सामग्री को परिसर के अन्दर रखने तथा आस-पास जल छिड़काव किये जाने के सम्बन्ध में ZDOs द्वारा दुकानदारों से अनुपालन सुनिश्चित कराया जाये तथा पालन न करने वालों के विरुद्ध पेनाल्टी/चालान की कार्यवाही की जाये। किसी भी स्थिति में बिल्डिंग मेटेरियल व सी0 एण्ड डी0 वेस्ट तथा मिट्टी सड़क पर न रहे। यह भी सुनिश्चित किया जाये कि शहर के अन्दर पैठा उत्पादन में किसी भी दशा में कोयला, लैटर कटिंग, लकड़ी का प्रयोग न होने पाये।

(कार्यवाही-नगर निगम, आगरा/अपर जिलाधिकारी(नगर))

जल निगम द्वारा शहर में सीवर लाईन एवं गंगाजल पाईप लाईन डालने के पश्चात जिन स्थानों पर ब्लैक टॉपिंग का कार्य पूर्ण नहीं कराया गया है। ऐसे स्थानों पर निरन्तर ठेकेदार द्वारा वाटर स्प्रिक्लिंग का कार्य सुनिश्चित कराया जाये, किसी भी दशा में ऐसे स्थानों को ड्राई न रखा जाये। सीवर लाईन अथवा वाटर सप्लाय की खुदाई के बाद सड़क की मरम्मत का कार्य तुरन्त किया जाये तथा खुदाई/ड्रिलिंग के समय निकाले गये मलबे को तुरन्त हटाकर निस्तारित कराया जाये। कार्य स्थल पर विण्ड ब्रेकिंग वॉल/ग्रीन नेट की स्थापना खुदाई/ड्रिलिंग से पूर्व की जाये। वर्तमान में निर्माणाधीन एस0टी0पी0 पर डस्ट नियंत्रण हेतु प्रभावी कार्यवाही की जाये।

(कार्यवाही-उ0प्र0 जल निगम (नगरीय/ग्रामीण))

आगरा विकास प्राधिकरण द्वारा शहर में चल रहे निर्माण कार्यों का निरीक्षण Construction and Demolition Waste Management Rules, 2016 and CPCB Guidelines on Dust Mitigations Measures in Handling Construction and Demolition Waste का अनुपालन सुनिश्चित कराया जाये, किसी भी दशा में विण्ड ब्रेकिंग वॉल/ग्रीन नेट के बिना निर्माण कार्य न करने दिया जाये। अनुपालन न करने वालों के विरुद्ध विकास प्राधिकरण द्वारा कार्यवाही की जाये एवं कृत कार्यवाही से अवगत कराया जाये।

## (कार्यवाही- मुख्य अभियन्ता/आगरा विकास प्राधिकरण)

उ०प्र० मेट्रो रेल कॉर्पोरेशन द्वारा आगरा मेट्रो रेल परियोजना के निर्माण कार्यों के दौरान Construction and Demolition Waste Management Rules, 2016 and CPCB Guidelines on Dust Mitigations Measures in Handling Construction and Demolition Waste का अनुपालन सुनिश्चित किया जाये। वर्तमान में निर्माणाधीन मेट्रो स्टेशन्स में निरन्तर ऐन्टीस्मॉग गन का संचालन एवं वाटर स्प्रेकिंग सुनिश्चित की जाये तथा प्रतिदिन की कृत कार्यवाही से सांय 4:30 बजे तक प्रदूषण नियंत्रण बोर्ड को अवगत कराया जाये।

## (कार्यवाही-परियोजना प्रबन्धक/उ०प्र० मेट्रो रेल कॉर्पोरेशन)

एन०एच०ए०आई० फरीदाबाद-आगरा खण्ड एवं आगरा-इटावा खण्ड द्वारा आगरा जनपद क्षेत्रान्तर्गत एन०एच०-19 पर मैकेनिकल स्वीपिंग कराई जाए एवं वाटर स्प्रेकिंग भी सुनिश्चित कराई जाए। साथ ही एन०एच०ए०आई० की सर्विस रोड पर कई स्थलों पर एकत्रित डस्ट को मैनुअल लेबर के माध्यम से साफ कराया जाए तथा एकत्रित रोड डस्ट का लो-लैण्ड एरिया में निस्तारण सुनिश्चित कराया जाये।

## (कार्यवाही-एन०एच०ए०आई० फरीदाबाद-आगरा खण्ड एवं आगरा-इटावा खण्ड)

शहर के मुख्य मार्गों पर स्थित पेड़ों से डस्ट हटाये जाने हेतु पेड़ों की धुलाई का कार्य नगर निगम एवं अग्निशमन विभाग द्वारा कराया जाये एवं आवश्यकता पड़ने पर क्षेत्र विशेष में वाटर स्प्रेकिंग कराये जाने के सम्बन्ध में नगर निगम द्वारा अग्निशमन विभाग का सहयोग प्राप्त कर लिया जाये।

## (कार्यवाही-अग्निशमन विभाग/नगर निगम, आगरा)

ट्रैफिक पुलिस को निर्देश दिये गये कि व्यस्त चौराहों पर वाहनों के लोड के अनुसार ट्रैफिक को पास किया जाये। चौराहों पर रेड लाईट होने पर 2 मिनट से अधिक वाहनों के रूकने पर वाहन का इंजन बंद किये जाने हेतु पब्लिक ऐड्रेस सिस्टम के माध्यम से जागरूक किया जाये। रेड लाईट क्षेत्र के 100मी० की परिधि में वाहनों के सहजता से चलने हेतु पोर्ट होल फ्री रोड सुनिश्चित किया जाये। ट्रैफिक जाम की स्थिति में अन्य विकल्प भी खोजे जायें।

## (कार्यवाही-नगर निगम/ डी०सी०पी०- ट्रैफिक)

GRAP में वायु प्रदूषण के स्तर (Air Quality Index-AQI) के अनुसार समस्त सम्बन्धित विभागों/प्राधिकरणों/संस्थाओं द्वारा वायु प्रदूषण के स्तर (AQI) के अनुसार एक्शन प्लान में निहित कार्यवाही तत्काल प्रारम्भ की जाये तथा डेली एक्शन टेकन रिपोर्ट उ०प्र० प्रदूषण नियंत्रण बोर्ड को उपलब्ध करायी जाये। (कार्यवाही-समस्त सम्बन्धित विभाग/प्राधिकरण/संस्था/आर०टी०ओ०/डी०सी०पी०- ट्रैफिक/लो०नि०वि० आगरा)

शहर में स्थापित औद्योगिक क्षेत्र में संचालित औद्योगिक इकाईयों का सतत् निरीक्षण किया जाये तथा यह सुनिश्चित किया जाये कि औद्योगिक इकाईयों द्वारा किसी भी दशा में अनुमन्य ईंधन के अतिरिक्त किसी अन्य ईंधन का प्रयोग न किया जाये। दोषी इकाईयों को विरुद्ध नियमानुसार कार्यवाही की जाये।

## (कार्यवाही-उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा)

बैठक में सभी उत्तरदायी विभागों को निर्देश दिये गये कि दैनिक रूप से की जाने वाली कृत कार्यवाही की आख्या (Daily Action Taken Report) प्रत्येक दिन सांय 04:00 बजे तक निर्धारित प्रारूप पर संकलित कर ई-मेल के माध्यम क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड के E-Mail-roagra@uppcb.in पर सॉफ्ट एवं हार्ड कॉपी में प्रेषित कराये जाने का कष्ट करें।

*nyk*  
(डॉ० विश्वनाथ शर्मा)  
क्षेत्रीय अधिकारी  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
आगरा।

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पत्रांक:- 759/06-633/24

दिनांक 26/10/2024

प्रतिलिपि— निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. आयुक्त महोदया, आगरा मण्डल, आगरा को सादर अवलोकनार्थ प्रेषित।
2. जिलाधिकारी महोदय, आगरा को सादर अवलोकनार्थ प्रेषित।
3. मुख्य पर्यावरण अधिकारी (वृत्त-4), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4. उपाध्यक्ष, आगरा विकास प्राधिकरण, आगरा।
5. नगर आयुक्त, नगर निगम, आगरा।
6. प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, आगरा।
7. अपर पुलिस आयुक्त (यातायात), आगरा।
8. अपर जिलाधिकारी (नगर), आगरा।
9. अपर जिलाधिकारी (ना०/आ०), आगरा।
10. उप आवास आयुक्त, आवास विकास परिषद, आगरा।
11. सम्भागीय परिवहन अधिकारी, आगरा।
12. मुख्य अभियन्ता, लोक निर्माण विभाग, आगरा।
13. मुख्य अभियन्ता, उ०प्र० जल निगम, आगरा।
14. मुख्य अग्निशमन अधिकारी, आगरा।
15. जिला खान अधिकारी, आगरा।
16. उप निदेशक कृषि, आगरा।
17. क्षेत्रीय प्रबन्धक, उ०प्र० राज्य सड़क परिवहन निगम, आगरा।
18. प्रोजेक्ट डायरेक्टर(आगरा-फरीदाबाद खण्ड), भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, आगरा।
19. प्रोजेक्ट डायरेक्टर(आगरा-इटावा खण्ड), भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, आगरा।
20. प्रोजेक्ट डायरेक्टर, उ०प्र० मेट्रो रेल कार्पोरेशन प्रा०लि०, आगरा।
21. महाप्रबन्धक, टोरेण्ट पावर लि०, आगरा।

*nyk*  
26/10/24  
क्षेत्रीय अधिकारी  
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## कार्यालय आयुक्त, आगरा मण्डल, आगरा।

संख्या : 746/56-633/24

दिनांक : 25/10/2024

### -कार्यालय-आदेश-

मुख्य सचिव, उ०प्र० शासन के पत्रांक-1014/81-7-2021-09(रिट)/2016टी०सी० दिनांक 20.10.2021 द्वारा शीतकाल के दौरान (माह अक्टूबर से माह फरवरी तक) वायु प्रदूषण नियंत्रण के दृष्टिगत प्रदेश के नॉन-अटेनमेंट शहरों में ग्रेडेड रिस्पान्स एक्शन प्लान (GRAP) लागू किये जाने के निर्देश जारी किये गये हैं, जिसके अनुपालन में समस्त कार्यवाही विभागों द्वारा शीतकाल ऋतु में वायु गुणता सूचकांक (AQI) के अनुसार वायु प्रदूषण का स्तर 48 घण्टे तक यथास्थिति होने पर एक्शन प्लान के अनुसार तत्काल कार्यवाही की जानी है। शासन द्वारा शासनादेश सं०-एन.जी.टी.-341/81-7-2022 दिनांक 26.09.2022 द्वारा उत्तर प्रदेश राज्य के समस्त जिलों में केन्द्रीय प्रदूषण नियंत्रण बोर्ड की गाइडलाइन, वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 यथासंशोधित, पर्यावरण (संरक्षण) अधिनियम, 1986 यथासंशोधित एवं ध्वनि प्रदूषण (विनियमन एवं नियंत्रण) नियम, 2000 के प्रभावी अनुपालन के सम्बन्ध में निर्देश दिये गये हैं।

टी०टी०जैड० प्राधिकरण की 62वीं बैठक दिनांक 25.07.2024 में नॉन-अटेनमेंट शहरों के अन्तर्गत आच्छादित आगरा शहर में बढ़ते वायु प्रदूषण के दृष्टिगत वर्षभर ग्रेडेड रिस्पान्स एक्शन प्लान (GRAP) लागू किए जाने के सम्बन्ध में भी निर्देश दिये गये हैं।

अतः शीत ऋतु में सम्भावित बढ़ते वायु प्रदूषण की रोकथाम/नियंत्रण के दृष्टिगत प्रभावी रूप से कार्यवाही सुनिश्चित किये जाने हेतु निम्न निर्देश जारी किये जाते हैं-

क्र० सं०	अनुपालनीय कार्यवाही के बिन्दु	उत्तरदायी विभाग / संस्था
1-	1. नगर निगम द्वारा म्यूनिसिपल सॉलिड वेस्ट/गॉरबेज बर्निंग/वेस्ट लैडर कटिंग की बर्निंग आदि न होना सुनिश्चित किया जाना। 2. नगर निगम द्वारा आगरा शहर में खुले में निर्माण सामग्री विक्रय करने वाले दुकानदारों के विरुद्ध कार्यवाही सुनिश्चित की जाएगी तथा यह भी सुनिश्चित किया जाये कि निर्माण सामग्री का भण्डारण विक्रेताओं द्वारा सड़क से 10 मी० की दूरी के उपरान्त ही किया जाये। 3. नगर निगम द्वारा आगरा शहर के मार्गों से रोड डस्ट को हटाया जाये, जिसका अनुश्रवण सम्बन्धित जोनल रोनेटरी ऑफिसर द्वारा सुनिश्चित किया जाये। 4. नगर निगम आगरा द्वारा आगरा शहर के मुख्य मार्गों की रोड डस्ट को मैकेनिकल स्वीपिंग द्वारा साफ कराया जाना सुनिश्चित किया जाना तथा अन्य छोटे मार्गों एवं गलियों में पानी का छिड़काव कर मैनुअल स्वीपिंग करायी जाये एवं एकत्रित रोड डस्ट/कूड़े को हाथों से उठाकर उसका निस्तारण सुनिश्चित कराया जाये। 5. नगर निगम द्वारा आगरा शहर के मुख्य मार्गों पर एस०टी०पी० के शुद्धिकृत उत्प्रवाह से रात्रि में सड़कों की धुलाई सुनिश्चित कराया जाये।	आगरा नगर निगम
2-	6. मानकों से अधिक एयर क्वालिटी इण्डेक्स पाये जाने पर सम्बन्धित क्षेत्र में नगर निगम, आगरा द्वारा अग्निशमन विभाग के सहयोग से फायर बिग्रेड के माध्यम से भी वाटर स्पिंलिंग कराया जाना सुनिश्चित किया जाये।	आगरा नगर निगम/अग्निशमन विभाग
3-	7. नगर निगम, आगरा विकास प्राधिकरण एवं लोक निर्माण विभाग द्वारा अपने क्षेत्रान्तर्गत स्थित मार्गों के किनारे रोड डस्ट से जनित वायु प्रदूषण के नियंत्रण हेतु 15 दिन के अन्दर ग्रीन बेल्ट विकसित किया जाना सुनिश्चित किया जाये।	नगर निगम/आगरा विकास प्राधिकरण/लोक निर्माण विभाग/
4-	8. भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, आगरा-फरीदाबाद खण्ड एवं आगरा-इटावा खण्ड द्वारा अपने-अपने क्षेत्रान्तर्गत एन०एच०-19 की मैकेनिकल स्वीपिंग नियमित रूप से सुनिश्चित करायी जाये तथा एस०टी०पी० के शुद्धिकृत उत्प्रवाह से रात्रि में धुलाई सुनिश्चित करायी जाये।	भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
5-	9. उ०प्र० मेट्रो रेल कॉर्पोरेशन द्वारा आगरा शहर में विकसित की जा रही आगरा मेट्रो रेल परियोजना के निर्माणाधीन समस्त कार्यस्थलों पर सी० एण्ड डी० वेस्ट मैनेजमेंट रूल्स, 2016 एवं सी.पी.सी.बी.गाइडलाइन्स ऑन डस्ट मीटिगेशन मेजर्स इन हैण्डलिंग, कन्स्ट्रक्शन मैटेरियल एण्ड सी० एण्ड डी० वेस्ट-2017 के प्राविधानों का अक्षरशः अनुपालन सुनिश्चित कराया जाये।	उ०प्र० मेट्रो रेल कॉर्पोरेशन
6-	10. आगरा विकास प्राधिकरण द्वारा विकसित इनर रिंग रोड की मैकेनिकल स्वीपिंग नियमित रूप से सुनिश्चित करायी जाये तथा एस०टी०पी० के शुद्धिकृत उत्प्रवाह से रात्रि में इनर रिंग रोड की धुलाई सुनिश्चित करायी जाये।	आगरा विकास प्राधिकरण

	11. आगरा विकास प्राधिकरण एवं उ०प्र० आवास एवं विकास परिषद् द्वारा स्वीकृत किये गये/किये जाने वाले मानचित्रों में लगायी गयी शर्तों का अनुपालन सुनिश्चित कराया जाये। साथ ही निर्माण स्थल पर सी० एण्ड डी० वेस्ट मैनेजमेन्ट रूल्स-2016 एवं सी.पी. सी.बी. गाइडलाइन्स ऑन डस्ट मीटिगेशन मेजर्स इन हैण्डलिंग, कन्स्ट्रक्शन मैटेरियल एण्ड सी० एण्ड डी० वेस्ट-2017 का अनुपालन सुनिश्चित कराया जाये।	आगरा विकास प्राधिकरण/ उ०प्र० आवास एवं विकास परिषद्
7-	12. समस्त कार्यदायी संस्थाओं द्वारा निर्माण स्थल पर 24 घण्टे वाटर स्प्रिंकलिंग सुनिश्चित करायी जाये, जिससे कि निर्माण स्थल पर किसी भी समय धूल न उड़े। साथ में सी० एण्ड डी० वेस्ट मैनेजमेन्ट रूल्स-2016 एवं सी.पी.सी.बी. गाइडलाइन्स ऑन डस्ट मीटिगेशन मेजर्स इन हैण्डलिंग, कन्स्ट्रक्शन मैटेरियल एण्ड सी० एण्ड डी० वेस्ट-2017 का अनुपालन भी सुनिश्चित किया जाये तथा निम्न बिन्दुओं पर विशेष रूप से कार्यवाही सुनिश्चित करायी जाये- (i) Construction material should be covered by a sheet made of either jute tarpaulin, plastic or any other effective material. (ii) Trucks/lorries should not be over loaded to avoid overflow of material (C&D wastes/construction material) during transportation. (iii) The unloading activities of construction material at site/off site to ensure the dispersal of dust borne particles are minimized by either location of dumpsite or using water sprinklers or covered by a sheet made of either jute, tarpaulin, plastic or any other effective material. (iv) All areas for storing C&D wastes / construction material to be demarcated and preferably barricaded particularly those materials that have potential to be dust borne. (v) Dry sweeping of work areas to be prohibited. (vi) Smooth movement of incoming & out going vehicles / trucks.	समस्त कार्यदायी संस्था
8-	13. आगरा शहर के अन्दर मुख्य मार्गों एवं व्यवसायिक क्षेत्र के मार्गों में वाहनों के जाम की स्थिति एवं अतिक्रमण पर नियंत्रण किये जाने हेतु अपर पुलिस आयुक्त (यातायात) द्वारा नगर निगम के सहयोग से अतिक्रमण हटाया जाये एवं सतत् निगरानी/अनुश्रवण सुनिश्चित की जाये। 14. अपर पुलिस आयुक्त (यातायात) द्वारा एक रैपिड रेस्पॉन्स टीम का गठन किया जाये, जिसके द्वारा सम्बन्धित क्षेत्र में एयर क्वालिटी इण्डेक्स (ए०क्यू०आई०) अधिक होने पर यातायात व्यवस्था में सुधार हेतु त्वरित कार्यवाही की जायेगी। 15. आर०टी०ओ० एवं यातायात पुलिस द्वारा आगरा शहर में 15 वर्ष पुराने वाहनों को जब्त करने की कार्यवाही सुनिश्चित कराया जाना। आगरा शहर में संचालित वाहनों का पी०यू०सी० सर्टिफिकेट चैक किये जाने की कार्यवाही सुनिश्चित की जाये। 16. आगरा शहर के अन्दर निर्माण सामग्री लाने वाले वाहनों/भारी वाहनों को प्रातः 6.00 बजे से रात्रि 11 बजे तक प्रवेश निषेध का अनुश्रवण पुलिस/यातायात पुलिस द्वारा सुनिश्चित किया जाये। 17. आर०टी०ओ० द्वारा आगरा शहर में संचालित पी०यू०सी० सेन्टर्स का नियमित अनुश्रवण किया जाये।	अपर पुलिस आयुक्त (यातायात)/ आर०टी०ओ०
9-	18. उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा वायु प्रदूषणकारी उद्योगों का निरीक्षण किया जाये एवं अवैध वायु प्रदूषणकारी उद्योगों का विद्युत/जल संयोजन जिला प्रशासन एवं सम्बन्धित विभागों के सहयोग से विच्छेदित कराया जाये। 19. औद्योगिक क्षेत्र में संचालित वायु प्रदूषणकारी उद्योगों पर उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा सतत् निगरानी की जाये। गैर अनुमन्य ईंधन का उपयोग पाये जाने पर उद्योग के विरुद्ध बन्दी की कार्यवाही करते हुये पर्यावरणीय क्षतिपूर्ति अधिरोपित करने की कार्यवाही सुनिश्चित की जाये।	उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा।
10-	20. जिलाधिकारी/अपर जिलाधिकारी (नगर) द्वारा कोल/कोक/लकड़ी/लैटर कटिंग का पेठा इकाईयों में प्रयोग न होने के सम्बन्ध में कार्यवाही सुनिश्चित करायी जाये। 21. शहर एवं आस-पास के क्षेत्र में संचालित रेस्टोरेन्ट एवं ढाबों पर कोयले के स्थान पर गैस तन्दूर का उपयोग सुनिश्चित कराया जाये।	जिलाधिकारी/अपर जिलाधिकारी (नगर)

11-	22. दक्षिणांचल विद्युत वितरण निगम लि० एवं टोरण्ट पॉवर लि० द्वारा आगरा में निर्बाध विद्युतापूर्ति सुनिश्चित करायी जाये।	दक्षिणांचल विद्युत वितरण निगम लि०/ टोरण्ट पॉवर लि०
12-	23. नगर में संचालित ई-बस सेवा एवं परिवहन विभाग द्वारा संचालित बसें निर्धारित स्टॉपेज के अतिरिक्त अन्य स्थलों पर न रोकी जायें।	परिवहन निगम/ आगरा-मथुरा सिटी रोड ट्रांसपोर्ट लि०

समस्त सम्बन्धित अधिकारियों द्वारा अपने मोबाईल पर आगरा शहर के एयर क्वालिटी इण्डेक्स की मानीटरिंग हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड के समीर एप (Sameer App) को डाउनलोड किया जाये एवं उपरोक्त निर्देशों का प्रत्येक दशा में अक्षरशः अनुपालन सुनिश्चित किया जाये। साथ ही जिस क्षेत्र में एयर क्वालिटी इण्डेक्स में वृद्धि परिलक्षित हो, उस क्षेत्र में सम्बन्धित विभाग/संस्थाओं द्वारा विशेष ध्यान दिया जाये। सम्बन्धित विभाग/संस्थाओं द्वारा अपने विभाग से सम्बन्धित कृत अनुपालनीय कार्यवाही की आख्या क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा को उनके ई-मेल [roagra@uppcb.in](mailto:roagra@uppcb.in) पर सॉफ्ट एवं हार्ड कॉपी में प्रत्येक सप्ताह उपलब्ध करायी जायेगी। आगरा स्मार्ट सिटी लि० द्वारा हेल्प लाइन नं०-0562-2551600 सुचारु रूप से संचालित किया जाये, जिस पर जनसामान्य द्वारा उपरोक्त कारणों से ए०क्यू०आई० में वृद्धि होने पर शिकायत दर्ज करायी जायेगी।

(रितु माहेश्वरी)  
मण्डलायुक्त।

प्रतिलिपि : निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. जिलाधिकारी, आगरा।
2. पुलिस आयुक्त, आगरा।
3. नगर आयुक्त, नगर निगम, आगरा।
4. उपाध्यक्ष, आगरा विकास प्राधिकरण, आगरा।
5. प्रबन्ध-निदेशक, दक्षिणांचल विद्युत वितरण निगम लि०, आगरा।
6. अपर जिलाधिकारी (नगर), आगरा।
7. मुख्य कार्यकारी अधिकारी, आगरा स्मार्ट सिटी लि०, आगरा।
8. अपर पुलिस आयुक्त (यातायात), आगरा।
9. प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, आगरा।
10. परियोजना निदेशक, भा०रा०रा०प्र०, आगरा/फरीदाबाद।
11. क्षेत्रीय प्रबन्धक, उ०प्र० राज्य सड़क परिवहन निगम/आगरा-मथुरा सिटी रोड ट्रांसपोर्ट लि०, आगरा।
12. संभागीय परिवहन अधिकारी, आगरा।
13. उप आवास आयुक्त, उ०प्र० आवास एवं विकास परिषद्, आगरा।
14. मुख्य अभियंता, उ०प्र० जल निगम, आगरा।
15. मुख्य अभियंता, लोक निर्माण विभाग, आगरा।
16. निदेशक, उ०प्र० मेट्रो रेल कॉर्पोरेशन लि०, आगरा।
17. परियोजना प्रबन्धक, उ०प्र० राज्य सेतु निगम लि०, आगरा।
18. प्रबन्धक, उ०प्र० राजकीय निर्माण निगम लि०, आगरा।
19. क्षेत्रीय अधिकारी, उ०प्र०प्र०नि०बो०, आगरा।
20. मुख्य अग्निशमन अधिकारी, अग्निशमन विभाग, आगरा।
21. जिला सूचना अधिकारी, आगरा।
22. महाप्रबन्धक, टोरण्ट पॉवर लि०, आगरा।

मण्डलायुक्त।

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दिनांक = 20-11-2024

## क्षेत्रीय कार्यालय, उ.प्र. प्रदूषण नियंत्रण बोर्ड



भवन सं० 14, सेक्टर 3बी, आवास विकास सिकन्दरा योजना, आगरा  
Graded Response Action Plan (GRAP) लागू होने के सम्बन्ध में अति  
आवश्यक सूचना।

आगरा शहर में आगामी शीत ऋतु में परिवेशीय वायु की गुणता में सम्भावित वृद्धि के नियंत्रण हेतु माह अक्टूबर, 2024 से माह फरवरी, 2025 तक Graded Response Action Plan (GRAP) लागू है। Graded Response Action Plan (GRAP) को Air Quality Index (AQI) के आधार पर 04 स्टेज में विभाजित किया गया है। स्टेज-1, स्टेज-2, स्टेज-3 एवं स्टेज-4 ग्रेडेड रिस्पॉन्स एक्शन प्लान के अन्तर्गत जन सामान्य को वायु गुणता के प्रभावित होने के दृष्टिगत निम्न स्तरों के अनुसार सहभागिता की अपेक्षा की जाती है। दैनिक एयर क्वालिटी इण्डेक्स को केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित समीर एप पर देखा जा सकता है।

शीत ऋतु में वायु प्रदूषण के बढ़ते स्तर की रोकथाम हेतु निम्न उपायों को किये जाने हेतु एडवाइजरी जारी की जाती है।

**स्टेज-1 एम्बिएण्ट एयर क्वालिटी मॉडरेट व खराब श्रेणी (101-300 के बीच) होने पर**

(1) गार्बेज बर्निंग को रोका जाये (2) डीजल जनरेटर का प्रयोग कम किया जाये। (3) अपने वाहनों के पी0यू0सी0 सर्टिफिकेट अपडेट रखें। (4) सार्वजनिक परिवहन का उपयोग करें। (5) वाहन प्रदूषण को नियंत्रित करने के लिये हाइब्रिड वाहनों या इलेक्ट्रिक वाहन को प्राथमिकता दें। (6) टी0टी0जेड0 क्षेत्र में प्रतिबन्धित ईंधन कोयला, लकड़ी आदि का उपयोग न किया जाये। (7) रोड डस्ट स्वीपिंग, जल छिड़काव कर किया जाये एवं रोड डस्ट का समुचित निस्तारण किया जाये। (8) 15 वर्ष पुराने डीजल-पेट्रोल वाहनों को न चलाये। (9) निर्माण परियोजनाओं पर जल छिड़काव, एन्टी स्मॉग गन, विन्ड ब्रेकिंग वॉल, ग्रीन नेट का प्रयोग किया जाये। (10) बिल्डिंग निर्माण सामग्री ढोने वाले वाहन कवर कर संचालित किये जाये। (11) वाहनों के आकस्मिक धुरे की जाँच की जाये। (12) बिल्डिंग मेटेरियल पर जल छिड़काव व ढककर रखा जाये।

**स्टेज-2 एम्बिएण्ट एयर क्वालिटी-बहुत खराब श्रेणी (301-400 के बीच) होने पर**

(1) डीजल जनरेटर का प्रयोग कम किया जाये। (2) कम भीड़भाड़ वाला मार्ग चुने। (3) टी0टी0जेड0 क्षेत्र में प्रतिबन्धित ईंधन कोयला, लकड़ी आदि का उपयोग न किया जाये। (4) सार्वजनिक परिवहन का उपयोग करें। (5) ठोस अपशिष्ट और बायोमास को न जलाये। (6) चौराहों पर ट्रैफिक कंजेशन को रोका जाये। (7) जल छिड़काव कर रोड डस्ट स्वीपिंग व जल छिड़काव की आवृत्ति बढ़ायी जाये तथा एन्टी स्मॉग गन संचालित की जाये। (8) रवांस सम्बन्धित मरीज बाहर निकलने से परहेज करें। (9) सड़क के किनारे पेड़ों की धुलाई की जाये। (10) निर्माण परियोजना कार्य बन्द किये जाये। (11) ईट भट्टों का संचालन बन्द रखा जाये।

**स्टेज-3 एम्बिएण्ट एयर क्वालिटी-गंभीर श्रेणी (401-500 के बीच) होने पर**

(1) छोटी दूरी के लिये पैदल चलें या साइकिल का प्रयोग करें। (2) जल छिड़काव कर रोड डस्ट स्वीपिंग, जल छिड़काव किये जाने की आवृत्ति बढ़ायी जाये। (3) पब्लिक ट्रांसपोर्ट एवं कारपूलिंग का उपयोग करें। (4) सड़क के किनारे पेड़ों की धुलाई की जाये तथा एन्टी स्मॉग गन संचालित किया जाये। (5) टी0टी0जेड0 क्षेत्र में प्रतिबन्धित ईंधन कोयला, लकड़ी आदि का उपयोग न करें। (6) निर्माण परियोजना कार्य बन्द किया जाये। (7) स्वांस तथा हृदय रोगी घर से बाहर न निकले।

**स्टेज-4 एम्बिएण्ट एयर क्वालिटी-गंभीर प्लस श्रेणी (500 से अधिक) होने पर**

(1) बच्चे, बुजुर्ग और रक्तस्र, हृदय एवं फेफड़े से सम्बन्धित या अन्य पुरानी बीमारियों वाले लोग बाहरी गतिविधियों से बचे और जितना सम्भव हो घर के अन्दर रहें। (2) भारी वाहन नगर निगम क्षेत्र में प्रवेश न करें। (3) सभी निर्माण परियोजनाएँ बन्द हो। (4) बिल्डिंग निर्माण सामग्री की धुलाई बन्द हो। (5) विद्यालय बन्द किये जाये। (6) जल छिड़काव कर रोड डस्ट स्वीपिंग, जल छिड़काव किये जाने की आवृत्ति बढ़ायी जाये। (7) सड़क के किनारे पेड़ों की धुलाई की जाये तथा एन्टी स्मॉग गन संचालित की जाये।

पढ़ें, एक खबर के कई पहलू, 'स्पेशल स्टोरी' में amarujala.com पर



**क्षेत्रीय कार्यालय, 30प्र0 प्रदूषण नियंत्रण बोर्ड,  
भवन सं0 14, रोक्टर 3वी,  
आवास विकास सिकन्दरा योजना, आगरा**

**Graded Response Action Plan (GRAP) लागू  
होने के सम्बन्ध में अति आवश्यक सूचना**

आगरा शहर में आगामी शीत ऋतु में परिवेशीय वायु की गुणता में सम्भावित वृद्धि के नियंत्रण हेतु माह अक्टूबर, 2024 से माह फरवरी, 2025 तक Graded Response Action Plan (GRAP) लागू है। Graded Response Action Plan (GRAP) को Air Quality Index (AQI) के आधार पर 04 स्टेज में विभाजित किया गया है। स्टेज-1, स्टेज-2, स्टेज-3 एवं स्टेज-4 ग्रेडेड रिस्पॉन्स एक्शन प्लान के अन्तर्गत जन सामान्य को वायु गुणता के प्रभावित होने के दृष्टिगत निम्न स्तरों के अनुसार सहभागिता की अपेक्षा की जाती है। दैनिक एयर क्वालिटी इण्डेक्स को केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित समीर एप पर देखा जा सकता है।

शीत ऋतु में वायु प्रदूषण के बढ़ते स्तर की रोकथाम हेतु निम्न उपायों को किये जाने हेतु एडवाइजरी जारी की जाती है।

**स्टेज-1 एम्बिएण्ट एयर क्वालिटी माइरिट व खराब श्रेणी ( 101-300 के बीच ) होने पर**  
(1) गाबेंज वर्निंग को रोका जायें (2) डीजल जनरेटर का प्रयोग कम किया जायें। (3) अपने वाहनों के पी०यू०सी० सर्टिफिकेट अपडेट रखें। (4) सार्वजनिक परिवहन का उपयोग करें। (5) वाहन प्रदूषण को नियंत्रित करने के लिये हाइब्रिड वाहनों या इलेक्ट्रिक वाहन को प्राथमिकता दें। (6) टी०टी०जेड० क्षेत्र में प्रतिबन्धित ईंधन कोयला, लकड़ी आदि का उपयोग न किया जायें। (7) रोड डस्ट स्वीपिंग, जल छिड़काव कर किया जायें एवं रोड डस्ट का समुचित निस्तारण किया जायें। (8) 15 वर्ष पुराने डीजल-पेट्रोल वाहनों को न चलायें। (9) निर्माण परियोजनाओं पर जल छिड़काव, एन्टी स्मॉग गन, विन्ड ब्रेकिंग वॉल, ग्रीन नेट का प्रयोग किया जायें। (10) बिल्डिंग निर्माण सामग्री ढोने वाले वाहन कवर्ड कर संचालित किये जायें। (11) वाहनों के आकस्मिक धुंरे की जाँच की जायें। (12) बिल्डिंग मैटेरियल पर जल छिड़काव व ढककर रखा जायें।

**स्टेज-2 एम्बिएण्ट एयर क्वालिटी - बहुत खराब श्रेणी (301-400 के बीच) होने पर**  
(1) डीजल जनरेटर का प्रयोग कम किया जायें। (2) कम भीड़भाड़ वाला मार्ग चुनें। (3) टी०टी०जेड० क्षेत्र में प्रतिबन्धित ईंधन कोयला, लकड़ी आदि का उपयोग न किया जायें। (4) सार्वजनिक परिवहन का उपयोग करें। (5) ठोस अपशिष्ट और बायोमास को न जलायें। (6) चौराहों पर ट्रैफिक कंजेशन को रोका जायें। (7) जल छिड़काव कर रोड डस्ट स्वीपिंग व जल छिड़काव की आवृत्ति बढ़ायी जायें तथा एन्टी स्मॉगगन संचालित की जायें। (8) श्वास सम्बन्धित मरीज बाहर निकलने से परहेज करें। (9) सड़क के किनारे पेड़ों की धुलाई की जायें। (10) निर्माण परियोजना कार्य बन्द किये जायें। (11) ईट भट्टों का संचालन बन्द रखा जायें।

**स्टेज-3 एम्बिएण्ट एयर क्वालिटी - गंभीर श्रेणी (401-500 के बीच) होने पर**  
(1) छोटी दूरी के लिये पैदल चलें या साइकिल का प्रयोग करें। (2) जल छिड़काव कर रोड डस्ट स्वीपिंग, जल छिड़काव किये जाने की आवृत्ति बढ़ायी जायें। (3) पब्लिक ट्रांसपोर्ट एवं कारपूलिंग का उपयोग करें। (4) सड़क के किनारे पेड़ों की धुलाई की जायें तथा एन्टी स्मॉगगन संचालित किया जायें। (5) टी०टी०जेड० क्षेत्र में प्रतिबन्धित ईंधन कोयला, लकड़ी आदि का उपयोग न करें। (6) निर्माण परियोजना कार्य बन्द किया जायें। (7) श्वास तथा हृदय रोगी घर से बाहर न निकले।

**स्टेज-4 एम्बिएण्ट एयर क्वालिटी - गंभीर प्लस श्रेणी (500 से अधिक) होने पर**  
(1) बच्चे, बुजुर्ग और श्वसन हृदय एवं फेफड़े से सम्बन्धित या अन्य पुरानी बीमारियों वाले लोग बाहरी गतिविधियों से बचे और जितना सम्भव हो घर के अन्दर रहें। (2) भारी वाहन नगर निगम क्षेत्र में प्रवेश न करें। (3) सभी निर्माण परियोजनाएँ बन्द हो। (4) बिल्डिंग निर्माण सामग्री की धुलाई बन्द हो। (5) विद्यालय बन्द किये जायें। (6) जल छिड़काव कर रोड डस्ट स्वीपिंग, जल छिड़काव किये जाने की आवृत्ति बढ़ायी जायें। (7) सड़क के किनारे पेड़ों की धुलाई की जायें तथा एन्टी स्मॉगगन संचालित की जायें।

- क्षेत्रीय अधिकारी

अमर उजाला

दि० २० - ११ - २०२४

## क्षेत्रीय कार्यालय, उ.प्र. प्रदूषण नियंत्रण बोर्ड

भवन सं. 14, सेक्टर 3बी आवास विकास सिकन्दरा योजना, आगरा

पत्रांक: 828/OG-633/2024

दिनांक: 19.11.2024

### Graded Response Action Plan (GRAP)

#### लागू होने के सम्बन्ध में अति आवश्यक सूचना

आगरा शहर में आगामी शीत ऋतु में परिवेशीय वायु की गुणता में सम्भावित वृद्धि के नियंत्रण हेतु माह अक्टूबर, 2024 से माह फरवरी, 2025 तक Graded Response Action Plan (GRAP) लागू है। Graded Response Action Plan (GRAP) को Air Quality Index (AQI) के आधार पर 04 स्टेज में विभाजित किया गया है। स्टेज-1, स्टेज-2, स्टेज-3 एवं स्टेज 4 ग्रेडेड रिस्पॉन्स एक्शन प्लान के अन्तर्गत जन सामान्य को वायु गुणता के प्रभावित होने के दृष्टिगत निम्न स्तरों के अनुसार सहभागिता की अपेक्षा की जाती है। दैनिक एयर क्वालिटी इण्डेक्स को केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित समीर एप पर देखा जा सकता है।

शीत ऋतु में वायु प्रदूषण के बढ़ते स्तर की रोकथाम हेतु निम्न उपायों को किये जाने हेतु एडवाइजरी जारी की जाती है।

**स्टेज-1 एम्बिएण्ट एयर क्वालिटी माडरिटर व खराब श्रेणी (101-300 के बीच) होने पर**

- (1) गार्बेज बर्निंग को रोका जाये। (2) डीजल जनरेटर का प्रयोग कम किया जाये। (3) अपने वाहनों के पी.यू.सी. सर्टिफिकेट अपडेट रखें। (4) सार्वजनिक परिवहन का उपयोग करें। (5) वाहन प्रदूषण को नियंत्रित करने के लिये हाइब्रिड वाहनों या इलेक्ट्रिक वाहन को प्राथमिकता दें। (6) टी.टी.जेड. क्षेत्र में प्रतिबन्धित ईंधन कोयला, लकड़ी आदि का उपयोग न किया जाये। (7) रोड डस्ट स्वीपिंग, जल छिड़काव कर किया जाये एवं रोड डस्ट का समुचित निस्तारण किया जाये। (8) 15 वर्ष पुराने डीजल-पेट्रोल वाहनों को न चलाये। (9) निर्माण परियोजनाओं पर जल छिड़काव, एन्टी स्मॉगगन, विन्ड ब्रेकिंग वॉल, ग्रीन नेट का प्रयोग किया जाये। (10) बिल्डिंग निर्माण सामग्री ढोने वाले वाहन कवर्ड कर संचालित किये जाये। (11) वाहनों के आकस्मिक धुएँ की जांच की जाये। (12) बिल्डिंग मैटेरियल पर जल छिड़काव व ढककर रखा जाये।

**स्टेज-2 एम्बिएण्ट एयर क्वालिटी-बहुत खराब श्रेणी (301-400 के बीच) होने पर**

- (1) डीजल जनरेटर का प्रयोग कम किया जाये। (2) कम भीड़भाड़ वाला मार्ग चुनें। (3) टी.टी.जेड क्षेत्र में प्रतिबन्धित ईंधन कोयला, लकड़ी आदि का उपयोग न किया जाये। (4) सार्वजनिक परिवहन का उपयोग करें। (5) टोस अपशिष्ट और बायोमास को न जलायें। (6) चौराहों पर ट्रैफिक कंजेशन को रोका जाये। (7) जल छिड़काव कर रोड डस्ट स्वीपिंग व जल छिड़काव की आवृत्ति बढ़ायी जाये तथा एन्टी स्मॉगगन संचालित की जाये। (8) श्वास सम्बन्धित भरीज बाहर निकलने से परहेज करें। (9) सड़क के किनारे पेड़ों की धुलाई की जाये। (10) निर्माण परियोजना कार्य बन्द किये जाये। (11) ईंट भट्टों का संचालन बन्द रखा जाये।

**स्टेज-3 एम्बिएण्ट एयर क्वालिटी-गंभीर श्रेणी (401-500 के बीच) होने पर**

- (1) छोटी दूरी के लिये पैदल चले या साइकिल का प्रयोग करें। (2) जल छिड़काव कर रोड डस्ट स्वीपिंग, जल छिड़काव किये जाने की आवृत्ति बढ़ायी जाये। (3) पब्लिक ट्रांसपोर्ट एवं कारपूलिंग का उपयोग करें। (4) सड़क के किनारे पेड़ों की धुलाई की जाये तथा एन्टी स्मॉगगन संचालित किया जाये। (5) टी.टी.जेड क्षेत्र में प्रतिबन्धित ईंधन कोयला, लकड़ी आदि का उपयोग न करें। (6) निर्माण परियोजना कार्य बन्द किया जाये। (7) श्वास तथा हृदय रोगी घर से बाहर न निकलें।

**स्टेज-4 एम्बिएण्ट एयर क्वालिटी-गंभीर प्लस श्रेणी (500 से अधिक) होने पर**

- (1) बच्चे, बुजुर्ग और श्वसन, हृदय एवं फेफड़े से सम्बन्धित या अन्य पुरानी बीमारियों वाले लोग बाहरी गतिविधियों से बचे और जितना सम्भव हो घर के अन्दर रहे। (2) भारी वाहन नगर निगम क्षेत्र में प्रवेश न करें। (3) सभी निर्माण परियोजनायें बन्द हो। (4) बिल्डिंग निर्माण सामग्री की धुलाई बन्द हो। (5) विद्यालय बन्द किये जाये। (6) जल छिड़काव कर रोड डस्ट स्वीपिंग, जल छिड़काव किये जाने की आवृत्ति बढ़ायी जाये। (7) सड़क के किनारे पेड़ों की धुलाई की जाये तथा एन्टी स्मॉगगन संचालित की जाये।

क्षेत्रीय अधिकारी

दैनिक जागरण

दि 20-11-2024

Crematoriums	Electric, or gas-based crematorium should be installed	Municipal Corporation and Agra Development Authority	1-2years	Please provide the proposal (if any) to convert other Electric, or gas-based crematorium	<p>ADA:- Informed by letter number - 445/D/EE/AMR-II/2024-25 Dated 17.04.2025. Not Applicable.</p> <p>NN:- Informed by letter number - 287/D/EE/2024-25 Dated 19.11.2024 by Nagar Nigam, Agra. One new Electric crematorium has been installed at Mal ka Chabutara, Shahganj area and inaugurated on 22 October 2023. It is being operated by Satyawadi Raja Harishchandra Mokshdham Jimodhar Samiti. Thus NN:- Informed by letter number - 369/D/EE/2024-25 Dated 15.04.2025 by 02 electric crematorium are operational in the city. At present, No proposal is in pipeline.</p>
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## ANNEXURE 3

Details of Environmental Compensation imposed by UPPCB						
S.No.	Name & Add of Industry	Environment el Compensatio n Imposed (In Rs.)	Date of letter issued	Category (Industry/Local Body/STP/CETP/CBW TF/CMSWDF/Drains)	Status of EC payment	Remark
1	M/s Prime Plaza Hotel, C-1/C-2, Taj Nagari, Phase-II, Fatehabad Road, Agra	50000	06.08.2018	Hotel	50000	Paid
2	M/s Hotel Grand Imperial, 32/10A, Opp. D.M. Compound, M.G. Road, Agra	50000	06.08.2018	Hotel	50000	Paid
3	Yamuna Pollution Control Unit, (U.P. Jal Nigam),Agra 10 MLD, S.T.P. Peelakhar, Agra	787500	18.07.2019	S.T.P.	0	Due
4	Yamuna Pollution Control Unit, (U.P. Jal Nigam),Agra 2.25 MLD, S.T.P. Budi Ka Nagla, Agra	590625	18.07.2019	S.T.P.	0	Due
5	Yamuna Pollution Control Unit, (U.P. Jal Nigam),Agra 12 MLD, S.T.P.Bhim Nagari Deori Road, Agra	196875	18.07.2019	S.T.P.	0	Due
6.	Project Director, NHAI, Faridabad/Agra	68437500	24.10.2019	Construction	68437500	Paid
14	M/s Manish Trading Corporation, 12/160, Industrial Estate-Nunhai, Agra	124995	12.12.2019	Industries	124995	Paid
15	M/s Khandelwal Industrial Enter prizes, 72-80 Industrial Estate Nunhai, Agra .	26041	12.12.2019	Electropalting	26041	Paid
16	M/s Ramada Plaza, Ring Road, Crossing Fatehabad Road, Agra	632812	03.02.2021	Hotel	25000	Partially Paid
17	M/s Milkam foods Pvt Ltd, Jarar, Bah, Agra.	320312.5	12.12.2019	Milk Chilling Unit	20000	Partially Paid
18	M/s Milan Dairy Foods Pvt Ltd, Gadi jahan singh, Shamsabad, Agra .	320312.5	12.12.2019	Milk Processing Unit	20000	Partially Paid
19	M/s Ajanta Raj Proteins Ltd, Manikpura, Agra- Bah Road, Agra .	523437.5	12.12.2019	Milk Chilling Unit	15000	Partially Paid
20	M/s Vimal car Pvt,Ltd, 31/14, Lakhapur, Near Best Price Agra , Mathura Road, Agra.	175000	12.12.2019	Automobile Servcing & Repairing	0	Imposed

A-3

21	M/s Hotel De-lux Inn, M.G. Tower, Bansal Nagar, Fatehabad Road, Agra	117187.5	09.09.2021	Hotel	117187.5	Paid
22	Agra Smart City, Agra	3112500	29.07.2021	Construction	3112500	Paid
23	Yamuna Pollution Control Unit, U.P. Jal Nigam, Water Works Crossing, Jevani Mandi Road, Agra	3112500	28.06.2021	Construction	0	Due
24	R.P Infra Bamrauli Katara, Fatehabad, Agra	375000	05.01.2022	Redimix Plant	0	Due
25	Metro Rail Corporation Ltd Agra	2925000	22.11.2022	Metro Rail	0	Due
26	GANGA JAL, UP JAL NIGAM (Nagriya), Agra	3750000	27.12.2022	Construction	0	Due
27	Nalanda Town Shamsabad Road, Agra	21398438	10.05.2022	Township	0	Due
28	UP JAL NIGAM (Nagriya), Agra	600000	12.07.2023	Construction	0	Due
29	Maheshwari Hospital	20000	27.12.2022	Hospital	20000	paid
30	shri radhey hospital	6250	27.12.2022	Hospital	6250	Paid
31	Sudarshan Hospital	18750	27.12.2022	Hospital	18750	Paid
32	North Central Railway Goods shed, Kuberpur, Agra	7150000	12.07.2023	Railway	0	Due
33	Unit-35, C & DS,U.P. Jal Nigam(NAGRIYA),Agra (4.5 MLD, S.T.P. ) Kalindi Vihar, Agra	175000	22.09.2023	STP	0	Due
34	Unit-35, C & DS,U.P. Jal Nigam(NAGRIYA),Agra 36 MLD, S.T.P. Sadarvan Bichpuri, Agra	175000	22.09.2023	STP	0	Due
35	36 MLD, S.T.P. Sadarvan Bichpuri, Agra	525000	27.08.2024	STP	0	Due
36	Sanghavi Shoe Accessories Private Limited, Plot-No-398, Village-Artoni, Agra	50000	06.03.2024	Shoes Industry	50000	Paid
<b>Total (Rs.)</b>		<b>115746036</b>			<b>72093224</b>	

## ANNEXURE 4

GRADED RESPONSE ACTION PLAN (GRAP) - DAILY ACTION TAKEN REPORT									
District: Agra								Date: 01.03.2025 to 31.03.2025	
Activity	Violations-as listed under different categories of GRAP	Name of Department	Total Nos. of Inspections	Total No. of Defaults	Action Taken				
					No. of Notices Served	Fine Imposed (in Rupees)	No. of closure done	No. of FIRs	Protections initiated
C&D	C&D waste dumping	Nagar Nigam	197	35	0	83016	0	0	0
	Construction sites not following proper guidelines	Nagar Nigam/ADA	174 \ NIL	0 \ NIL	0 \ NIL	0 \ NIL	0 \ NIL	0 \ NIL	0 \ NIL
	Dusts form Unpaved roads/broken roads/road dust	Nagar Nigam/PWD	159 \ Work Done	0	0	0	0	0	0
MSW	Garbage dumping	Nagar Nigam	930	0	0	0	0	0	0
	Garbage burning	Nagar Nigam	930	0	0	0	0	0	0
	Fire incidents at landfill	Nagar Nigam	31	0	0	0	0	0	0
Road Dust	1. Mechanical Sweeping	Nagar Nigam/NHAI/PWD	930 \ 0 \ NA	0	0	0	0	0	0
	2. Manual Sweeping	Nagar Nigam/NHAI/PWD	930 \ 0 \ NA	0	0	0	0	0	0
	Water Sprinkling	Nagar Nigam/NHAI/PWD/U.P Jal Nigam	930 \ 0 \ NA	0	Jal Nigam = NO Work In Progress				0
Other Activities	Un-authorized use of Diesel Generator Sets	Nagar Nigam	0	0	0	0	0	0	0
	Un-authorized use of Coal/Firewood in open eateries/restaurants	Nagar Nigam/ DSO	157	0	0	0	0	0	0
	Un-authorized use of firecrackers against order of Hon'ble Supreme Court	Nagar Nigam	0	0	0	0	0	0	0
Vehicular	Unauthorized entry of vehicles	RTO	0	0	0	0	0	0	0
	Polluting vehicles	RTO/Traffic Police	5645 \ 1446	400 \ 187	400	4000000			
	Unauthorized parking of vehicles	Traffic Police	2746	2652					
	Traffic Congestion	Traffic Police		3					
	Deployment of traffic police for smooth traffic flow	Traffic Police	No. of official deployed = 5294 / Month				Areas of deployment = 2387 / Month		

Daily Activity	Water Sprinkling	Nagar Nigam/NHAI/PWD/Jal Nigam/UPMRC	Frequency Jal Nigam = No Work In Progress Metro = Per Day, N.N = Daily 10 Machines NHAI Etawah Khand = 4 Tankers Per Day NHAI Faridabad Khand = 2 tankers with 14kl capacity, PWD = Work in progress 350m Length	Length of road Sprinkled (in Km) Metro = 425.4 Km \ Month N.N = 3712 Km \ Month NHAI = 159.0 Km \ Month NHAI Faridabad Khand = 780 Km \ Month
	Roads Sweeping	Nagar Nigam/NHAI/PWD/UPMRC	Frequency Metro = Per Day, N.N = Per Day NHAI Etawah Khand = Per Day, NHAI Faridabad Khand = 2 sweeper machine, PWD= NA	Length of road Sweeped (in Km) Metro = 342.6 Km \ Month NHAI = 170.6 Km \ Month NHAI Faridabad Khand = 520 Km \ Month
	Mechanical Sweeping	Nagar Nigam/NHAI/PWD/UPMRC	Metro = 5.0 Km to 11.2 Km \ Day, N.N = Daily 8 Machine 300 Km \ Day , NHAI = 5.0 to 7.5 Km \ Day, PWD = NA	
	Manual Sweeping	Nagar Nigam/NHAI/PWD/UPMRC	Metro = 4 to 7 Km \ Day, N.N = Daily, NHAI Etawah Khand = 33.0 Km / Month Service Road PWD= NA	
	Quantity of Road Dust Cleared/Lifted (MT/D)	Nagar Nigam/NHAI/PWD	N.N = 175.72 TPM, NHAI Etawah Khand = NA, PWD= NA	
	Quantity of C & D waste cleared/Lifted (MT/D)	Nagar Nigam/UPMRC	0.00 (MT/M)	
	Quantity of MSW/Garbage cleared/Lifted (MT/D)	Nagar Nigam	34368.415 (MT/M)	
	Electricity Supply	DVVNL/Torrent Power Ltd	23:58:16 (Hours/Day)	

GRADED RESPONSE ACTION PLAN (GRAP) - DAILY ACTION TAKEN REPORT										
District: Agra								Date: 01.02.2025 to 28.02.2025		
Activity	Violations-as listed under different categories of GRAP	Name of Department	Total Nos. of Inspections	Total No. of Defaults	Action Taken					
					No. of Notices Served	Fine Imposed (in Rupees)	No. of closure done	No. of FIRs	Protections initiated	
C&D	C&D waste dumping	Nagar Nigam	180	107	0	178850	0	0	0	
	Construction sites not following proper guidelines	Nagar Nigam/ADA	148 \ NIL	0 \ NIL	0 \ NIL	0 \ NIL	0 \ NIL	0 \ NIL	0 \ NIL	
	Dusts form Unpaved roads/broken roads/road dust	Nagar Nigam/PWD	131 \ Work Done	0 \ 0	0	0	0	0	0	
MSW	Garbage dumping	Nagar Nigam	810	0	0	0	0	0	0	
	Garbage burning	Nagar Nigam	810	0	0	0	0	0	0	
	Fire incidents at landfill	Nagar Nigam	27	0	0	0	0	0	0	
ROAD DUST	1. Mechanical Sweeping	Nagar Nigam/NHAI/PWD	810 \ 0 \ 0	0	0	0	0	0	0	
	2. Manual Sweeping	Nagar Nigam/NHAI/PWD	810 \ 0 \ 0	0	0	0	0	0	0	
	Water Sprinkling	Nagar Nigam/NHAI/PWD/U.P Jal Nigam	810 \ 0 \ 0	0	Jal Nigam = No Work In Progress			0	0	
Other Activities	Un-authorized use of Diesel Generator Sets	Nagar Nigam	0	0	0	0	0	0	0	
	Un-authorized use of Coal/Firewood in open eateries/restaurants	Nagar Nigam/ DSO	133	5	0	5000	0	0	0	
	Un-authorized use of firecrackers against order of Hon'ble Supreme Court	Nagar Nigam	0	0	0	0	0	0	0	
Vehicular	Unauthorized entry of vehicles	RTO	0	0	0	0	0	0	0	
	Polluting vehicles	RTO/Traffic Police	6074 \ 1432	363 \ 266	363	3630000				
	Unauthorized parking of vehicles	Traffic Police	3152	3152						
	Traffic Congestion	Traffic Police		3						
	Deployment of traffic police for smooth traffic flow	Traffic Police	No. of official deployed =5064 \ Month				Areas of deployment = 2296 \ Month			
Daily Activity	Water Sprinkling	Nagar Nigam/NHAI/PWD/Jal Nigam/UPMRC	Frequency N.N = Daily 10 Machines PWD = Work in progress 350m Length NHAI Faridabad Khand = 2 tankers with 14kl capacity, Jal Nigam = No Work In Progress NHAI = 4 Tankers Per day Metro = Daily				Length of road Sprinkled (in Km) N.N = 3368 Km \ Month, NHAI = 131.9 Km \ Month NHAI Faridabad Khand = 810 km \ Month Metro =427.6 Km \ Month			
	Roads Sweeping	Nagar Nigam/NHAI/PWD/UPMRC	Frequency N.N = Daily, PWD = NA NHAI Faridabad khand = 2 sweeper machine NHAI = Per Day, Metro = Daily				Length of road Sweeped (in Km) NHAI Faridabad Khand = 540 km \ Month NHAI =133.7 Km \ Month , Metro =367.6 Km \ Month			
	Mechanical Sweeping	Nagar Nigam/NHAI/PWD/UPMRC	N.N = Daily 08 Machines 300 KM \ Day, PWD = NA, NHAI = 6 to 9.2 Km \ Day, Metro = 3.2 to 11.2 Km \ Day							
	Manual Sweeping	Nagar Nigam/NHAI/PWD/UPMRC	N.N = Daily, PWD = NA, NHAI = 18.5 Km \ Month Service Road, Metro = 6 to 13.2 Km \ Per day							

Quantity of Road Dust Cleared/Lifted (MT/D)	Nagar Nigam/NHAI/PWD	N.N = 144.40 (MT/M) , PWD = NA
Quantity of C & D waste cleared/Lifted (MT/D)	Nagar Nigam/UPMRC	174.56 (MT/M)
Quantity of MSW/Garbage cleared/Lifted (MT/D)	Nagar Nigam	292851.505 (MT/M)
Electricity Supply	DVVNL/Torrent Power Ltd	23:58:20 (Hours/Day)

GRADED RESPONSE ACTION PLAN (GRAP) - DAILY ACTION TAKEN REPORT									
District: Agra					Date: 01.01.2025 to 31.01.2025				
Activity	Violations-as listed under different categories of GRAP	Name of Department	Total Nos. of Inspections	Total No. of Defaults	Action Taken				
					No. of Notices Served	Fine Imposed (in Rupees)	No. of closure done	No. of FIRs	Prosecutions initiated
C&D	C&D waste dumping	Nagar Nigam	214	174	0	437140	0	0	0
	Construction sites not following proper guidelines	Nagar Nigam/ADA	161 \ NIL	0 \ NIL	0 \ NIL	0 \ NIL	0 \ NIL	0 \ NIL	0 \ NIL
	Dusts form Unpaved roads/broken roads/road dust	Nagar Nigam/PWD	163 \ 0	0 \ 0	0	0	0	0	0
MSW	Garbage dumping	Nagar Nigam	840	0	0	0	0	0	0
	Garbage burning	Nagar Nigam	840	0	0	0	0	0	0
	Fire incidents at landfill	Nagar Nigam	31	0	0	0	0	0	0
ROAD DUST	1. Mechanical Sweeping	Nagar Nigam/NHAI/PWD	930 \ 0 \ 0	0	0	0	0	0	0
	2. Manual Sweeping	Nagar Nigam/NHAI/PWD	930 \ 0 \ 0	0	0	0	0	0	0
	Water Sprinkling	Nagar Nigam/NHAI/PWD/U.P. Jal Nigam	930 \ 0 \ 0	0	Jal Nigam = No Work In Progress			0	0
Other Activities	Un-authorized use of Diesel Generator Sets	Nagar Nigam	0	0	0	0	0	0	0
	Un-authorized use of Coal/Firewood in open eateries/restaurants	Nagar Nigam/DSO	167	2	0	10000	0	0	0
	Un-authorized use of firecrackers against order of Hon'ble Supreme Court	Nagar Nigam	0	0	0	0	0	0	0
Vehicular	Unauthorized entry of vehicles	RTO	0	0	0	0	0	0	0
	Polluting vehicles	RTO/Traffic Police	5677 \ 1329	493 \ 434	493	4930000			
	Unauthorized parking of vehicles	Traffic Police	4082	4082		Traffic Police Total Challan = 98937			
	Traffic Congestion	Traffic Police		17		Traffic Police Mitigation Fee Pending = 110556100	Traffic Police Mitigation Fee Received = 1224800		
	Deployment of traffic police for smooth traffic flow	Traffic Police	No. of official deployed=5565 / Month				Areas of deployment = 3573 / Month		
Water Sprinkling	Nagar Nigam/NHAI/PWD/Jal Nigam/UPMRC	Frequency NHAI Faridabad Khand = 2 tankers with 14kl capacity, Jal Nigam = No Work In Progress N.N = Daily 10 Machines, Metro = Daily PWD = Work in progress 350m Length NHAI Etawah Khand = 4 Tankers Per Day				Length of road Sprinkled (in Km) NHAI Faridabad Khand = 870 Km / M N.N = 3651 Km / M Metro = 463.4 Km / M NHAI Etawah Khand = 163.4 Km / M			

Daily Activity	Roads Sweeping	Nagar Nigam/NHAI/PWD/UPMRC	Frequency NHAI Faridabad Khand = 2 sweeper machine N.N = Daily, Metro = Daily PWD = NA NHAI Etawah Khand = Per Day	Length of road Sweeoped (in Km) NHAI Faridabad Khand = 560 Km / M Metro = 394.4 Km / M NHAI Etawah Khand = 137.4 Km / M
	Mechanical Sweeping	Nagar Nigam/NHAI/PWD/UPMRC	N.N = Daily 08 Machines 300 Km Per Day , Metro = 3.2 Km Per Day , PWD = NA NHAI Etawah Khand - 03 to 7.5 Km Per Day	
	Manual Sweeping	Nagar Nigam/NHAI/PWD/UPMRC	N.N = Daily, Metro = 11 to 13 Km Per Day, PWD = NA, NHAI Etawah Khand = 49.2 Km Service Road / M	
	Quantity of Road Dust Cleared/Lifted (MT/D)	Nagar Nigam/NHAI/PWD	N.N = 228.62 TPM, PWD = NA, NHAI = NA	
	Quantity of C & D waste cleared/Lifted (MT/D)	Nagar Nigam/UPMRC	400.48 (MT/M)	
	Quantity of MSW/Garbage cleared/Lifted (MT/D)	Nagar Nigam	34146.406 (MT/M)	
	Electricity Supply	DVYNL/Torrent Power Ltd	23:57:26 (Hours/Day)	

उत्तर प्रदेश शासन  
पर्यावरण अनुभाग-2  
संख्या: NPT-130-पर्या-2-2019/09(रिट)/2016  
लखनऊ: दिनांक: 11 अप्रैल, 2019

Sum  
11/5/19  
A-5

अपर मुख्य सचिव/प्रमुख सचिव,

गृह/नगर विकास/आवास एवं शहरी नियोजन/सिंचाई/खाद्य एवं  
रसद/उद्योग/उद्यान/परिवहन/लोक निर्माण/कृषि/वन विभाग,  
उत्तर प्रदेश शासन।

ANNEXURE 5

केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा उ0प्र0 के 15 चिन्हित नॉन अटेन्मेंट शहर यथा लखनऊ, कानपुर, आगरा, प्रयागराज, वाराणसी, गाजियाबाद, नोएडा, खुर्जा, फिरोजाबाद, अनपरा, गजरौला, झांसी, मुरादाबाद, रायबरेली एवं बरेली में वायु प्रदूषण के नियंत्रण हेतु मा0 राष्ट्रीय हरित अधिकरण द्वारा ओ0ए0 संख्या- 681/2018 में पारित आदेश दिनांक 08.10.2018 के अनुपालन में पर्यावरण विभाग, उ0प्र0 शासन द्वारा 06 सदस्यीय एयर क्वालिटी मॉनिटरिंग कमेटी गठित की गयी। उक्त कमेटी द्वारा इन शहरों की वायु गुणता में सुधार हेतु तैयार की गयी कार्ययोजना को केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा अनुमोदित करते हुए वायु (प्रदूषण नियंत्रण एवं निवारण) अधिनियम, 1981 की धारा-31ए के अन्तर्गत राज्य सरकार को उक्त कार्ययोजना के प्रभावी क्रियान्वयन हेतु निर्देश दिये गये हैं।

2- अतः प्रश्नगत कार्ययोजना की प्रति संलग्न कर प्रेषित करते हुए अनुरोध है कि इन कार्ययोजनाओं के प्रभावी क्रियान्वयन सुनिश्चित कराये जाने हेतु निम्नानुसार कार्यवाही सुनिश्चित कराने का कष्ट करें:-

1. कार्ययोजनाओं में उल्लिखित शार्ट टर्म कार्यवाही के बिन्दुओं को जिला स्तर से तत्काल क्रियान्वित कराने हेतु अपने संबंधित विभागों/प्राधिकरणों/संस्थाओं के माध्यम से कार्यवाही सुनिश्चित करायी जाये।
2. कार्ययोजनाओं में उल्लिखित लॉग टर्म कार्यवाही के बिन्दुओं के क्रियान्वयन हेतु यथा आवश्यकता डी0पी0आर0 तैयार कराकर एवं बजट व्यवस्था सुनिश्चित कर कार्ययोजना के बिन्दुओं को समयान्तर्गत लागू कराना सुनिश्चित किया जाये।
3. विभाग के विशेष सचिव स्तर के अधिकारी को कार्ययोजनाओं के क्रियान्वयन सुनिश्चित कराये जाने हेतु नोडल अधिकारी नामित किया जाये तथा इसकी सूचना प्रमुख सचिव, पर्यावरण विभाग, उ0प्र0 शासन एवं सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड को उपलब्ध करायी जाये।

यह भी अनुरोध है कि वायु प्रदूषण के बढ़ते प्रभाव के दृष्टिगत प्रश्नगत कार्ययोजनाओं में उल्लिखित कार्यवाही बिन्दुओं का निर्धारित समयान्तर्गत कड़ाई से अनुपालन सुनिश्चित कराने का कष्ट करें।

संलग्नक : यथोक्त।

जिलाधिकारी

आगरा

23/4/2019

324

RO, PCB

भवदीय

(डॉ० अनूप चन्द्र पाण्डेय)  
मुख्य सचिव

संख्या: NPT-130(1)  
/55-पर्या-2-2019/09(रिट)/2016 तददिनांकित  
प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. जिलाधिकारी, लखनऊ, कानपुर, आगरा, प्रयागराज, वाराणसी, गाजियाबाद, गौतमबुद्ध नगर, बुलन्दशहर, फिरोजाबाद, सोनभद्र, अमरोहा, झांसी, मुरादाबाद, रायबरेली एवं बरेली।  
सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।

nam city  
25/4/19

A-50

11/5/19

आज्ञा से  
(भारत प्रसाद)  
अनु सचिव।

**ACTION PLANS**  
**FOR**  
**THE CONTROL OF AIR POLLUTION**  
**IN**  
**15 NON-ATTAINMENT CITIES OF UTTAR**  
**PRADESH**

(LUCKNOW, KANPUR, AGRA, PRAYAGRAJ,  
VARANASI, GHAZIABAD, NOIDA, KHURZA,  
FIROZABAD, ANPARA, GAJRAULA, JHANSI,  
MORADABAD, RAEBARELI AND BAREILLY)



**UTTAR PRADESH POLLUTION CONTROL BOARD**  
**TV-12V, VIBHUTI KHAND, GOMTI NAGAR,**  
**LUCKNOW-226021**

**INDEX**

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## 1. Preface:

Central Pollution Control Board, Delhi, on the basis of values of Particulate Matter (PM10-Particle Matter Size less than 10 micron) in ambient air has identified 15 cities of Uttar Pradesh as Non-attainment cities:

1. Lucknow
2. Kanpur
3. Agra,
4. Prayagraj
5. Varanasi,
6. Ghaziabad,
7. Noida,
8. Khurza,
9. Firozabad
10. Anpara
11. Gajraula
12. Jhansi
13. Moradabad
14. Raebareli and
15. Bareilly

## 2. Salient Features of the Hon'ble NGT Order for preparation & Implementation of Action Plans:

Hon'ble National Green Tribunal (NGT) in O.A.No.681/2018 in News item published in "The Times of India" authored by Shri Vishwa Mohan Titled "NCAP with multiple timelines to clear air in 102 cities to be released around August 15 has given certain directions. The main directions are as follows:

- I. All the States with non-attainment cities must prepare appropriate action plan within two months aimed at bringing the standards of air quality within the prescribed norms within six months from the date of finalization of action plan.
- II. Action Plan may be prepared by 06 members Committee comprising of Directors of Environment, Transport, Industries, Urban Development, Agriculture and Member-Secretary State Pollution Control Board. The Committee may be called "Air

Quality Monitoring Committee" (AQMC). The AQMC will function under the overall supervision and coordination of Principle Secretary, Environment of concerned State.

- III. Action plan may take in to account the GRAP, the CAP and the action plan prepared by CPCB as well as all other relevant factors.
- IV. The action plan will indicate steps to be taken to check different sources of pollution having speedy, definite and specific timelines for execution.
- V. Action Plan should be consistent with the carrying capacity assessment of non-attainment cities in terms of vehicular pollution, industrial emission and population density, extent of construction & construction activities etc.
- VI. The committee constituting of (a) Shri Prashant Gargava, Member Secretary, CPCB (b) Dr. Mukesh Khare, Prof. IIT-Delhi & (c) Dr. Mukesh Sharma, Prof. IIT-Kanpur shall examine the action plans and on the recommendations of said committee, the Chairman CPCB shall approve the same.
- VII. The Chief Secretaries of the States will be personally accountable for failure to formulate action plans as directed.
- VIII. CPCB and all the State Pollution Control Boards and Pollution Control Committee shall collectively workout and design a robust nationwide ambient air quality monitoring program in a revised format by strengthening the existing monitoring network with respect to coverage of more cities/towns.

### **3. Action Plan Implantation and approval:**

- I. U.P. Pollution Control Board prepared draft action plans for 15 non- attainment cities of Uttar Pradesh.
- II. A Committee (AQMC) at the level of Government vides letter no. 01/55-Parya-2-2019-09(writ)/2016 on dated 02-01-2019 has been constituted. The members of the constituted Committee are as follows:-
  - a) Commissioner, Transport Department, Govt. of U.P. Member
  - b) Special Secretary, Urban Development Department, Government of U.P. Member
  - c) Director, Industries, Government of U.P. Member
  - d) Director, Environment, Government of U.P. Member
  - e) Director, Agriculture Department, Government of U.P. Member

- f) Member secretary, UPPCB, Lucknow, Member & Coordinator
- III. Draft Action Plans for 15 non-attainment cities has been reviewed by AQMC on 04-01-2019 and suggestions made for improvement.
- IV. After incorporating suggestions of AQMC draft action plan for 15 Non-attainment Cities were sent to Central Pollution Control Board, Delhi vide letter no. H32113/CL/294/Action Plan/18-19 on dated 31-01-2019 for their approval in accordance with the directions of Hon'ble NGT.
- V. On the basis of recommendations of 03 members Committee, Chairman Central Pollution Control Board has approved the Action Plans along with recommendations and issued Direction to the Government of U.P. under Section 31(A) of The Air(Prevention and Control of Pollution)Act, 1981 regarding preparation of action plans and its effective implementation vide letter no. AQM/AP/2019-20 dated 04.03.2019.

#### 4. Salient Features of the action Plans-

- i. The Action Plans comprises of 06 Major categories as given below:-
- a. Vehicle Emission Control
  - b. Suspension of Road Dust and Fugitive Emission Control
  - c. Control of Emissions form Biomass/ Crop residue/ Garbage/ Municipal Solid Waste burning
  - d. Control of Industrial Emissions
  - e. Control of Air Pollution from constructions and demolition activities.
  - f. Other Steps to Control Air Pollution
- ii. The Action Plans comprises of 58 Short and long term Action Points.
- The short term (immediate) activities which don't need advance preparedness and are to be implemented by concerned department/ agencies immediately.

➤ The long term action points require preparedness including making of DPRs, Sanctions, Budget allocation and implementation.

iii. The Action Plan has to be implemented by 17 concerned Departments/ Agencies.

S. No.	Name of Department/Agencies	No. of Action Points
1	Transport Department	06
2	National Highway Authority of India(NHAI)	03
3	Public Works Department (PWD)	03
4	Nagar Nigam/Nagar Palika Parishad	23
5	Development Authorities	13
6	Vehicle Manufacturing Companies	01
7	Ministry of Road Transport & Highways	01
8	Traffic Police	02
9	Food & Civil Supply (District Supply Officer)	01
10	Oil companies	01
11	Forest Department	01
12	Irrigation Department	01
13	Agriculture Department	01
14	Urban Development Department	04
15	District Industries Centre (DIC)/ UPSIDC	01
16	U.P.Pollution Control Board	10
17	Housing companies	01

Note: some action points concerned with more than one department.

### 5. Responsibilities of Departments/Agencies:

- I. Identify the personnel responsible for implementation and in-house monitoring of action plan.
- II. Nominate and officer of the Level of special Secretary as Nodal Officer for implementation of action Plan.
- III. Organize training/ orientation workshop at the city level.
- IV. Start immediate implementation of the short term action points.
- V. Prepare DPR and issue Government orders etc within four week required for implementation
- VI. Sectioning of DPR within further two month.
- VII. Decide timeline for work completion.
- VIII. Ensure implementation of long term action plans.
- IX. Furnish monthly compliance report to UPPCB and Environment department of U.P in Prescribe Format by 7th of every month.

Environment Department, Govt. of U.P. <b>Nodal Deaprtment</b>
U.P.Pollution Control Board <b>Nodal Agency for monitoring</b>
<ul style="list-style-type: none"> <li>➤ <b>State level workshop for training/orientation of various Departments will be organized by UPPCB.</b></li> <li>➤ <b>Web portal Development for compliance reporting.</b></li> <li>➤ <b>Organizing monthly and quarterly review meeting.</b></li> </ul>

## 6. Monitoring and Evaluation of Action Plans:

Monitoring & Evaluation of Implementation of Action Plan will be carried out Quarterly by Principle Secretary, Environment.

## 7. Levels Of Air Pollution and effect on human health

- Air Quality Index (AQI) is a tool for effective communication of air quality status to people in terms, which are easy to understand. It transforms complex air quality data of various pollutants like PM10, PM2.5, SO<sub>2</sub>, NO<sub>2</sub>, CO etc. into a single number (index value), nomenclature and colour.
- There are six AQI categories, namely Good, Satisfactory, Moderately polluted, Poor, Very Poor, and Severe. Each of these categories is decided based on ambient concentration values of air pollutants and their likely health impacts (known as health breakpoints).
- AQI categories and health breakpoints are as follow:

	Minimal Impact	<b>Poor (201-300)</b>	Breathing discomfort to people on prolonged exposure
<b>Satisfactory (51-100)</b>	Minor breathing discomfort to sensitive people	<b>Very poor (301-400)</b>	Respiratory illness to the people on prolonged exposure
<b>Moderate (101-200)</b>	Breathing discomfort to the people with lung, heart disease, children and older adults	<b>Severe (401-500)</b>	Respiratory effect even on healthy people

## 8. National Ambient Air Quality Standards

Notification No. B-29016/20/90/PCI-L, 18th November, 2009  
Central Pollution Control Board New Delhi

S.No	Pollutants	Time Weighted Average	Concentration in Ambient Air		
			Industrial, Residential, Rural and Other Area	Ecologically Sensitive Area (notified by Central Government)	Method of Measurement
(1)	(2)	(3)	(4)	(5)	(6)
1	Sulphur Dioxide (SO <sub>2</sub> ), $\mu\text{g}/\text{m}^3$	Annual* 24 hours**	50 80	20 80	-Improved West and Gaeke -Ultraviolet fluorescence
2	Nitrogen Dioxide (NO <sub>2</sub> ), $\mu\text{g}/\text{m}^3$	Annual* 24 hours**	40 80	30 80	-Modified Jacob & Hochheiser (Na-Arsenite) -Chemiluminescence
3	Particulate matter (Size less than 10 $\mu\text{m}$ ), PM <sub>10</sub> $\mu\text{g}/\text{m}^3$	Annual* 24 hours**	60 100	60 100	-Gravimetric -TOEM -Beta attenuation
4	Particulate matter (Size less than 2.5 $\mu\text{m}$ ), PM <sub>2.5</sub> $\mu\text{g}/\text{m}^3$	Annual* 24 hours**	40 60	40 60	-Gravimetric -TOEM -Beta attenuation
5	Ozone (O <sub>3</sub> ), $\mu\text{g}/\text{m}^3$	8 hours** 1 hour**	100 180	100 180	-UV photometric - Chemiluminescence -Chemical Method

6	Lead (Pb), $\mu\text{g}/\text{m}^3$	Annual*	0.50	0.50	-AAS/ICP method after sampling on EPM 2000 or equivalent filter paper - ED-XRF using Teflon filter
		24 hours**	1.0	1.0	
7	Carbon Monoxide (CO), $\text{mg}/\text{m}^3$	8 hours**	02	02	-Non Dispersive Infra Red (NDR) spectroscopy
		1 hour**	04	04	
8	Ammonia ( $\text{NH}_3$ ), $\mu\text{g}/\text{m}^3$	Annual*	100	100	- Chemiluminescence - Indophenol blue method
		24 hours**	400	400	
9	Benzene( $\text{C}_6\text{H}_6$ ), $\mu\text{g}/\text{m}^3$	Annual*	05	05	- Gas chromatography based continuous analyzer - Adsorption and Desorption followed by GC analysis
10	Benzo(a)Pyrene(BaP)-particle phase only, $\text{ng}/\text{m}^3$	Annual*	01	01	- Solvent extraction followed by HPLC/GC analysis
11	Arsenic(As), $\text{ng}/\text{m}^3$	Annual*	06	06	- AAS/ICP method after sampling on EPM 2000 or equivalent filter paper
12	Nickel (Ni), $\text{ng}/\text{m}^3$	Annual*	20	20	- AAS/ICP method after sampling on EPM 2000 or equivalent filter paper

- \* Annual arithmetic mean of minimum 104 measurements in a year at a particular site taken twice a week 24 hourly at uniform intervals.
- \*\* 24 hourly or 08 hourly or 01 hourly monitored values, as applicable, shall be complied with 98% of the time in a year. 2% of the time, they may exceed the limits but not on two consecutive days of monitoring.

**9. Pollution levels/AQI can be obtained from:**

- Samir App developed by CPCB, Delhi, Ministry of Environment, Forest & Climate Change.
- [www.uppcb.com](http://www.uppcb.com)
- [www.cpcb.nic.in](http://www.cpcb.nic.in)

**10. Ambient Air Quality of 15 Non-Attainment Cities of U.P: Year 2017-2018**

The Board has been Monitoring Ambient Air Quality in 15 non-attainment cities of Uttar Pradesh namely Lucknow, Kanpur, Anpara, Agra, Ghaziabad, Gajraula, Noida, Varanasi, Firozabad, Jhansi, Khurja, Allahabad, Moradabad, Bareilly and Raibareilly at 52 Locations under National Air Monitoring Programme (NAMP). On perusal of average ambient air quality data obtained in the year 2017-2018, following are the conclusions-

1. The Average Values of Particulate matter less than 10 micron (PM10) have been found above the prescribed standard in all the cities.
2. The average values of Sulphur dioxide have been found within the prescribed standards in all the cities.
3. The average values of Nitrogen dioxide have been found within the prescribed standard except Kanpur and Allahabad.

**AMBIENT AIR QUALITY DATA OF NON ATTAINMENT CITIES OF  
UTTAR PRADESH  
(YEAR 2017-2018 )**

S.No	Name of City	Year 2017 ( $\mu\text{g}/\text{m}^3$ )			Year 2018 ( $\mu\text{g}/\text{m}^3$ )		
		PM10	SO <sub>2</sub>	NO <sub>2</sub>	PM10	SO <sub>2</sub>	NO <sub>2</sub>
1	Lucknow	230.70	8.19	25.41	215.85	8.03	28.50
2	Kanpur	224.34	6.65	44.46	216.98	7.11	45.54
3	Agra	186.10	7.00	14.75	218.76	5.30	21.87
4	Anpara	173.20	16.80	31.50	201.90	18.20	27.59
5	Gajraula	205.40	22.15	34.95	225.67	19.92	32.71
6	Ghaziabad	275.45	16.60	39.30	234.90	17.76	34.07
7	Varanasi	250.86	10.24	39.18	200.73	9.04	35.26
8	Noida	209.65	11.40	37.95	239.80	17.41	38.53
9	Firozabad	219.77	8.50	31.10	223.01	8.05	30.89
10	Jhansi	112.85	6.60	19.35	95.99	5.92	18.07
11	Khurja	192.45	22.70	21.15	204.65	20.62	19.20
12	Allahabad	145.26	4.30	41.00	231.05	3.91	46.32
13	Moradabad	213.05	19.60	33.50	227.42	19.88	34.33
14	Bareilly	206.85	11.50	21.40	227.30	11.38	22.83
15	Raebareli	140.93	11.37	17.23	132.14	11.30	17.36
	<b>Standard (Annual)</b>	<b>60</b>	<b>50</b>	<b>40</b>	<b>60</b>	<b>50</b>	<b>40</b>